LOK SABHA DEBATES

(Seventh Session)



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LOK SABHA SECRETARIAT NEW DELHI

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LOK SABHA

Tuesday, February 25, 1964/Phalguna 6, 1885 (Saka).

The Lok Sabha met at Eleven of the Clock.

[Mr. Speaker in the Chair]
ORAL ANSWERS TO QUESTIONS

Crop Insurnce Scheme

+ Shri Maheswar Naik:
| Shri Subodh Hansda:
| Shri S. C. Samanta:
| Dr. P. N. Khan:
| Shri M. L. Dwivedi:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether the scheme to introduce crop insurance in certain parts of the country has now been implemented; and
- (b) if so, where and what are the main features of the scheme?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) and (b). Crop Insurance has so far not been introduced anywhere in the country. The proposal is under Government's consideration.

Shri Maheswar Naik: In view of the fact that the agricultural yield is very precarious in this country, may I know what is the basis on which the proposed insurance scheme is going to be formulated and what steps the Government have taken to see that the premium rates fixed will be accessible to all agriculturists, both big and small?

Shri Shinde: The scheme is at a preliminary stage and a pilot scheme to be applied in Punjab is being formulated. The idea about the premiums is like this, that the premiums received over a number of years may be 2199 (Ai) L.S.D.—1.

expected to balance the amount to be paid during the bad-crop years and the premiums are to be recovered with the land revenue. The scheme was examined on the pattern of that of the Ceylon Government, because a deputation from the Punjab was sent to Ceylon and the experts from other countries were also consulted in respect of this scheme.

Shri Maheswar Naik: This question has been hanging fire for the last one or two years so far as Punjab is concerned. May I know why it has not so far been introduced?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): The hon. Member would have noticed from the Vice-President's Address that the Indian Crop Insurance Bill is intended to be introduced in Parliament. That legislation has been, more or less, finalised and it would be introduced in due course. Central legislation is necessary for undertaking crop insurance because 'Insurance' is a Central subject.

Shri A. N. Vidyalankar: Am I correct in understanding that no State Government can introduce this scheme unless the Parliament passes a Bill on that?

Shri A. M. Thomas: There must be a Bill passed by the Parliament. 'Insurance' is entry 47 in the Union List and if it is to be made compulsory in any particular area, necessary legislation has to be passed by the Centre.

Shri S. C. Samanta: May I know when this idea of crop insurance emanated and whether it was suggested that it should be included in the general insurance?

Shri A. M. Thomas: The question of introducing crop insurance was mooted from the year 1947 and it has since

been under consideration. The idea is to introduce it in the State of Punjab in certain selected districts.

Dr. L. M. Singhvi: May I know whether the States have agreed to implement the scheme that is proposed to be introduced and whether Rajasthan is one of the States to give effect to a scheme of crop insurance in that State?

Shri Shinde: The scheme was circulated to all the States some years back. But only the State of Punjab agreed to accept the scheme as a pilot scheme. As far as Rajasthan is concerned I think, due to the financial difficulties involved, they could not come forward.

Mr. Speaker: Shri Ranga.

Dr. L. M. Singhvi: Have they not accepted?

Shri Ranga: May I know what has happened to the Government of India's own scheme for insurance against natural calamities on an inter-State basis and State basis also?

Shri A. M. Thomas: In fact, in course of time, the scheme would perhaps cover the entire country. We want to make a beginning in the State of Punjab. Of course, the necessity for this insurance is being felt. But you have also to take into account the financial implications too. We want to make a beginning in Punjab because that State has come forward with this and it is prepared to implement the scheme.

श्री विभूति मिश्रः हमारे देश में खुराक के प्रबन्ध की जिम्मेदारी केन्द्र पर है श्रीर किसानों की हालन यह है कि कभी सूखा पड़ता है श्रीर कभी बाढ़ श्राती है। मैं यह जानना चाहता हूं कि क्या केन्द्रीय सरकार श्रीर सभी स्टेट गवनेंमेंट्स ने ऋष इन्ह्रोरेंस के सिद्धान्त को मान लिया है; यदि हां, तो सरकार इस बारे में क्या कार्यवाही कर रही है?

Shri Shinde: As far as the principle is concerned, that has been accepted

by the Government of India, and there is no difference of approach, as far as even the State Governments are concerned, but the problem is one of the magnitude of the financial outlay involved and other such things. All these technicalities are being examined, and after the pilot scheme has been successful in a particular area, it would be extended all over the country.

गुड़ में मुनाफाखोरी
+
श्री प्रकाशवीर शास्त्री:
भी यशपाल सिंह:
श्री घवन:
श्री विश्वनचन्द्र सेठ:
श्री भी० प्र० यादव:
श्री बी० चं० शर्मा:
श्री ब्रोकार लाल बेरवा:
श्री म० ला० द्विवेदी:
श्री नायपाई:

क्या **खाद्य तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या दिल्ली सेन्ट्रल कोग्रापरेटिव स्टोर द्वारा गुड़ में मुनाफाखोरी की जाने की जांच पूरी हो गई है;
- (ख) यदि हां, तो इस के क्या परिणाम निकले;
- (ग) क्या उक्त स्टोर के कार्यवहन के बारे में ग्रन्य ग्रनियमितताग्रों का भी सरकार को पता लगा है; ग्रौर
- (घ) क्या सरकार इन भारी श्रनिय-मितताग्रों के होते हुए भी इस स्टोर को चालू रहने की श्रनुमति देगी ?

खाद्य तथा कृषि मंत्री के सभा-सचिव (श्री शिन्दे): (क) जी हां।

- (ख) कानूनी विशेषज्ञों द्वारा रिपोर्ट की जांच की जा रही है।
 - (ग) जी हां।
- (घ) जब कथित ग्रनियमितताएं सिद्ध हो जायेंगी तब इस मामले पर विचार किया जाएगा ।
 - [(a) Yes, Sir.
- (b) The report is being examined by legal experts.
 - (c) Yes, Sir.
- (d) The matter will be considered when the alleged irregularities have been proved.]

श्री प्रकाशवीर शास्त्री: दया मैं जान सकता हूं कि दिल्ली के सेन्ट्रल कोन्रापरेटिव स्टोर की मुनाफाखोरी के सम्बन्ध में जो जांच दिल्ली पुलिस ने की है, उस में विशेष रूप से किन किन व्यक्तियों को ग्रपराधी पाया गया है ग्रीर उन के खिलाफ पुलिस की रिपोर्ट क्या है ?

The Minister of Food and Agriculture (Shri Swaran Singh): I would appeal to the hon. Member that the matter having been investigated by the police, is a judicial one which will go before the court, and it will not be fair to give out the result of the investigation or to discuss the result of the investigation.

Mr. Speaker: Have they come to any conclusion to put up certain persons before the court? In that case, the names of the persons whom they are putting up before the court may be disclosed; as to whether they are guilty or not is a different matter; whatever the pronouncement of the court may be on that matter, the names of those persons may be disclosed.

Shri Swaran Singh: I need hardly point out to you with your vast experience of courts that whatever is the chalaan that will be put before the court will become public property, and before that is done, to comment on what is proved or to disclose the persons against whom something has been proved will only be...

An Hon. Member: The hon. Minister may state the facts.

Shri Swaran Singh: ...a prima facie thing....

Mr. Speaker: But there is one thing. If the police has completed the investigation and come to the conclusion that they are putting up such and such persons for trial, then the only question which can be asked at this stage is this: Who are the persons who are being put up for trial before the court? That is the information which the hon. Member wants.

Shri Swaran Singh: The police have not yet come to that stage.

श्री प्रकादावीर शास्त्री: इस वात में कहां तक सच्चाई है कि दिल्ली पुलिस ने अपनी रिपोर्ट में जिन प्रमुख व्यक्तियों को दोषी पाया है, उन में सेन्ट्रल कोग्रापरेटिव स्टोर के चेयरमैन सब से प्रमुख दोषी पाए गए हैं श्रीर केवल उन को बचाने के लिये यह केस ला मिनिस्ट्री को रेफर किया गया है श्रीर उस ने यह कहा है कि उन का नाम वहां से हटा दिया जाये ?

श्री स्वर्ण सिंह: मैं समझता हूं कि इस तरह कहना वाजिब नहीं होगा कि किसी को बचाने के लिये ला मिनिस्ट्री को कोई चीज भेजी गई है।

श्रद्धाक्ष महोदय: श्रभी चालान ही नहीं भेजा गया है, तो पहले ही इसे बारे में इन्फेरेंसिज निकालना टीक नहीं होगा ।

Shri U. M. Trivedi: On a point of order. The hon. Minister was heard to say that it would be improper on his part to disclose the names of the persons against whom investigations had been carried out for it was likely that they would have to be prosecuted before a court of law. Which

particular provision of law is there by virtue of which he can refrain from disclosing the names for fear of being hauled up for contempt of court?

Mr. Speaker: That fear might not be there, but the police go on investigating the case. Today they might have some evidence, and tomorrow they might find that that is not enough. So long as the investigations go on. . .

Shri Ranga: The difficulty is that it might go on for years and years.

Mr. Speaker: That is a different thing altogether.

Shri U. M. Trivedi: My point is this. If the hon. Minister has this fear that something might leak out, which he desires should not take place, then it might be quite another thing, I cannot say; but if the fear is that it will offend against the provisions relating to contempt of court, then. . .

Mr. Speaker: The hon. Member raight take it as that fear, which appeals to him.

Shri U. M. Trivedi: I want to know whether what the hon. Minister says is right or not.

श्री श्रोंकार लाल बेरवा । श्रीमन्, एसेंशल कामोडिटीज एक्ट की घारा १० में कहा गया है कि अगर कोई गोलमाल डायरेक्टर की सलाह या उस की जानकारी से हो, तो डायरेक्टर पर भी कानूनी कार्यवाही होनी चाहिये। मैं यह जानना चाहता हूं कि जब दिल्ली पुलिस ने चौधरो ब्रह्मप्रकाश का बयान ले लिया है श्रीर गोलमाल का श्रारोप सिंढ हो चुका है, तो फिर उन के खिलाफ कार्यवाही न करने का क्या कारण है।

श्रप्यक्ष महोदयः वह तहकीकात कर रहे हैं।

श्री भ्रोंकार ल.ल बेरवाः बयान हो चुके हैं। उन के ऊपर जुर्मसाबित हो चुके हैं।

म्राच्यक्ष महोवय: यह हम यहां नहीं मान कते हैं कि साबित भी हो चुके हैं। पुलिस को चालान देने दीजिये। ग्रगर उन पर कुछ नहीं करेंगे तो बहस हो सकती है। लेकिन उन के खिलाफ कार्यवाही नहीं की गई है, उन को छोड़ दिया गया है, इस तरह की जो बातें हैं....

श्री ग्रोंकार लाल बेरवाः उन को छोड़ा जारहाहै।

श्रध्यक्ष महोदय : उन को छोड़ा जा रहा है तो इस के दम्यान में मैं नहीं जा सकता हूं, श्राप इसको समझेंगे ।

Dr. L. M. Singhvi: On a point of order. What we want to know is whether investigations have been held; if they have been held, against whom have they been held, and whether they have been completed. The plea that this is a matter which cannot be disclosed is contrary to the precedents known to this House. You would recall that when investigations were held against certain film stars, the names were disclosed in this House.

Under no provision of law can a Minister refuse to disclose the names of persons against whom investigations were held.

Mr. Speaker: If the question was about a particular fact, what are the names of persons against whom that complaint or FIR has been made, that would be a different thing altogether. But so far as the investigation goes, besides the names mentioned, during the investigation some others might be involved or some might be exculpated. Therefore, I am not going to allow that course.

Dr. L. M. Singhvi: In that case, we should know at least the names of those against whom a complaint was lodged and whether investigations were held against each one of them.

Shri Swaran Singh: There is nothing to hide. If the hon, Members have formed any other impression, I am very sorry. The facts are well known and they have been extensively mentioned on the floor of the House

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and in the press also. The FIR in this case related to a particular transaction. There was no name as such when the FIR was recorded. As is quite common in such cases, as a result of the police investigation, inquiries were made by the police against everyone who came within the ambit of law as a result of the investigation, either directly or constructively. They have more or less finalised their inquiries and the matter is almost at the final stage. After consulting the Law Ministry, a final paper will be put before the court against those persons against whom there is a prima facie case.

Shri Hari Vishnu Kamath: Do not hush up.

Mr. Speaker: Is Shri Nath Pai rising to a point of order?

Shri Nath Pai: I wish to ask a supplementary.

Mr. Speaker: I will call him later. Shri Yashpal Singh.

श्री प्रकाशवीर शास्त्री: एक व्यवस्था का प्रश्न है। मूल प्रश्न के उत्तर में माननीय मंत्री जी ने कहा है कि पुलिस की जांच पूरी हो चुकी है ग्रीर कानूनी जांच के लिये कानूनी सलाहकारों के पास उस को भेजा गया है। जब पुलिस की जांच पूरी हो चुकी है तो यह बतलाने में सरकार को क्या ग्रापत्ति है कि पुलिस की जांच के परिणामस्वरूप किन किन व्यक्तियों को दोषी पाया गया है? इस को सरकार क्यों छिपाना चाहती है?

प्रध्यक्ष महोदय : जब तक पुलिस भ्रपनी रिपोर्ट न दे दे भ्रौर पुलिस के ऊपर जो उन का लीगल डिपार्टमेंट है उस से भी मिश्वरा कर के भ्राखिरी चालान पुट न कर दे तब तक इंटरिम है येरी स्टेजिज में जो नाम हैं, जिन को भ्राखिर में शायद उन के भ्रफसर जो हैं वे एप्रूव न करें, उन को बताना ठीक नहीं है ।

भी मॉकार लाल बेरवा: एक व्यवस्था का प्रकृत है, ग्रध्यक्ष महोदय । ध्यप्रका महोदय : व्यवस्था का प्रक्त कहां उठता है ?

श्री श्रोंकार लाल बेरवा: जो पुलिस ने बयान लिया है, क्या वह भी सभा पटल पर रखा जायेगा या नहीं ?

प्रध्यक्ष महोदय: पुलिस का बयान नहीं रखा जाता है।

श्री भ्रोंकार लाल बेरवा: उन के खिलाफ कानूनी कार्यवाही हुई है।

श्री यशपाल सिंह: क्या सरकार को पता है कि पी० एस० पी० के पांच सौ वर्कर इसलिये गिरफ्तार किये गये हैं डिफस ग्राफ इंडिया रूल्ज में कि वे ग्रपने साथ सवा पांच किलो गुड़ ला रहे थे जिन में एम० पी० ग्रीर एम० एल० ए० भी शामिल थे। मैं जानना चाहता हूं कि क्या सरकार ने इतने बड़े स्कैण्डल के लिये जिम्मेदार किसी भी व्यक्ति को डिफेंस ग्राफ इंडिया रूल्ज में गिरफ्तार किया है ?

श्री स्वर्ण सिंह: एक ऐसा मामला जो जेर तफतीश हो, उस के मृताल्लिक यह कहना . . .

प्रध्यक्ष महोदय: सवाल इतना ही है कि डी॰ ग्राई॰ ग्रार॰ के नीचे किसी को गिरफ्तार किया गया है या नहीं ?

श्री स्वर्ण सिंह: मुझे मालूम नहीं है कि कौन से कानून के नीचे उन के खिलाफ एक्शन लिया गया है।

Shri Nath Pai: Is it not a fact that in the first week of February the Delhi Police submitted a report stating that five persons, in addition to the three already prosecuted, whose names were preferred by them, should be prosecuted not for breach of the Essential Commodities Act but under sections 34, 120B and 477A, IPC? If that is true, who are the persons against whom the police have recommended that charges should be preferred under the sections I have referred to? I want to know specifically,

I am repeating, whether the police completed their enquiry in the first week and made this report or not, and the persons against whom....

Mr. Speaker: Not so many questions. He will not be able to reply.

Shri Nath Pai: You have been trying to defend us. When a specific question has been asked, the reply has been evasive. So, I am asking whether there are persons against whom the police demand that charges should be preferred or not, and if these are the sections or not. What more specific questions can we ask?

Shri Swaran Singh: So far as the police recommendation is concerned. I have not seen the recommendation at all, and it is not customary to see the police diaries, about what they do. Even in courts of law, it is well known that the statements made before the police can be used only for a specific purpose. What I say is these are internal pro-Whether it is the Law cesses. Ministry or the police, they are wings of the same Government, and it is quite customary for police investigators to take the advice of either the Public Prosecutor or some officer of the Law Ministry. I do not know what their recommendations are, unless the case is put up before court.

Shri Nath Pai: On a point of order. They are two specifically different matters. I have asked whether the police have made such a report or not. I want to know whether the report was made and if the report was made, what were its contents, what were the charges against the individuals, whether the Government....

Mr. Speaker: Order, order. Report to whom?

Shri Nath Pai: The police were directed by the authorities of Delhi to investigate into the matter. I claim that they completed the investigation and they submitted a list of persons who, according to the police, should be prosecuted under sections 34, 471 and 120B. I want to know who

those persons are. The Government can later on take the Public Prosecutor's or the Law Ministry's opinion as to whether they should proceed or not. I am asking: at the police enquiry, where do we stand? What is the difficulty in giving this specific information?

Mr. Speaker: There is this difficulty, he has said he cannot go into the police records and find out how the diary is kept.

Shri Nath Pai: The police have submitted a report.

Mr. Speaker: To whom?

Shri Nath Pai: To the Administration.

Shri Swaran Singh: I do not know whether they have made any report, but in my experience of the functioning of the police, there is no question of a report to any authority.

Mr. Speaker: Is there a report submitted to the Administration by the police?

Shri Swaran Singh: I will find out. I have no information at the moment.

Shri S. M. Banerjee: Apart from this transaction of blackmarketing in gur,.....

Shri D. J. Naik: On a point of order. How many minutes should be given to one question? More than fifteen minutes have been taken.

Shri Nath Pai: Is it an insinuation against the Chair? This remark may be expunged.

Mr. Speaker: Order, order. Will they not allow me to proceed with the question?

Shri S. M. Banerjee: Apart from this particular transaction in gur by this co-operative society, I want to know whether this cooperative society has indulged in other shady deals, and if so, whether Government propose to give the entiry transaction of this cooperative society to the Special Police

Establishment and not to the local police?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): I do not think there is any necessity to entrust the case to the Special Police Establishment. In fact, it has been enquired into by the Crime Branch of the Delhi Police. Voluminous records have been scrutinised and a large number of persons have been interrogated and the investigation is coming to a final stage.

With regard to the other question put by the hon. Member, in fact, there are no cases which justify reference to the Special Police Etablishment. Cases are referred to them concerning officers generally, not of private individuals. As a result of the audit report of the Delhi Central Cooperative Stores Limited for the period ending 30th June 1962, there are certain irregularities that have been pointed out which are being enquired into by the Delhi Administration.

डा॰ राम मनोहर लोहिया: एक व्यवस्था का प्रश्न है, अध्यक्ष महोदय । पिछली बार मैं ने इस सवाल को सदन में उठाया था। सबको मालम है कि मेरे पास इस सम्बन्ध में सामग्री ज्यादा होगी । तब क्या ऐसे एक सदन के सदस्य को एक पूरक प्रश्न पूछने का मौका नहीं मिलना चाहिये । ऐसा न हम्रा तो ननीजा यह होगा कि जिन लोगों की किसी तरह से तकदीर कुछ ग्रच्छी है उन का नाम वगैरह ग्रा जायगा, बाकी के सब लोग तो दर्शक ग्रौर श्रोता भर रह जायेंगे। पिछली दफे मंत्री जी ने कहा था कि दिल्ली प्रशासन पर यह काम छोड़ दिया गया है। जब हम नें जोर दिया कि केन्द्रीय सरकार इस के ऊपर पहल करे, और दिल्ली प्रशासन का काम श्रव खत्म हो गया है, तब केन्द्र क्यों ग्रडंगा डाल रहा है। मैं ग्राप से कह दूं कि साजिश ग्रीर हिसाव गलत रखने के सम्बन्ध में जो इस सदन के माननीय सदस्य हैं उन के खिलाफ तक आरोप लगाये गये हैं।

प्रध्यक्ष महोदय: इस सारे बयान से व्यवस्था का कोई प्रश्न नहीं निकलता इस लिये मैं इसे नहीं ले सकता।

Buffer Stock of Wheat

*280. Shri A. N. Vidyalankar:
Shri Bhagwat Jha Azad:
Shri P. C. Borooah:
Shri Onkar Lal Berwa:
Shri Himatsingka:
Shri D. J. Naik:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether India has sounded U.S.A. for import of wheat to create a buffer stock; and
- (b) if so, the reactions of the U.S. Government thereto?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) and (b). At the time of the review in May, 1963 of the working of current PL 480 Agreement, the Government of U.S.A. were sounded on the question of continuing imports under a fresh PL 480 Agreement after the present Agreement came to an end in June, 1964. There was an indication of the general desire of the U.S. Government to assist India. No decisions were taken. The Government of India have now under consideration formal proposals for a fresh PL 480 Agreement covering imports for current consumption as well as for building up buffer stocks.

Shri A. N. Vidyalankar: Has the Government examined the reasons why the buffer stocks which are primarily meant to check the price rise have failed to check it?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): There are limitations with regard to the building up of buffer stocks of rice. We have got adequate stocks of wheat and we release large quantities in areas which are

affected by crop situations and suffer from a large rise in the price. We are not in a position to build up buffer stocks to the extent contemplated by us.

Shri A. N: Vidyalankar: Has the Government estimated the quantity required to be imported to make out buffer stocks adequate to meet our requirements?

Shri A. M. Thomas: Our idea is six million tons of wheat and two million tons of rice. It will take two or three years to build up that stock.

Shrimati Savitri Nigam: Has there been any delay in getting wheat from the United States; if so, what are the reasons?

Shri A. M. Thomas: There is no delay.

Shri S. N. Chaturvedi: What is the present shortage in the target that we have fixed for the buffer stock?

Shri A. M. Thomas: We have been distributing about four million tons of wheat every year in the last 2-3 years: from the order of distribution now being made, it may go even up to five million tons.

Shri Warior: In view of the rising price of wheat in the world market, is Government expediting the transaction under PL 480?

Shri A. M. Thomas: There is no question of expediting it. We import according to our requirements. Our ports also should be in a position to handle large shipments. Our ports can handle about 4-4.5 lakh tons every month.

Shri Indrajit Gupta: The Minister stated that it would take about three years to build buffer stocks. Has the Government decided that during this period the buffer stocks have to be built up only on the basis of further renewals of PL 480? Have they explored the possibility of securing wheat from other countries also?

Shri A. M. Thomas: You can get wheat from Australia, Canada and America, but from Australia and Canada, if you want to get, you will have to incur foreign exchange. Under the PL 480, we can pay in our own currency. That is why we are importing from America, and they have got huge surpluses which are being taken advantage of even by countries like Russia.

Shri Harish Chandra Mathur: The hon. Minister said that there was not enough buffer stock of rice and there was enough buffer stock of wheat and it is the price of wheat which has gone high and is spiralling. How is it that the buffer stock has failed to bring down the price of wheat while looting in Uttar Pradesn has brought down the price? What lessons have the Government taken from that?

Shri Swaran Singh: It is true that the price of indigenous wheat ruled high over the last several weeks. but the offtake of this imported wheat is at a fairly considerable level as I mentioned in the House the other day; even in the month of January, the total offtake was about 41 lakh tons including atta from the flour mills which are working exclusively with the imported wheat, and the imported wheat is also distributed as wheat. So, it is quite obvious that although the price of the indigenous wheat has been kept at a high level, the major part of the requirements is met by the imported wheat, and it is bound to have an effect in the short-On account of the non-availability or short supply of indigenous wheat, there was the tendency to corner but I distinctly notice that that position is now gradually relaxing.

Shri Harish Chandra Mathur: The question was entirely different. The question was, in spite of such a heavy stock, and in spite of such a heavy offtake, how is it that the prices are ruling high and how is that the looting of grain-shops has brought down the price.

Shri Swaran Singh. About the second thing, it is his own conclusion that looting has brought down the price. I do not accept it. (Interruption). So far as the first part is concerned, if a particular commodity is in extremely short supply, then the trade unfortunately in this country, even with regard to food, does not observe the decency of not pushing up the price. But the other alternative commodity is available at lower prices. Although the price of indigenous wheat itself ruled at a high level, the actual quantity that is the subject matter of the sale at higher prices is very small.

Oral Answers

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श्री शिव नारायण: यू० पी० के अन्दर सरकारी दुकानों पर गेहूं और श्राटा नहीं मिलता तो क्या मैं जान सकता हूं कि उस को बफर स्टाक से क्या दिया गया ?

श्री स्वर्ण सिंह: यू० पी० सरकार ने जितना मांगा था उस कदर उन को दिया गया है।

Mr. Speaker: Next question.

श्री रामेश्वरानन्दः मेरा प्रश्न भी इस पर है इसलिये मुझे भी सवाल पूछ लेने दोजिये।

श्राध्यक्ष महोदय : मैं ने दूसरा सवाल बुला दिया है ।

Shri A. M. Thomas: Sir, with your permission, I beg to correct the statement made by me. I think I said that our target of buffer stock is six million tons of wheat. It is four million tons of wheat and two million tons of rice (Interruption).

Mr. Speaker: The target is six million tons: four million tons of wheat and two million tons of rice. That is the correction which he has made. Next question.

"Hansa Test"

*281. Shri Shree Narayan Das: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that a new test called 'Hansa Test' has been evolved by the National Dairy Research Institute at Karnal to distinguish between cow and buffalo milk; and
- (b) if so, the precise nature of technique and process found out?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri-Shinde): (a) Yes.

(b) A serum is used for the Test. The serum is obtained by injecting buffalo milk into a rabbit. To perform the Test the sample is well mixed and one drop is placed on a clean glass slide. A drop of serum is placed on the drop of milk and then the two are thoroughly mixed with a clean glass rod. In about one minute the sample of milk develops a curdling reaction in the case of buffalo milk. The curdling reaction does not occur in the case of cow milk. The Test enables detection of even 1 per cent of buffalo milk in cow milk.

Mr. Speaker: It is a technical process. The hon, Member could have found it out from somebody else instead of asking it from the Minister. Yes, Shri Shree Narayan Das.

Shri Shree Narayan Das: I want to know whether the Government has taken a patent for it, and, if so, whether that will be kept up.

The Minister of of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): The Government have not taken any patent, but the National Dairy Research Institute at Karnal is manufacturing this and supplying it to the various dairies. In fact, the cost of each kit and equipment is Rs. 30 and the cost of the serum is Rs. 14.25 per ounce.

Shri Man Singh P. Patel: May I know whether the Government has advised that this test should be used in all the dairies?

Shri Shinde: Wherever it is necessary, it is employed. Actually it is being employed by several dairies.

Shri S. N. Chaturvedi: May I know whether this test can be applied only to detect the admixture of cow's milk with buffalo's milk or to other admixtures also viz. of cow's milk with goat's milk or sheep's milk?

Shri A. M. Thomas: Buffalo's milk by adulteration is being sold as cow's milk. In fact, it is to avoid this that this test is used. Even if buffalo's milk is mixed to the extent of 1 per cent it can be detected by this process.

Shri D. N. Tiwary: May I know whether the test will be fruitful if sufficient water is added to buffalo's milk and the milk is lighter, so that it may appear like cow's milk?

Shri A. M. Thomas: Even for that case, this test will be useful.

Fire in Cargo Ship

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*284. Shri D. C. Sharma: Shri P. C. Borooah:

Will the Minister of Transport be pleased to state:

- (a) whether a cargo ship, "the State of Maharashtra" caught fire at the Alexandra Docks in Bombay on or about the 25th December, 1963;
- (b) if so, the damage suffered in the accident; and
 - (c) the cause of the fire?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) Yes, Sir.

'(b) and (c). A preliminary enquiry into this accident is in progress to find out the cause and the damage involved.

Shri D. C. Sharma: May I know when the preliminary enquiry was started and when it is expected to conclude its deliberations?

Shri Raj Bahadur: I cannot exactly give the date as to when it was started. But it will be completed by the end of this month.

Shri D. C. Sharma: May I know whether there is somebody like the Inspector of Railways who carries out the enquiries in the case of railway accidents or some ad hoc committee has been appointed in order to conduct this enquiry?

Shri Raj Bahadur: Enquiries are conducted under the Merchant Shipping Act by the mercantile marine department. It is in pursuance of this that this enquiry has been initiated. The accident occurred on 25th December 1963 and the enquiry must have started in the month of January.

Forest Wealth

Shri D. D. Puri:
Shri P. R. Chakraverti:

Will the Minister of Food and Agriculture be pleased to state:

- (a) how far Vanamahotsav campaigns have helped increase the forest wealth of the country;
- (b) how long Government propose continuing such campaigns; and
- (c) the annual cost of the campaign?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) The Vanamahotsav campaign is helping a great deal in increasing the forest wealth of the country by persuading people to plant as many trees on the occasion as possible.

- (b) As we are deficient in regard to the area under forest, it is necessary to continue the Vanamahotsav campaign for a long time.
- (c) The information is being collected from States/Union Territories and will be laid on the Table of the Sabha when received.
- Shri D. D. Puri: May I know whether the Government have assessed the results of this campaign, particularly as to the survival ratio of the trees after one, two and three years?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): We are getting reports from the State Governments and we have got reports from 1950 to 1960, for a period of 11 years, there were 41 crores of trees planted and about 50 per cent have survived.

Shri Inder J. Malhotra: Since this campaign was started may I how many times the Central Government have followed it up, so that we may know what percentage of trees planted are still surviving?

Shri A. M. Thomas: We have given special instructions that it should be followed up and all care should be taken in the matter like watering and other things. In fact, having regard to the magnitude of the campaign, even 50 per cent survival is a good record.

श्री यशपाल सिंह : जनता गरीबी के कःरण पिछले लगे बागात को लगातार काट रही है. श्रीर पिछले लगे बागान करीब करीब खत्म हो चुके हैं। क्या नये बागात उस कमी को पूरा कर रहे हैं या नहीं?

The Minister of Food and Agriculture (Shri Swaran Singh): It is true that certain trees are being cut from certain gardens. But plantations are also going on even in U.P., to which State the hon. Member belongs.

भी यशपाल सिंह: जितने कटे हैं उतने लगए गए हैं या नहीं ?

श्री स्वर्ण सिंह: यह कहना कठिन है कि उतने लग रहे हैं या नहीं, मगर लोग लगा रहे हैं ।

श्री बड़े: वन महोत्सव में जितने पेड़ लगाए जाते हैं उन में से कितने रहते हैं क्या उन की संख्या नैक्स्ट इयर मालुम की जाती है ? क्या कभी शासन ने इस का विश्लेषण किया है या नहीं ?

श्री स्वर्ण सिंहः इस की जांच तो पूरी होती है। मैं इस बात की जानकारी के लिये एक छोटी सी किताब सभा पटल पर रख दुंगा, उस में यह सारी जान कारी दी गयी पुस्तकालय में रखी गई । देखिए संख्या एल० टी०-२३६४/६४]

Shri P. K. Deo: In spite of our anxiety to augment the forest wealth by Vanmahotsav, may I know whether it is a fact that large-scale denudation of forests in various river valleys. especially the Mahanadi Valley, on the plea of rehabilitation of East Bengal refugees, has been going on thereby aggravating the flood situation and soil erosion there?

Shri Swaran Singh: One has to strike a balance between the overall requirements. In certain parts the areas will have to be cleared of forests so that the land might be brought under cultivation. The particular object mentioned by the hon. Member is one about which concern has been expressed from all sections of this House, that we should do something for rehabilitating the refugees from Therefore, if certain East Pakistan. areas have been brought under cultivation by cutting down the forests, that is part of the overall requirements, and I think we should not grudge it. I agree that, on the whole, we should try to preserve the forests as much as possible, but overriding considerations of this nature cannot be ignored.

Dr. Sarojini Mahishi: In addition to free supply of seedlings and fertilisers, may I know if any other incentive is also given to do the follow-up work after plantation?

Shri A. M. Thomas: No other particular incentive is offered, except that the people's consciousness should be roused so that the follow-up work is also done after planting.

श्री प० ला० वारूपाल : क्या यह सही है कि वन महोत्सव केवल एक रस्म बन कर रह गया है, जो वन लगाए जाते हैं उनको रक्षा नहीं होती, और जो पराने वन हैं उनको वेरहमी से काटा जाता है श्रौर उसकी रोकथाम सरकार की स्रोर से नहीं हो रही हैं ?

Shri Shinde: It is not true. In fact, it has great educative value as well as even practical value. It is bearing results.

Shri D. J. Naik: May I know whether any afforestation work has been undertaken in the denuded areas of Rajasthan and Gujarat under the Vanmahotsay Scheme?

Shri A. M. Thomas: That is altogether a different question. Afforestation programmes are being taken up by both the Centre and the States. That is done under the Forest Policy programme.

Shri Kapur Singh: May I know what steps, if any, Government are taking or propose to take to separate solid work from showmanship in the Vanmahotsay?

Shri A. M. Thomas: In fact, show-manship is also to a certain extent necessary. Unless there is some propaganda how can we create interest in the people? In fact, there must be consciousness among the people about protection of trees, preservation of forests and other things. People must have some love for the trees.

Shri Kapur Singh: I mean photographing of V.I.Ps. at the time of Vanmahotsav (Interruption).

Dr. Ranen Sen: During the last world war the forests in the Himalayan foothills, particularly in north Bengal and near about Bengal, were completely denuded. May I know what steps have been taken to plant trees in those areas which were denuded during the second world war?

Shri Swaran Singh: The hon. Member will bear with me when I say that that is purely a State subject. Afforestation of a particular part is a State subject. If he is interested, he may table another question and I shall collect the information from the State Government.

Supply of bad Sugar + Shri S. C. Samanta: Shri Subodh Hansda: Dr. P. N. Khan: Shri M. L. Dwivedi:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it has been brought to the notice of the Government that some of the Consumer Co-operative Societies of Delhi including the M.P.s' Consumer Co-operative Society supplied poor quality of sugar mixed with dust in December, 1963;
- (b) if so, from where this kind of sugar was purchased; and
- (c) the price paid for this sugar and the price at which this was sold to the consumers?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) No, Sir.

(b) and (c). Do not arise.

Shri S. C. Samanta: Is it not a fact that the sugar that was received from the M.Ps' Consumer Co-operative Stores had certain sediments? Has it not been reported to the hon. Minister?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): In fact, no complaint has reached us saying that there has been any dirt found in the sugar supplied by the M.P.s' Cooperative Society.

Shrimati Renu Chakravartty: May I know whether there is any machinery whereby the Government, when it supplies sugar, tests whether the sugar is sold in a refined form or in an adulterated form?

Shri A. M. Thomas: In fact, the entire production is under our control. We release the entire sugar according to the requirements of each State on the basis of fixed quotas. The sugar that is manufactured should conform to certain standards.

Subsequently, if there is any adulteration we do not know. We have not got any case of adulteration which has been brought to our notice.

Shri S. M. Banerjee: May I know whether it is a fact that not only in Delhi but even in U.P. the Central Government supplied bad sugar and even though the State Government of U.P. rejected it by saying that it will not take the supply, the Central Government compelled it to take the sugar which was bad?

Shri A. M. Thomas: We do not know anything about it.

Shri Nambiar: May I know whether the Government did make an enquiry as to whether bad sort of sugar was supplied somewhere in Delhi, including in the M.P.s' Co-operative Society?

Shri A. M. Thomas: I do not think the Government need make any enquiry. If such a thing had happened, it would have come to our notice.

Theft of Explosives

*289. Shri Hari Vishnu Kamath: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1804 on the 17th December, 1963 regarding theft of explosives from a Sealed Railway wagon and state:

- (a) whether by the term 'outsiders' is meant Pakistani infiltrants;
- (b) whether the operation of Pakistani espionage or any subversion ring was discovered or suspected during the investigation;
- (c) if so, the counter measures taken or proposed to be taken; and
- (d) what progress in the trial of the four outsiders and one railway employee has been made to-date?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):
(a) and (b). No Sir.

(c) Does not arise.

(d) The case is sub judice in the court at Gauhati.

Shri Hari Vishnu Kamath: The answer to (a) is "No", if I heard it aright. But they have used the word "outsiders" in the previous answer. So, what exactly is meant by the term "outsiders" in this context?

Shri S. V. Ramaswamy: Outside the railway service.

Shri Hari Vishnu Kamath: It is a fact that in this particular investigation the Assam State Police and the local railway police did not pursue the investigation effectively and properly and, if so, are there grounds for the widespread suspicion that certain elements in the State Cabinet as well as the Chief Secretary and the IG of Police did interfere with this investigation adversely?

Shri S. V. Ramaswamy: I do not know whether it is a question or a lecture, but the point is this.

Shri Hari Vishnu Kamath: I could not follow. What did he say?

An Hon. Member: It is a lecture.

Shri Hari Vishnu Kamath: Is it a lecture? Sir, it is a reflection on you. You must pull him up. What did he mean by saying "lecturing"?

Mr. Speaker: How can I do that unless I am given an opportunity? Let him resume his seat. Then only I can do it. Now, when a question is asked, it is rather unfair to say that it is not a question but a lecture.

Shri S. V. Ramaswamy: I am sorry. It was long and I could not follow it.

Mr. Speaker: If hon. Members show respect to each other, then only they would be respected outside.

Shri S. V. Ramaswamy: I am sorry. The point is that it was not merely investigated by the local police but the matter was taken up by the Central Intelligence also and the report is based upon what is given by the Central Intelligence.

Shri Swell: Sir, on a point of order. A specific question was asked whether a certain section of the Assam Cabinet is interfering with the investigation. What is the answer?

Shri S. V. Ramaswamy: They not.

Shri Hari Vishnu Kamath: Is it a fact that in and round this area during the last so many months there has been large-scale Pakistani infiltration and, if so, is the Government prepared to state categorically that there has been no Pakistani espionage or subversion involved in this matter?

Shri S. V. Ramaswamy: The question is with regard to railways and whether there was sabotage. We do not know whether there is infiltration of outsiders.

Shri Hari Vishnu Kamath: In this case

Shri S. V. Ramaswamy: So far as this matter is concerned, the report of the CID is that it is not sabotage.

श्री प० ला० बारूपाल: क्या यह बात सत्य नहीं है कि रेलवे मंत्रालय को तरफ से जो भी मुकदमें चलाये जाते हैं उन की पैरवी ग्रच्छे तरीके से न होने की वजह से करीव ६६ प्रतिशतः केमेज रेलवेज हार जाती है और पार्टीज को उसे मुग्रावजा भी देना पड़ता है ?

मध्यक्ष महोदय: यह दूसरा सवाल होगा ।

Shri U. M. Trivedi: With all great respect to the Deputy Minister of Railways, his answer is evasive in this way that he does not want to say something which he might have learnt....

Mr. Speaker: He can put the question straight.

Shri U. M. Trivedi: The question is this. Is it not a fact that in Assam the trinity, of the IGP, the Ministhe Chief Secretary the man on the spot, also the SP who was there, have prevented the investigation in this matter to the extent to which we would have required it, and has any action been taken by the Home Ministry of this Government to come to a proper conclusion regarding this?

Tht Minister of Railways Dasappa): Whatever the source of information of my hon, friend may be, so far as the Railways are concerned, we have got no such information. We are only fortified by the fact that the matter had been referred to the Home Ministry who made a thorough investigation into the matter and found no such thing as sabotage or infiltration by anybody.

Shri S. V. Ramaswamy: May I also submit that the report is that the theft was purely for gain in view of the scarcity of gelatine for mining purposes!

Shri S. N. Chaturvedi: May I know if the outsiders were only non-railwaymen or non-Indians also?

Mr. Speaker: That he has said already.

All India Co-operative Training Institute, Bombay

+ *290. Shri D. C. Sharma:

Shri Maheswar Naik : Will the Minister of Community Development and Co-operation pleased to state:

- (a) whether it is proposed to set up an All India Co-operative Training Institute at Bombay; and
- (b) if so, the broad outlines of the proposal and the training programme?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Yes, Sir. A Management Training Institute for Consumers' Business is proposed to be set up at Bombay.

(b) The Institute aims at equipping the Executive Officers and other Key personnel of Wholesale Stores in Business Managment so that they discharge their duties, more efficiently. The syllabus is designed to familiarise the participants with practices of bulk buying, pricing, shop display, advertising, public relations, personnel management etc. Practical training in these aspects in successful commercial firms and talks of experienced executives of business houses will also be arranged.

Shri D. C. Sharma: May I know if this is going to strengthen further the official hold on the co-operative movement or this is going to dilute the authority and the sovereignty of the officials on the cooperative movement which is almost being strangled by them?

Shri Shyam Dhar Misra: As a matter of fact, this is a move which will mean complete deofficialisation of the movement and which will also mean the strengthening of the non-official workers because it is the non-official workers in the wholesale stores who will be trained in this Institute

Shri D. C. Sharma: May I know whether the non-official workers who will go there for training will be absorbed into the Government-sponsored co-operative personnel or will they continue to be non-officials after this training also?

Shri Shyam Dhar Misra: They will be co-operative personnel. They will be obsorbed in the co-operative wholesale stores as such. They will not be absorbed in Government service.

Shri P. Venkatasubbaiah: May I know whether these persons will be selected by the respective co-operative stores in the country and sent for training or the Government itself will make the selection and send them for training?

Shri Shyam Dhar Misra: The selection will be made entirely by the stores themselves and the Management Institute will train them.

Shri Maheswar Naik: At the moment all the States have got their own cooperative training institutes. What extra advantage will we have from the All India Cooperative Training Institute and how far will the advantages be commensurate with the money which is likely to be spent on

the proposed institute?

The Minister of Community Development and Co-operation (Shri S. K. Dey): I am afraid, there is some misunderstanding about the whole purpose of this Management Institute. This has nothing to do with co-operation as such. What is intended is to build up experience of retail and wholesale trade in the workers who are going to run these institutions which are being set up.

Shri R. S. Pandey: What will be the number of workers who will be taken for training at a time?

Shri Shyam Dhar Misra: It will be from 30 to 50 at a time

Shri Basumatari: Why has Bombay been selected for the location of the Institute?

Shri S. K. Dey: Because it is probably one of the biggest trading centres in the country and it can provide the skill from the private and other sectors of business.

Shri Tyagi: May I know what will be the capital cost and the recurring expenditure of this Institute? May I also know whether instead of indulging in this sophistication of training, could not the purpose be served by giving pamphlets with regard to this non-technical line?

Shri S. K. Dey: The management today is highly complex and if these cooperative societies are to compete with the private trade with all the practices with which we are familiar, we shall have to have special experience built in into these workers.

Shri Tyagi: What will be the capital cost and the recurring expenditure of this Institute?

Shri Shyam Dhar Misra: The idea is that we will have 24 flats from the Bombay Government which is under negotiation. It is expected that the rent for those buildings will be about Rs. 4000 to Rs. 5000. It is under negotiation, as I said. About the capital cost, we are thinking of having a building at Bombay itself. We have not come to a conclusion as to

what will be the price-it may be Rs. 5 to Rs. 10 lakhs.

Shri Tyagi: Parliament's approval must be taken before these things are taken up.

Shri Sham Lal Saraf: May I know if this Training Institute will train the incumbents in wholesale trade in order to provide wholesale stores as feeding centres for small consumer cooperatives?

Shri Shyam Dhar Misra: This Institute will actually train the executives and other personnel working in the wholesale stores. Their number getting large. It is not expected that this Institute will train any other type of personnel for other societies. training for other societies is being arranged elsewhere, in other States.

Dr. M. S. Aney: May I know why it is that Bombay has been chosen as a State for starting this Institute? When it is to cover the whole country, why not have a central place for that?

Mr. Speaker: That he has already answered.

"Freedom from Hunger" Campaign in U.K.

- *291. Shri Indrajit Gupta: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether Government are aware of the Indian photographs exhibited recently throughout Britian by U.K. Committee for the "Freedom from Hunger" campaign;
- (b) whether it is a fact that those photos depicted Indians as starving and naked masses; and
- (c) whether Government had provided facilities to a team of British Journalists and cameramen to tour India recently in this connection?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) Some photographs have come to the notice of Government through press cuttings.

- (b) These photographs appear to be intended to exhibit the extent of malnutrition and under-nourishment
- (c) The team of British journalists visited India at the instance of the United Kingdom Freedom from Hunger Campaign Committee who anced the visit. No special facilities were provided to the team by the Government of India. Only normal courtesy extended to visitors from friendly countries was shown

Shri Indrajit Gupta: Have the Government's attention been drawn the several reports which appeared in British newspapers, like the Observer and the Express, describing this photographic exhibition in terms showing Indians as the objects charity who cannot be looked after by their own Government? Does Government consider this to be objectionable or not?

Shri A. M. Thomas: It may not be like that. In fact, the U.K. "Freedom from Hunger" campaign has a common cause for the developing and under-developed countries, the extent of mal-nutrition existing, and, in fact, the FAO has launched this, and it is at the suggestion of the FAO various committees have been set up in more than 80 countries and they are adopting the campaign. In own country also, we have a "Freedom from Hunger" Campaign Committee and we have certain propaganda ventures also. It may not be quite charitable to take it in any other light.

Shri Indrajit Gupta: In view what the hon. Minister has said just now—I am not bothered about committee here-what is the relation between the UK committee and our Government, and how do they propose to help us to eradicate undernutrition and malnutrition with the help of such photographic exhibitions abroad?

Shri A. M. Thomas: There is no official connection between the UK Committee and our own Government. But as I have already said, these committees are there in various countries, in more than eighty countries, and they are undertaking this programme. The UK Freedom from Hunger Campaign Committee has adopted certain action-projects for assistance in various countries and in pursuance of them they were collecting funds from their own country.

Shri Swell: Am I to take it that the hon. Minister is quite happy this image that is being projected abroad about India? If not, what steps are Government taking to acquaint the public in other countries with the fact that this is not whole picture about India?

Shri A. M. Thomas: In fact, have no control over their propaganda. They are a non-official organisation and, therefore, we have no control over them.

Shri Swell: Is the hon. Minister happy about it?

Shri A. M. Thomas: The question of happiness does not arise.

Shri Inder J. Malhotra: Up till now, what contribution, financial or otherwise, has this UK Committee made for this campaign?

Shri A. M. Thomas: I want notice.

Shri Tyagi: Since this propaganda aims at getting free aid of food etc., is it not in the opinion of Government a national disgrace to exhibit our nakedness and our starvation to the world for the purpose of begging?

Shri A. M. Thomas: As I have already indicated, this Government or this country has no control over the propaganda machinery of such nonofficial organisations.

An Hon. Member: Why could they not stop it?

Shri Tyagi: The hon Minister has confessed that Government co-operated with them. That means that they themselves were a party to this.

2199 (Ai) LSD-2.

Mr. Speaker: The hon. Minister only said that the normal courtesy was extended.

Shri A. M. Thomas: A senior Member like Shri Tyagi should know that we have absolutely no control over such propaganda as is being carried by non-official organisations in other countries.

Dr. Ranen Sen: Have Government lodged a protest against this kind of propaganda?

Shri Hari Vishnu Kamath: Since these pictures or photographs have been shown or broadcast in the UK, has the Indians High Commission in the UK countered this propaganda against India by spotlighting the fact that famine, starvation, and malnutrition have been the result of two centuries of British imperialist tyranny in India?

The Minister of Food and Agriculture (Shri Swaran Singh): So far as the exhibition of the photographs is concerned, to put the whole matter in proper perspective, I would like to give this information that it was not that pictures from India only were exhibited, but pictures from a number of other countries where nutrition exists were also exhibited; certain photographs were taken those countries also to show there was malnutrition and undernourishment. and the campaigners wanted to collect money in order to help the under-developed countries. In such matters, it does sometimes happen that they might project a picture of the country which may not be entirely to the liking of that particular country. But let us not be oversensitive about this.

Shri Hari Vishnu Kamath: Have you countered such propaganda?

Shri Swaran Singh: And the worst part of it is the poverty that prevails here, and if other people show it in other countries, it is not as if we are asking them to show it; therefore, I do not know how we take any serious objection to it. If the House feels that we should not take any help from them, then I would submit that we are not getting much help.

Shri Hari Vishnu Kamath: At least we can state the facts.

Shri H. N. Mukerjee: Quite apart from the photographs, in view of the reports in papers like the Observer and the Express, may I know whether Government propose to disregard altogether this kind of malignant propaganda against India only in the expectation that some assistance in the way of offering food into this country might come? Do Government not contemplate any special steps in this regard?

Shri Swaran Singh: I do not think that the intention was to malign India. As I said, certain photographs showing the unfortunate conditions that obtain here, along with similar conditions which prevail in other countries, were exhibited amongst certain people in order to attract money. If they undertake any such thing in which besides India many other countries are involved, I do not know what particular action we should take. It is not that we have asked them to do so, nor have we encouraged them.

Now that these sentiments have been expressed, I am sure that even they will take due notice of our feelings and will not do anything which might touch our susceptibilities.

Shri Ranga: Is it not a fact that the Government themselves have admitted that there is malnutrition on large-scale, if not on a widespread scale in our country, that there starvation in our country, and there is also under-nourishment in regard to large sections of the masses, and if so, why is it that Government feel shy about some philanthropic ganisation displaying photographs of the reality that is prevailing in this country not only because of 150 years or so of British rule but also because of 16 years of rule by this Government?

Shri Swaran Singh: I do not know if this calls for a reply. I am not fighting shy. Certain sections of the House feel strongly about this issue. I have tried to defend it, and take it that Prof. Ranga is more of the view I take rather than that of the view of other Members.

Mr. Speaker: The Question Hour isover.

WRITTEN ANSWERS TO QUESTIONS

Corporation for Tourism

Shri B. P. Yadava:
Shri Bishanchander Seth:
*282. Shri Dhaon:
Shri Vasudevan Nair:
Shri Maniyangadan:

Will the Minister of **Transport** be pleased to refer to the reply given to Starred Question No. 33 on the 19th November, 1963 and state:

- (a) whether the formation of a Corporation for handling activities of a commercial nature connected with tourism has been considered; and
- (b) if so, it_S main functions, shape and scope?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) and (b). The proposal regarding the formation of a Corporation for handling activities of a commercial nature connected with tourismic yet under consideration of the Government and a decision is expected to be taken early.

चीनी मिलों का ग्राधुनिकीकरण

*२८३. श्री विश्राम प्रसाद: वया साद्यः तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार उत्तर प्रदेश की चीनी मिलों का ग्राधुनीकीकरण करने तथा इस कार्य के लिये पांच करोड़ रुपये: का ऋण देने का विचार कर रही है; 2301 Written Answers PHALGUNA 6, 1885 (SAKA) Written Answers 2302

- (ख) क्या सरकार ने चीनी का उत्पादन बढ़ाने के लिये कोई सिमिति भी बनाई है; ग्राँर
- (ग) यदि हां, तो इस समिति के मुख्य सुझाव तथा रिफारिशें क्या हैं ?

खाद्य तथा कृषि मंत्रालय में राज्य मंत्री (श्री ग्र० म० थामस): (क) से (ग). राज्य में शकरा उद्योग की समस्याओं का श्रध्ययन करने के लिये उत्तर प्रदेश सरकार ने एक उच्चाधिकार शकरा उद्योग सलाहकार समिति स्थापित की थी। इस समिति ने श्रपनी रिपोर्ट दे दी है श्रीर इस समिति द्वारा दिए गए सुझाओं तथा सिफारिशों का विवरण सभा पटल पर रखा जाना है [पुस्तकालय में रखा गया देखिए संख्या एल० टी०—२३६०/६४]। इनमें से एक सुझाव उत्तर प्रदेश में सकरा के पुनर्वासन श्रीर श्राधृनिकीकरण करने के लिये ४ करोड़ रुपये की वित्तीय व्यवस्था करने का है।

Agricultural Commodities Advisory Committee

*286. Shri N. R. Laskar:
*286. Shri Ramachandra Ulaka:
Shri Subodh Hansda:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 335 on the 3rd December, 1963 and state the action since taken to set up an Agricultural Commodities Advisory Committee?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): No decision has been reached on the question of setting up an Agricultural Commodities Advisory Committee.

Electrical Signalling Equipment

- *288. Shri Eswara Reddy: Will the Minister of Railways be pleased to state:
- (a) whether the Railway Board propose to set up a factory for the manu-

facture of electrical signalling equipment;

- (b) if so, the capacity of the factory;
- (c) whether any collaboration from a foreign firm is being sought; and
- (d) where the factory is likely to be located?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):
(a) Yes

- (b) For a production worth about Rs. 150 lakhs, in the first phase.
 - (c) Yes, will be sought.
 - (d) Secunderabad.

नर्मदा तथा गंगा नदियों का मिलाया जाना

श्री ग्रोंकार लाल बेरवा: श्री सुबोध हंसदा: श्री प्र० रं० चक्रवर्ती: श्री ग्र० ना० चतुर्वेदी:

क्या **परिवहन मंत्री** यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि केन्द्रीय सरकार नर्मदा नदी को गंगा नदी से मिलाने का विचार कर रही है ; ग्रीर
- (ख) यदि हां, तो इस योजना पर कितना धन व्यय होने की संभावना है ?

परिवहन मंत्रालय में नौवहन मंत्री (भी राज बहादुर): (क) जी, नहीं।

(ख) प्रश्न ही नहीं उठता ।

गुड़ निर्यात परिंट

*२६३. श्री बड़े: क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

- (क) गुड़ निर्यात पर्मिट किस ब्राधार पर जारी किए गए थे ;
- (ख) क्या जनवरी, १६६४ में टंडि-यन शुगर मिल्स एसोशिएशन ने इस सम्बन्ध में चार मूत्रीय प्रस्ताव पेश किया था ;

(ग) यदि हां, तो उलकी मुख्य बातें क्या हैं ; ग्रीर

Written Answers

(घ) उस पर करा कार्यवाही की गई है ?

खाद्य तथा कृषि मंत्रालय में राज्य मंत्री (श्री ग्र॰ म॰ थामस): (क) केन्द्रीय सर-कार द्वारा निर्वारित केटों के ग्राधार पर निर्यातक राज्य गृड़ के िर्यात के लिये परिमट जारी करते हैं।

- (ख) जी नहीं।
- (ग) और (घ) प्रश्न ही नहीं उठते ।

Panchayati Raj

*294. Shri Vishwa Nath Pandey: Shri P. R. Chakraverti: Shrimati Savitri Nigam:

Will the Minister of Community Development and Cooperation be pleased to state:

- (a) whether it is a fact that the Union Government are considering to create a Panchayati Raj Sector in all the State plans to include schemes capable of being implemented by Panchayati Raj institutions; and
- (b) if so, the reaction of the State Government thereto?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) The Working Group set up for the formulation of proposals for Community Development and Panchayati Raj for the 4th Plan, has, in its interim report, recommended the creation of a Panchayati Raj sector in all the State Plans, to include schemes capable of being implemented by Panchayati Raj institutions. This is now under consideration of the Government.

(b) The State Governments have not yet been formally consulted in this regard.

Paddy and Rice Prices

Shri Tridib Kumar
Chaudhuri:
Shri Indrajit Gupta:
Shrimati Savitri Nigam:
Shri P. R. Chakraverti:
Shri S. M. Banerjee:
Shri Balakrishnan:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether the State Governments of Andhra Pradesh, Assam, Bihar, Madras, Orissa and West Bengal have passed orders under the Essential Commodities Act andlor under the Defence of India Rules fixing the prices of paddy and rice in their respective States;
- (b) whether there has been any prior consultation between these States and the Central Government regarding the rates at which these prices are to be fixed; and
- (c) whether the declared price schedules were approved by the Union Government?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Prices for rice or paddy have not been fixed in any State under the Defence of India Rules. Statutory prices for rice or paddy have not been fixed in the States of Orissa and Bihar. Maximum controlapplicable to specified led prices classes of transactions in rice have been fixed by the Central Government under the Essential Commodities Act for the States of Andhra Pradesh, Assam and Madras. Maximum and minimum prices for paddy have also been fixed by the Central Government for Assam under the Essential Commodities Act. These been fixed with a view to procurement. West Bengal Government have fixed the maximum prices for rice and paddy chargeable by a producer|miller, a wholesaler and a retailer under the West Bengal Anti-profiteering Act, 1958.

(b) and (c). In the case of the States mentioned in the answer to part (a)

above, in which prices have been statutorily fixed, the prices were fixed after consultation between the Central Government and the State Government concerned except in the case of West Bengal; the Government of West Bengal could not consult the Government of India before statutorily fixing the prices.

Alarm Chains

*296. Shri Ram Harkh Yadav: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact tht the alarm chains in some of the railway trains have been removed;
- (b) if so, the names and number of the trains from which such removal has taken place; and
 - (c) the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

- (b) A statement is placed on the Table of the House. [Placed in Libraty. See No. LT-2391/64].
- (c) The blanking off of alarm chains was found necessary in view of persistent misuse of the apparatus and resultant adverse effects, including serious dislocation of train services and consequent inconvenience to passengers.

Pakistanis Working under Port Commissioner, Calcutta

Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Tridib Kumar
Chaudhuri:
Shri S. N. Chaturvedi:
Dr. Ranan Sen:
Shri Dinen Bhattacharya:
Dr. Saradish Roy:

Will the Minister of Transport oe pleased to state:

(a) the number of Pakistani nationals working under the Port Commissioner in Calcuta;

- (b) the number of letters of resignation tendered by them in January, 1964:
- (c) the number of resignations occepted; and
- (d) the arrangements made to replace them?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) to (d). There were 1981 Pakistani nationals working under the Calcutta Port Commissioners at the beginning of 1964. Up to the end of January, 1964, 350 of them submitted their resignations. The number of resignations up to the 19th February 1964 was 1073. All the resignations have been accepted by the Port Authorities. The resultant vacancies will be filled up in accordance with the normal procedure.

Sugar Marketing Board

*298. \ \ Shri S. B. Patil: \ Shri D. J. Naik:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that Sugar Marketing Board is expected to be set up by Government before the next season to deal with the distribution of sugar; and
- (b) if so, the functions of the Beard and its constitution?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) The matter is under consideration.

(b) The Board, when formed, will be responsible for arranging distribution of sugar produced by factories within the country and for export outside. Its constitution will be drawn up when a decision on its establishment has been taken.

Lac Industry

Written Answers

2307

*299. { Shri Maheswar Naik: Shri R. Barua:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether Government are aware of the heavy decline in the production of lac in the lac growing areas;
- (b) whether Government have gone into the reasons of this decline and taken steps to resuscitate this industry in all its aspects; and
 - (c) if so, the result thereof?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh); (a) Yes. There has been a decline in production during 1963-64 as compared to previous years.

- (b) and (c). Yes. The main reason for the lower production has been the fall in the price of sticklac. The following measures have been taken to meet the situation:
 - (i) Purchase of seed-lac by the State Trading Corporation with a view to supporting the price of seed lac and ultimately the price of sticklac.
 - (ii) The Government of Binar were induced to set up a Cooperative Lac Marketing Federation to purchase sticklac from growers.

It is hoped that purchasing by the Lac Marketing Federation, which is about to start, will help in improving the prices.

Sugar Mills

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question

No. 1818 on the 17th December, 1963 and state:

2308

- (a) whether the consideration of applications for seting up sugar mills received upto 30th June, 1963 has since concluded;
- (b) if so, whether aplications received after 30th June, 1963 are now under active consideration;
- (a) whether the two applications from Kareli, Narsinghpur district and from Hoshangabad district, Madhya Pradesh are being considered; and
 - (d) if not, the reasons therefor?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) The Screening Committee has concluded examination of aplications received upto 30th June, 1963.

- (b) The applications received after 30th June, 1963 are being examined.
 - (c) Yes, Sir.
 - (d) Does not arise.

Development of Dairy Industry

*301. Shri P. C. Borooah: Shri Man Sinh P. Patel: Shri Vishwa Nath Pandey:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether a conference of dairy experts was held at Bangalore recently to consider measures for development of dairy industry in the country;
- (b) if so, the main observations and recommendations made in the conferrence; and
- (c) the decisions taken by Government in the light of these observations?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Yes.

(b) The main recommendations relate to intensive cattle development activities in the breeding tracts, development of fodder production and mixed farming, integration of the cattle development programme with dairy extension work, development of dairy cooperatives, assistance to the manufacturers of dairy equipment to expand their production, institution of suitable short courses for skilled workers employed in dairies and intensifying training in dairy management and administration in the diploma and degree courses in dairying.

(c) The recommendations are under examination.

Import of Foodgrains

- *302. Shri Shree Narayan Das: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether any assessment has been made as to the requirements of foodgrains in the current yer;
- (b) whether any decision has been taken with regard to imports to be made this year; and
- (c) if so, the quantity of foodgrains likely to be imported?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Yes, Sir.

(b) and (c). The quantity likely to be imported till the end of June 1964 is:

Wheat about 25 lakh tons;

Rice about 3.6 lakh tons.

The bulk of our foodgrains is being imported from U.S.A. under the P.L. 480 Agreement. The present agreement expires at the end of June, 1964 but the U.S. Government have been requested for an extension of one year to complete the import of wheat under the agreement. There is also a proposal to enter into a fresh P.L. 480 Agreement which is under consideration.

New Series of Stamps

*303. | Shri Harl Vishnu Kamath: | Shri Prakash Vir Shasiri:

Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether Government propose to issue a new series of stamps instead

of the rather dull, unattractive extent one with just the map of India thereon;

- (b) if so, when; and
- (c) the detailed design of the new series?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) Although the present series is considered neitheir dull nor unattractive the question of replacing it in the usual course, by stamps covering a wide variety of subjects has already been taken up:

- (b) A part of the new series is expected to be issued some time during during the second half of this year.
 - (c) These are being worked out.

Industrial Siding at Bikaner

- 525 Shri Karni Singhji; Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 3214 on the 16th June, 1962 and state:
- (a) whether lighting arrangements have since been provided on the industrial siding at Bikaner; and
- (b) the further arrangement made for the supply of water?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

- (a) Yes.
- (b) A tap has been provided for the supply of drinking water in the Industrial Siding at Bikaner.

राजगीर को पर्यटन केन्द्र बनाना

क्या परिवहन मंत्री यह बताने की कृपा करेगें कि:

(क) क्या यह सच है कि राजगीर को एक श्रन्तर्राष्ट्रीय पर्ययटन और स्वास्थ्य केन्द्र के रूप में विकसित करने का निश्चय किया गया है ;

- (ख) यदि हां, तो कब तक ग्रीर इस पर कितना खर्च होगा ; श्रीर
- (ग) इस विकास योजना की अन्य मख्य बातें क्या हैं ?

परिवहन मंत्रालय में नौवहन मंत्री (भी राज बहादूर): (क) से (ग). बिहार सरकार ने १६६२ में भी मोरारजी भाई ग्रारः देलाई की ग्रध्यक्षना में राजगीर विकास समिति की स्थापना की थी। शमिति के सदस्यों में राज्य के मुख्य मंत्री, पर्यटन, लोक निर्माण विभाग, वित्त, स्थानीय स्व यत्त शहरान और नगर योजना तथा शिक्षा के मंत्री-गण और राज्य के अन्य श्रधिकारी. बौद्ध संगठनों के प्रतिनिधि ग्रीर गैर-गरकारी व्यक्ति भी शामिल हैं।

राजगीर विकास समिति की. ग्रव तक तीन बैठकें हो चुकी हैं श्रौर उनमें राजगीर के सम्पूर्ण विकास के लिये विभिन्न प्रस्ताम्नों पर विचार किया गया है। ४ जनवरी, १६६४ को पटन में हुई, इसकी तीभरी बैठक में. समिति ने राजगीर के पर्यटन श्रथवा स्वास्थ्य केन्द्र के रूप में सम्पूर्ण विकास की मुख्य योजना के मसौदे (ड्राफ्ट मास्टर प्लान) पर विचार किया । इन प्रस्ताओं की धनुमित लागत, मोट तौर पर, १.६३ करोड़ रुपया रखी गयी है स्रौर इनको क्रिमिक रूप से कार्यान्वित किया जायगा ।

मुख्य योजना को ग्रभी श्रन्तिम रूप नहीं दिया गया है, क्यों कि विस्तृत योजनायें ग्रीर प्राक्कलन ग्रभी तक तैयार किए जा रहे हैं।

इन प्रस्तावों में, एक शांति स्तुप, एक भन्तर्गाष्ट्रीय गृह, एक विपाससन (ध्यान) केन्द्र की स्थापना एक बाजार, एक स्पा. एक पर्यटक होस्टल के निर्माण भौर गन्दी बस्तियों के हटाने की व्यवस्थ की गयी है।

वनरोपण, स्थल दृश्य निर्माण ग्रौर क्षेत्रों को सून्दर बनाने, सड़कों, मार्गी पार्की ग्रौर मौजदा विश्राम गृहों, स्मारकों के सुधार, जल वितरण गन्दी नालियों स्रौर बिजली की व्यवस्था पर राज्य गरकार पहले ही ४४,०० लाख रुपये ब्यय कर चुकी है।

Locomotives, Coaches and Wagons

527. Shri Hem Raj: Will the Minister of Railways be pleased to state:

- (a) the number of narrow gauge tocomotives, coaches and wagons proposed to be imported during the Third Plan period;
- (b) the number of such rolling stock imported so far and the manner in which it has been disbursed so far in different zones and railway sections:
- (c) the number of such rolling stock to be manufactured in the country during the plan period;
- (d) the number which has been manufactured so far; and
- (e) the manner in which it has been disbursed Zone-wise?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a)

Locomotives	25 (1	Diesel
	Loco	motives)
Coaches		Nil
Wagons		Nil

(b) No rolling stock has so far been received. 25 Diesel narrow gauge locomotives on order are proposed to beallotted as under:

Northern Railway South Eastern	15
Railway	 10
(c) Locos	 27
Coaches	 360
Wagons (in terms of	
4-wheelers)	 580
(d) Locos	 Nil
Coaches	 185.
Wagons	 524

(e) Coaches Central Railway Northern Railway South Eastern Railway Western Railway	71 9 53 52
Total	185

Wagons

South Eastern Railway	398(4-wheelers)		
Central Railway	70 "		
Western Railway	56 "		
Total	524		

Ex-Mill Prices of Sugar

528. Shri C. K. Bhattacharyya: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether since the promulgation of the recent Sugar Control Order from the 17th April, 1963 till 18th November, 1963 the sugar mills in South Bihar have been allowed to increase the over-all ex-mill prices by Rs. 9.50 nP. per quintal;
- (b) whether during the same period the sugar mills in West Bengal have been allowed to increase the ex-mill prices per quintal by Rs. 5.30 nP; and
- (c) the reasons for this differential treatment?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) The ex-factory price of sugar in South Bihar has been increased from Rs. 109.85 per quintal fixed on 17th April, 1963 to Rs. 122.00 per quintal with effect from 18th November, 1963.

- (b) Yes, Sir.
- (c) In the case of South Bihar factories the fair ex-factory price calculated according to Tariff Commission formula and on the basis of estimates of recovery and duration worked out to be higher than the price in case of West Bengal.

Fire Wood for Port Blair

529. Shri A. S. Saigal: Will the Minister of Food and Agriculture be pleased to state the rate at which Forest Department, Port Blair, Andaman Islands, has recently given a contract for the supply of firewood to the public in the municipal area of Port Blair?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): According to the contract given for the supply of firewood, public in the municipal area of Port Blair will get mangrove fuel @ Rs. 34 per cord respectively from Rs. @ 34 per cord respectively from the depots at Junglighat, Aberdeen and Haddo. If a consumer purchases a minimum of half a cord fuel at a time, it will be delivered at his residence at the above rates without any additional charge for transport from the depot to the residence of the consumer.

Accommodation for P. & T. Employees in Kerala

530. Shri A. V. Raghavan: Shri Pottekkatt:

Will the Minister of Posts and Telegraphs be pleased to state:

- (a) the number of Posts and Telegraphs employees in Kerala State who have been provided with Government accommodation; and
- (b) the amount set apart for this purpose during 1962-63 and the amount actually spent?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) 577.

- (b) (i) Amount set apart in 1962-63.Rs. 38,383
- (ii) Amount actually spent. Rs. 37,208

West Coast Road, Kerala

531. Shri A. V. Raghavan:

Will the Minister of Transport be pleased to state:

- (a) the number of bridges yet to be completed on the West Coast Road in Kerala;
- (b) whether estimates of the bridges have been prepared and completed;and

(c) how long it will take to complete the road?

Written Answers

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) 23.

- (b) Estimates in respect of 14 out of 23 bridges mentioned in (a) above have been prepared and sanctioned. Of these, work on 13 bridges is in progress and the 14th one has yet to be taken up for construction. Estimates for the remaining bridge works are in various stages of preparation.
- (c) The cost of the West Coast Road as estimated at present is Rs. 23.15 crores as against the earlier estimate of Rs. 10.54 crores. Increase in cost is due partly to general rise in prices and partly to the decision for taking the road through Goa. The provision made for the road in the Third Five-Year Plan (Rs. 7.50 crores) is not adequate to meet the enhanced cost of the project. As a result of the emergency, it may not be possible to allot adequate additional funds for this work in the Third Plan period. For these reasons, the entire cannot be Coast Road completed within the Third Plan period as originally envisaged. Some portion of the work will, therefore, have to be carried forward to the Fourth Plan.

Engineers on Railways

522. Shri Siddiah: Will the Minister of Railways be pleased to state:

- (a) the number of engineers working as Personnel Officers in each of the zones of the Railways in the country;
- (b) whether it is a fact that their technical skill is lying unutilised;
- (c) whether there is a proposal to change their service from the nontechnical to technical service;
- (d) if so, when that will be given effect to; and
 - (e) if not, the reasons therefore?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Three on Western

and one each on Northern and North Eastern railway.

- (b) No.
- (c) No.
- (d) Does not arise.
- (e) It is necessary for officers of all departments to have valuable Establishment experience to enable them to handle efficiently problems relating to staff working under them.

Nanjangud Chamrajanagar Railway Line

- 533. Shri Siddiah: Will the Minister of Railways be pleased to state:
- (a) whether the Nanjangud Chamrajanagar Railway Line on Southern Railway has been taken over from the Government of Mysore;
 - (b) if so, since when; and
- (c) the compensation claimed by the Government of Mysore and the amount actually paid by the Union Government?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) to (c). It has been decided to take over the Nanjangud Chamrajanagar Railway from the Government of Mysore, from 1-4-1964 against a compensation or price of Rs. 4.88 lakhs.

The local bodies, on whose behalf the transaction was negotiated by the Government of Mysore, did not claim any specific amount of compensation, but wanted the payment to be related to the present market value of the assets.

The two Governments reached a negotiated settlement. based present-day depreciated value of the line, according to which a sum of Rs. 4.88 lakhs is to be paid by the Union Government with reference to original capital outlay of Rs. 12.22 lakhs—for assets created some 36 years ago—as borne on the books. A specific reference to the aforesaid price of Rs. 4.88 lakhs is included in page 35 of the Explanatory Memorandum on the Railway Budget for 1964-65.

Track between Nanjangud and Chamarajanagar

534. Shri Siddiah: Will the Minister of Railways be pleased to state:

- (a) the works taken up or that are proposed to be taken up to improve the track between Nanjangud and Chamarajanagar on Southern Railway; and
 - (b) the total estimated cost?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Nanjangud Town—Chamarajanagar secton is at present owned by Mysore State but it has been decided by the Railway Board to purchase this line with effect from 1-4-1964.

The Southern Railway has been asked to prepare schemes for strengthening the track on this section.

(b) The estimates for strengthening have not yet been finalized.

Bridge Over Cauvery River

535. Shri Siddiah: Will the Ministry of Railways be pleased to state:

- (a) whether there is a proposal to construct a new railway bridge across the Cauvery river near Nanjangud in Mysore-Chamarajanagar line; and
 - (b) if so, the details thereof?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). Presumably the Hon'ble Member is referring to the Railway Bridge over River Kabini which is a tributory of River Cauvery and runs near Nanjangud Town. This is a road-cum-rail bridge and the State Government propose to construct a new Road bridge across the river. At present there is no proposal to construct a new Railway bridge across this river.

Wagon Building Factory

536. Shri Siddiah: Will the Minister of Railways be pleased to state:

- (a) whether there is a proposal to construct a Wagon building factory in the country;
 - (b) if so, the details thereof; and
- (c) whether it would be located in Mysore city where all the necessary facilities are available?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

- (b) The proposal is to set up a wagon building workshop with a capacity to manufacture 20,000 wagons per annum (in terms of four-wheeler units) as a Departmental Production Unit under the Ministry of Railways.
- (c) The question of location of the proposed workshop has not yet been decided, but it will have to be located where it can be served both by the Broad Gauge and Metre Gauge.

शाहगंज से गोरखपुर तक रेलवे लाइन

५३७. **्भी विश्वाम प्रसाद**ः श्री यशपाल सिंहः

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि पटेल समिति ने पूर्वी उत्तर प्रदेश के चार जिलों के विकास की योजना के अन्तर्गत शाहगंज से गोरख-पुर (पूर्वोत्तर रेलवे) तक की छोटी लाइन को वहीं लाइन में बदलने का सुकाय दिया है;
- (ख) यदि हां, तो इसके बनने में कितना समय लगेगा ; श्रौर
 - (ग) खर्चे का क्या ग्रमुमान है ?

रेलवे मंत्रालय में उपमंत्री (भी सें० वें० रामस्वामी): (क) पटेल समिति त्रायोजना श्रायोग द्वारा नियुक्त की गयी थी श्रीर सिमिति
ने श्रायोग को श्रपनी रिपोर्ट दे दी है। इस
मंत्रालय को सिमिति की सिफारिशों के बारे
में श्रय तक कोई सूचता नहीं मिली है।

2319

(ख) और (ग). सवाल नहीं उठता।

Development of Village Common Lands

538. Shri Bhagwat Jha Azad: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether the Punjab Government have asked for more allocation of tractors to develop the village common lands for agricultural purposes; and
- (b) if so, the Central Government's decision thereon?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) The Government of Punjab have asked for 1200 to 1500 tractors.

(b) The Central Government have offered to arrange supply of 1000 tractors during 1964.

P. & T. Office, Nepal

Shri Bhagwat Jha Azad;
Shri Bibhuti Mishra:
Shri Vishram Prashad;
Shri R. G. Dubey;
Shri Mohan Swarup;
Shri D. C. Sharma;
Shri Bishanchander Seth;
Shri B. P. Yadava;
Shri Dhaon;
Shri P. R. Chakraverti;
Shrimati Savitri Nigam;

539.

Will the Minister of Posts and Tele-, graphs be pleased to state:

- (a) whether Government of Nepal have planned to have her own post and telegraph link with the outside world; and
- (b) whether Government of India have agreed to close down embassy Post and Telegraph Office, Nepal?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) Excepting insured articles and parcels the Postal Department of Nepal is handling all registered and unregistered correspondence to and from the outside world. It is not known when the Nepal Post and Telegraph administration would be able to take over all services.

2320

(b) The question of removing the Indian Embassy Post and Telegraph office from Nepal is under discussion between the Governments of India and Nepal and no final agreement has been reached yet in the matter.

Restaurant at Bhakra and Nangal

Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri Dhaon:
Shri Yashpal Singh:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Sudhansu Das:
Shri Maheswar Naik:
Shri D. D. Mantri:

540.

Will the Minister of Transport be pleased to state:

- (a) whether Government propose to build a cafeteria and restaurant for tourists at Bhakra and Nangal;
- (b) if so, the expenditure likely to be involved;
- (c) whether the amount will be spent by the Union Government or State Government; and
- (d) the other measures proposed to be taken to facilitate the tourists to visit Bhakra Dam?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) to (d). The Third Plan for Development of Tourism includes a provision of Rs. 15.00 lakhs for provision of facilities for tourists at Gobindsagar (Bhakra) and Nangal. The scheme is to be financed by the Central Government.

At the request of the Bhakra Dam Administration, the Town and Country Planning Organisation of the Central Ministry of Health prepared a detailed report on development of tourist and recreational facilities at Gobindsagar. The scheme of the Central Government mentioned above is being implemented in accordance with the recommendations contained in this report and envisages provision of the following facilities:-

- Restaurant-cum-Cafeteria.
- (ii) Tourist Hostel with 24 beds.
- (iii) Pavillions, Boating and fishing facilities.

It has been agreed to entrust the construction of Restaurant-cum-Cafeteria and Tourist Hostel to the Bhakra Dam Administration. The restaurant is estimated to cost Rs. 3.50 lakhs and the work on its construction is expected to start shortly.

The Government of Punjab, in the Education Department, have also a scheme for establishing a Yacht Club and Youth Welfare under Sports programme.

The Government of Punjab have already opened a Tourist Information office at Nangal. The Public Relations Office of the Bhakra Dam Administration at Nangal also assists tourists going to Bhakra,

Adequate accommodation facilities. have already been provided at Nangal. There are regular bus and train services from Delhi and Chandigarh to Nangal and Bhakra

The Government of Himachal Pradesh have under consideration a scheme for developing inland water transport facilities at Gobindsagar. The provision of boating facilities is being coordinated with this scheme.

भारतीय केन्द्रीय पटसन समिति

श्री विभूति सिश्रः ५४१. र्रश्नी मोहन स्वरूप:

क्या खाद्य तथा फुर्षि मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि कृषि ग्रन्-संज्ञान उप-समिति ने देश के चौदह पटसन उदाने वाले जिलों में परीक्षण के तौर पर योजनायें ब्राटम्भ करने की सिफारिण की है :
- (ख) यदि हां, तो इन योजनाम्रों का उद्देश्य क्या है ; ग्रांर
- (ग) ये किन-किन जिलों में ब्रारम्भ की जायेंगी?

खाद्यतया कृषि मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह) : (क) जी हां।

- (ख) योजनाका उद्देश्य यह है कि प्र-दर्शनों की व्यवस्था करके जट के उत्पादकों को सूथरे बीजों, उर्बरकों, पौद रक्षा कार्यों, उन्नत कृषि विधियों तथा गलाने के विषय में शिक्षा दी जाये।
- (ग) प्रस्ताव यह है कि शुरू में इस योजना को जट का उत्पादन करने वाले १४ में से ४ जिलों में - ग्रर्थातु पश्चिम बंगाल में नदिया, मुशिदाबाद तथा पश्चिम दीनाजपुर ग्रौर बिहार में पूर्निया तथा सहरसा-जहां पर जटकी प्रति एकड उपज कम है श्रौर घटिया किस्म का जुट पैदा होता है-शुरु किया जाये।

Fish Fertilizer

542. Shrimati Savitri Nigam: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have taken any action to popularise fish fertilizer and fish paste as a most nutritious food to the cattle and the hen; and

(b) the amount of fish paste and fish fertilizer exported by India in 1962-63?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Fish Fertilizer (meal) is already popular in India as cattle and poultry feed. Experiments on preparation of different kinds of fish paste are in progress and the question of popularising it will be taken up after a suitable product has been evolved.

(b) No fish paste is being exported from India; India exported 207 tons of fish fertilizer (meal) valued at Rs. 65,787 during 1962-63.

Railway Guards Advisory Committee

- 543. Shrimati Savitri Nigam: Will the Minister of Railways be pleased to state:
- (a) whether All India Railway Guards Advisory Committee has demanded better service conditions and higher scales; and
- (b) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Certain communications purporting as coming from branches of the All India Railway Guards Advisory Committee have come to Government's notice.

(b) No action is taken on representations from uprecognised sectional Unions. However, the points raised in this case have received Government's consideration.

Mayurbhanj Light Railway

544. Shri G. Mohanty: Will the Minister of Railways be pleased to state the up-to-date progress made in the project for improvement of

Mayurbhanj (Orissa) Light Railway (S.E.)?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): No major scheme for improvement of Mayurbhanj (Orissa) narrow-gauge line is planned at present.

National Highways in Kerala

545. Shri Warior: Shri Vasudevan Nair:

Will the Minister of Transport bepleased to state:

- (a) the up-to-date progress made in the construction of National Highways in Kerala during the Third Plan period;
- (b) the total expenditure so far incurred in this respect; and
- (c) when the work is expected to be completed?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) During the 3rd plan, 20 miles of National Highways have been improved and a major portion of the black-topping work has been completed. Four bridges (including two-over-bridges) have also been completed and opened to traffic.

- (b) Rs. 55 lakhs during the period of the current Plan.
- (c) Works in progress are expected to be completed within the 3rd Plan period.

Railway Lines in Andhra Pradesh

- 546. Shri Eswara Reddy: Will the Minister of Railways be pleased to-state:
- (a) the proposal put forward by the Government of Andhra Pradesh for the construction of new lines in the State during the Fourth Five Year Plan; and
- (b) which of the lines suggested by the State Government are likely to-

be included in the Fourth Five Year Plan?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):
(a) The Government of Andhra Pradesh have recommended the following new railway lines for inclusion in the Fourth Five Year Plan:—

- (1) Broad Gauge line from Ongole to Hyderabad via Nagarjunasagar to be later extended by a Broad Gauge line to Sirpur Kagaznagar in Adilabad District.
- (2) Broad Gauge line from Kothagudem to Visakhapatnam via Bhadrachalam, with a line also between Bhadrachalam and Bailadilla in Bastar District, Madhya Pradesh.
- (3) A Metre Gauge line from Raichur to Kothagudem via Sriramnagar, Nalgonda and Kham-Mam with branch line to Macherla.
- (4) A Broad Gauge line from Ramagundam to Nizamabad.
- (5) (i) Broad Gauge line from Nellore to Mydukur.
- (ii) Broad Gauge line from Nandyal to Katpadi via Mydukur, Cuddapah, Pilleru and Pakala,
- (6) Kazipet and Nellore through Macherla.
- (b) No consideration has been given as yet to any proposals for construction of new lines in the Fourth Plan.

Soil Preservation Oil

547. Shri Karni Singhji: Will the Minister of Food and Agriculture be pleased to state whether Government's attention has been drawn to a press report that recent researches have shown that petroleum products help arrest sand dune formations and make deserts bloom by transforming them into forests by application of a soil-preservation oil?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): It is presumed that the reference is to the experiments carried out by the Esso Oil Company of India in Rajasthan to stabilize the moving sand dunes by spraying a special pur-These experiments pose oil. conducted under the supervision the Central Arid Zone Research Institute, Jodhpur. The cost of spraying was about Rs. 750/- per acre. In view of the high cost involved, this method of stabilizing sand dunes is considered to be of limited application in country.

National Institute of Community Development

548. Shri S. N. Chaturvedi: Shri Vishwa Nath Pandey; Shri Ram Harkh Yadav;

Will the Minister of Community
Development and Co-operation be
pleased to state the reasons which
have prompted Government to shift
the National Institute of Community
Development from Mussoorie to
Hyderabad?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): The reasons are:—

- (i) Mussoorie does not provide facilities for village work and effective ground contacts with lower level training institutions for community development workers. Hyderabad is more centrally and suitably situated for this purpose.
- (ii) Mussoorie climate does not permit the organisation of orientation courses for five months during a year. The participants in courses organised in the rest of the months also complained against the severity of the climate and altitude. Further, Mussoorie being far away from Southern States, the cost of T.A. in respect of officers from these States has been on the high side.

Warehouses in Kerala

- 549. Shri Maniyangadan: Will the Minister of Food and Agriculture be pleased to state:
- (a) the number of warehouses so far constructed in Kerala by the Central Warehousing Corporation;
- (b) the names of the places where these warehouses have been constructed;
- (c) the number of warehouses constructed by the Kerala State Warehousing Corporation; and
 - (d) where these are located?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) One.

- (b) Cochin.
- (c) Five.
- (d) 1. Kanhangad.
 - 2. Muthalmada.
 - 3. Thodupuzha.
 - 4. Thakozhy.
 - 5. Nedumanagad.

म्रावर्श फार्म

४४०. श्री म्रोंकार लाल बेरवा: क्या साद्य तथा कृषि मंत्री यह बताने की कृपा करोंगे कि:

- (क) क्या यह सच है कि जालन्धर में एक भ्रादर्श फार्म बनाया जा रहा है ;
- (ख) यदि हां, तो क्या भारत सरकार ने इस फार्म को एक हजार ट्रैक्टर देने का निश्चय किया है ;
 - (ग) उनकी शर्ते क्या होंगी ; श्रीर
- (घ) ऐसे कितने फार्म हैं जहां पर सर-कार ने ट्रैक्टर भेजे हैं ग्रीर कितने-कितने ?

साध तथा कृषि मंत्रालय में राज्य-मंत्री
-(डा॰ राम सुभग सिंह): (क) भारत

सरकार ऐंं। किसी भी फार्म की स्थापना नहीं कर रही है

- (ख) ग्रीर (ग). प्रश्न ही नहीं उठते ।
- (घ) भारत सरकार ने किसी भी गैर-सरकारी या राध्य सरकार के फार्म को कोई ट्रैक्टर नहीं दिया है।

ब्यास नदी पर पुल

४५१. श्री स्रोंकार लाल बेरवा: क्या परिवहन मंत्रायह बताने की क्राप करेंगे कि:

- (क) क्या यह सच है कि व्यास नदी पर बनने वाले पुलों के खर्च के बटवारे में पंजाब ग्रीर केन्द्रीय सरकार ने निर्णय ले लिया है ; ग्रीर
- (ख) याद हां, तो उस निर्णय का ब्योरा क्या है ?

परिवहन मंत्रालय में नौवहन मंत्री (श्री राज बहाबुर): (क) श्रीर (ख). जी, नहीं। पंजाब में ध्यास नदी पर दो पुल, एक राष्ट्रीय मुख्य मार्ग नं० १ (दिल्ली-श्रमृतसर सङ्क) पर श्रीर दूसरा राष्ट्रीय मुख्य मार्ग नं० १-ए (जालन्धर-पठानकाट उडक) पर बनाये जाने हैं। चूंकि ये पुल राष्ट्रीय मुख्य मार्गो पर पड़ते हैं, इनका सम्पूर्ण निर्माण-बन्ध्य भारत सरकार बहन करेगी और पंजाब की राज्य सरकार खर्चे में कोई भाग नहीं लेगी।

Suspension of Former Chief of P.&T. Department in Goa

552. Shri Nath Pai: Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether it is a fact that the former Chief of Post and Telegraph Department in Goa has been suspended;

- (b) whether a vigilance officer in the same department has also been suspended;
- (c) if so, the grounds of suspension;and
- (d) whether judicial proceedings have been contemplated?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) and (b). Yes.

- (c) Government felt that charges are serious and involve allegations of smuggling of goods and they should be placed under suspension.
- (d) Yes. It is proposed to prosecute the two officers.

Distribution of Fertilizers

553. Shri D. J. Naik: Will the Minister of Food and Agriculture be pleased to state the criteria for distribution of fertilisers such as ammonium sulphate, double salt, urea and calcium ammonium nitrate to various States?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): Generally, fertilisers are allotted to the States after taking into account the following factors:—

- (i) demands received from the States;
- (ii) total supplies available by way of indigenous production and imports;
- (iii) carry-over stocks already available with the States;
- (iv) past performance of the States in lifting quotas allotted to them; and
- (v) need for popularisation of fertilisers planned for production in the State.

Railway Link Between Paonta Sahib and Jagadhri

554. Shri D. D. Puri: Will the Minister of Railways be pleased to state:

(a) whether Government propose to connect Paonta Sahib in Himachal 2199 (Ai) LSD—3. Pradesh with the Jagadhri Railway Station on the Northern Railway;

- (b) if so, whether necessary survey in this regard has been completed; and
- (c) when the work on the project is likely to begin and when it is likely to be completed?

The Deputy Minister in the Ministry of Railways (Shri-S. V. Ramaswamy): (a) No.

(b) and (c). Do not arise.

Zonal Training School at Sealdah

555. Shri S. M. Banerjee: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that the Zonal Training School at Sealdah (Calcutta) is being shifted to Dhanbad;
 - (b) if so, the reason therefor; and
- (c) whether Government have to spend Rs. 20 lakhs more because of construction of a new building in Dhanbad?

The Deputy Minister in the Ministry of Railways (Shri Shahuawaz Khan): (a) Yes.

- (b) The existing facilities in the Zonal Training School at Sealdah are very inadequate and unsatisfactory. The school is situated in a very congested area and hostel facilities are very meagre.
- (c) The estimated cost of the first phase of the work is Rs. 41.56 lakhs.

Railway Workshops

556. Shri Nambiar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that an overwhelming majority of workmen, unskilled and semi-skilled, with over ten to fifteen years of service, are denied normal avenues of promotion by the introduction of trade apprentices in all railway workshops; and

(b) the steps being taken to set matters right and to create normal relations in the affected workshops?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan); (a) No. Sir.

(b) Does not arise.

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Railway Workshops

- 557. Shri Nambiar: Will the Minister of Railways be pleased to state:
- (a) whether it is a fact that arising out of the introduction of the incentive scheme in Railway workshops, a large number of promotions to the artisan category from amongst Class IV employees have been blocked for several years;
- (b) if so, the steps being taken to set the matters right; and
- (c) whether the increased out-turn of work is commensurate with the increased payment of incentive bonus?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No Sir. There has however been some temporary retardation in the pace of promotions in workshops, partly due to the incentive scheme and partly in consequence of raising of the age limit of retirement of staff.

- (b) This is a temporary phase. With new lines of production coming into being and stabilisation of retirements of staff at the new superannuation age, the pace of promotion is expected to be restored to normal.
 - (c) Yes, Sir.

Grassland and Fodder Research Institute

- 558. Shri Hem Raj: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 996 on the 3rd December, 1963 and state:
- (a) whether the proposal to set up • Grassland and Fodder Research In-

stitute at Jhansi has since been finalised; and

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(b) the location selected for its substation in the Himalayan region?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Attention is invited to the reply given to Unstarred Question No. 482 on 20-8-1963 where it was stated that a request for assisbeen made to the tance has also U.N.S.F. authorities for the proposed Institute. This request is still under consideration of those authorities. In the meantime, action to select the sites for the various Sub-Stations to be established under the scheme has been initiated in consultation with the State Governments concerned.

(b) The location for the Sub-Station has not yet been selected.

Policeman run over by a Goods Train

- 559. Shri Vishwa Nath Pandey: Will the Minister of Railways be pleased to state:
- (a) whether it is a fact that a rail-way policeman was run over and killed by a goods train at Ballygunge (Eastern Railway) on the 6th December, 1963 when he was checking the seals of the wagons of the goods train; and
- (b) if so, the reasons of the accident?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) One member of the R.P.F. while on seal-checking duty at Ballygunge station was run over and killed by a light engine on 5th December, 1963.

(b) Accidental.

Train-engine Collision

- 560. Shri Vishwa Nath Pandey: Will the Minister of Railways be pleased to state:
- (a) whether it is a fact that on the 4th December, 1963 some persons

received injuries when a light engine ran into a workman's train near about Maniram station on the Gorakhpur Anand Nagar section of North-Eastern Railway;

- (b) if so, the causes of the accident; and
- (c) the total amount of loss sustained by the Railways?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes, at Maniram Station.

- (b) Failure of railway staff.
- (c) Approximate cost of damage to Railway property was Rs. 1,981.

Poplars to be Grown in U.P.

561. Shri Vishwa Nath Pandey: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that "Poplar", a quick growing plant imported from Italy, will be grown in Uttar Pradesh on a large scale; and
- (b) if so, its utility and the places where it will be grown in Uttar Pradesh?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Experiments are being conducted for growing imported varieties of Poplars on a large scale in Uttar Pradesh. Some species are showing good promise of growth, but more trials will be needed at least for 2 to 3 years before final conclusions could be arrived at.

(b) Poplars are fast growing species which yield superior quality of wood for paper pulp, matches, plywood, packing cases, etc.

If found suitable, Poplars will be grown in the Tarai region of Uttar Pradesh.

Postmen in Punjab

562. Shri Daljit Singh: Will the Minister of Posts and Telegraphs be

pleased to state:

- (a) the total number of Postmen at present in different Post Offices in Punjab; and
- (b) the house rent paid to them annually?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) 2,171.

(b) Rs. 4,000.00 (Approximately).

Research in Coconut Diseases

563. Shri Kappen: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether the Central Coconut Research Station at Kayangulam is going to be developed as an institute for basic research in coconut diseases; and
- (b) if so, the nature of research to be made?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). The Central Coconut Research Station, Kayangulam is already conducting research on Coconut diseases. The proposal for the development of this Station into an Institute to undertake research on the pests and diseases of coconut and arecanut is under consideration.

C.D. Movement

564. Shri Balakrishnan: Will the Minister of Community Development and Co-operation be pleased to state:

- (a) whether any State Government have approached the Centre with a request to extend the community development movement to the municipal areas; and
- (b) if so, the Central Government's reaction thereto?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy):
(a) and (b). Yes, Sir. Requests for the extension of the C.D. programme

to municipal areas were received from two States—Bihar and Kerala.

The Government of Bihar requested inclusion of certain areas of Kishanganj Municipality in the District of Purnea within the C.D. programme. These areas formed part of nine villages which were transferred from West Bengal to Bihar. The request of the Bihar Government was complied with, as the territory in question was not part of a Municipality but was an addition to a Municipal area under special circumstances and the character of this area was predominently rural unlike the rest of the Municipality.

In the case of Kerala the inclusion in the C.D. programme of Municipalities of a rural nature whose population does not exceed 25,000 has been agreed to subject to certain conditions viz.

- (i) The overall requirement of the Block concerned should not be affected in any way;
- (ii) The concurrence of the Block Development Committee should be obtained;
- (iii) The utilisation of funds is restricted only to Agriculture, Animal Husbandry and Minor Irrigation; and
- (iv) No expenditure is incurred on the establishment of institutions and facilities which are normally provided by Municipalities.

Telegraph Offices

565. Shri H. C. Soy: Will the Minister of Posts and Telegraphs be pleased to state:

- (a) whether it is a fact that a big area of over 150 sq. miles extending from Rajkharswan on South-Eastern Railway to Chakradharpur and area north of this line has only one Post Office and no Telegraph Office except one at Chakradharpur; and
- (b) if so, whether Government propose to open new Post Offices at

Gopidihi and Toklo and Telegraph offices at Rajkharswan and Kharswan and Goilkera in Singhbhum District in Bihar?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) No, Sir.

(b) Does not arise. However, a post office has been sanctioned for Toklo, but there is no proposal at present for opening a post office at Gopidihi.

Telegraph offices also exist already at Kharswan and Goilkera. The question of providing telegraph facilities at Rajkharswan is under examination and a Telegraph Office will be sanctioned, if found remunerative.

The Institute of Agricultural Economics and Co-operation

- 566. Dr. Mahadeva Prasad: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether it is a fact that some amount has recently been granted to the Institute of Agricultural Economics and Co-operation at Gorakhpur; and
- (b) if so, the distinguishing features of the above-mentioned Institute?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) No. Sir.

(b) Does not arise.

BOX Wagons

567. Shri Heda:
Shri Raghunath Singh:

Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that due to the introduction of box-wagons, there has been improvement in carrying capacity and total volume of goods carried;
- (b) the number of box wagons introduced so far and the extent of improvement achieved in terms of excess load carried and increase in freight revenue; and

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(c) whether there is any proposal to revise freight rates on essential raw materials and foodgrains?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) The introduction of BOX wagons is one of the factors which have contributed to improvement in carrying capacity and total volume of goods carried.

- (b) Up to the end of January, 1964 13,710 BOX wagons have been introduced on the Broad Gague Railways. As no distinction is made between BOX and 4-wheeler wagons for realisation of freight, combined statistics are maintained of tonnage lifted and freight earned by BOX and 4-wheeler wagons. Even if separate statistics of tonnage lifted and freight earned by BOX wagons were maintained, it would not be possible to apportion improvements achieved in terms of excess load carried and increase in freight revenues, by the introduction of BOX wagons, as all such improvements are the joint products of several other factors as well, such as increase in line capacity, dieselisation, electrification, introduction of block rakes, speedier movement etc.
- (c) Yes. As announced in the Budget Speech, it is proposed to revise the freight rates for coal and to increase the supplementary charge on all goods traffic including raw materials, coal and foodgrains from 10 per cent to 12 per cent from 1st April, 1964.

Railway Accident on Gaya-Kiul Section

568. Shri D. D. Mantri:
Shri Vishwa Nath Pandey:

Will the Minister of Railways be pleased to state:

(a) whether there was a serious accident at an unmanned railway

crossing on the Gaya-Kiul Section of the Eastern Railway on the 5th January, 1964; and

(b) if so, the number of people killed in the accident?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No, Sir. There was an accident on 4th January, 1964 at Sheikhpura at a manned level crossing.

(b) Nil.

Minor Irrigation Schemes in Mysore

569. Shri S. B. Patil: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that the Government of Mysore have asked the Central Government to give more financial assistance to the State especially for minor irrigation in the famine-stricken area; and
- (b) if so, the reaction of Government in the matter?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Yes.

(b) For the current financial year, 1963-64, an additional allocation of Rs. 200 lakhs has been made to the Government of Mysore for accelerating minor irrigation schemes in the State including famine-stricken area. This is in addition to the amount of Rs. 450 lakhs provided in the State Budget.

रेलवे कर्मचारी

५७०. श्री प० ला० बारूपाल: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि:

(क) उत्तर रेलवे में कितने ऐसे कर्मचारी हैं, जो कि १ जनवरी, १६६४ तक ग्रस्थाई चल रहे हैं भौर स्थायी नहीं किये गये हैं; भीर 2339

(ख) उनमें ग्रनमूचित जातियों के कर्मचारियों की संख्या कितनी है ?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज **बां)**: (क) २२,७७६

(ख) ३.६८१

उत्तर रेलवे में सहकारी समितियां

४७१. श्रीप० ला० बारूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि उत्तर रेलवे में इस समय कितनी कोम्राप-रेटिव क्रेडिट सोसायटी चल रही हैं भीर बे किन नियमों के ग्रन्तर्गत चल रही हैं?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाक रेलवे में ५ सहकारी स्तां)ः उत्तर ऋण समितियां Co-operative Credit Socities रही कर हैं। इन समितियों पर सम्बन्धित राज्य सरकार के 'सहकारी समिति ग्रिधिनियम' ग्रौर उसके ग्रधीन उस राज्य सरकार द्वारा बनाये गये नियम लागृहोते हैं।

मांध्र में सहकें

५७२. श्री ई० मधुसूदन राव : क्या परिवहन मंत्री यह बताने की कृपा करगे कि :

- (क) केन्द्र ने सड़क निर्माण के लिये तीसरी योजना के अन्तर्गत आंध्र प्रदेश को कितनी राशि नियत की है; भौर
- (ख) केन्द्र से श्रांध्र को श्रब तक कितनी पशि वस्तुतः दी गई है ?

परिवहन मंत्रालय में नौवहन मंत्री (भी राज बहादुर): (क) ग्रीर (ख). ग्रांध्र प्रदेश में विभिन्न प्रकार की सडकों

के निर्माण के लिये तीसरी योजना काल में ग्रबतक भारत सरकार द्वारा धन राशियां इस प्रकार हैं :---

	वण्टन				
सड़कों की श्रेणियां		१६६२- ६३ में			
	रुपया लाखों में				
राष्ट्रीय मुख्य मार्ग अपन्तर्राज्य	৩೯.৩৩	€o.¥3	۶q.३٤.		
स्रथवा स्रधिक महत्व की राज्य सड़कें		६.३७	२.३० (प्रस्ता- वित)		
केन्द्रीय सड़क निधि के खर्च से बनने वाली सड़कें (भ्रनायो- जना)	83 39	9 V 9	919 00		
ગના <i>)</i> .	16.60	14.01	(प्रस्ता- वित)		

C.D. Blocks

573. Shri E. Madhusudan Rao: Will the Minister of Community Development and Co-operation be pleased to state the total amount given to the Government of Andhra Pradesh during 1962-63 and 1963-64 for the Community Development Blocks?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):

			Cooperation (Carr	
		Loan	Grant	Total
1962-63 (amount paid)	Rs.	1,50,26,792	Rs. 2,36,24,689	Rs. 3,86,51,481
1963-64 (amount allocate		1,54,30,000	Rs. 2,34,20,000	Rs. 3,88,50,000

Rail Concession to Sports Teams

574. Shri Birendra Bahadur Singh: Will the Minister of Railways be pleased to state:

- (a) the number of sports teams who applied for special concession from the various Railways after the declaration of the National Emergency in 1962;
- (b) in how many cases this concession was allowed; and
- (c) in how many cases the concession was refused?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (c). Requests for the grant of concession were received in respect of 64 sports events, out of which concession was agreed to in the case of 27 and declined in respect of 37.

Railway Wagon Repair Workshop

575. Shri Birendra Bahadur Singh: will the Minister of Railways be pleased to state:

- (a) whether Government have taken any decision on the question of setting up of a Railway Wagon Repair workshop in Madhya Pradesh; and
 - (b) if so, the place selected for it?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). Yes; at Raipur.

Sugar Factories on Co-operative Basis

576. Shri Birendra Bahadur Singh: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that Government have decided to licence some more parties for the establish ment of sugar factories in the cooperative sector;
- (b) if so, how many new licences are proposed to be issued and to whom, State-wise; and

(c) how many more applications for licences are pending with Government?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) to (c). A large number of applications for grant of licences for establishment of new cooperative sugar factories are under consideration of the Government at present. Decisions on these applications are likely to be taken soon.

Movement of Foodgrains

577. Shri Birendra Bahadur Singh: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that the Madhya Pradesh Government have asked the Centre to allow movement of foodgrains from Madhya Pradessh to Maharashtra and Gujarat only on Government-to-Government level;
- (b) whether Government have since taken any decision in the matter; and
 - (c) if so, the nature thereof?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) to (c). In November last, the Madhya Pradesh Government proposed that the surplus rice of Madhya Pradesh moved out to other States on Stateto-State basis. The Government of India did not, however, consider it advisable to modify the existing zonal arrangement in respect of the States of Madhya Pradesh, Maharashtra and Gujarat which has been working satisfactorily and under which free movement of rice is allowed from Madhya Pradesh to Maharashtra and Gujarat on trade account through the holders of export licences.

A letter from the Madhya Pradesh Government has been received last week in which a proposal has been made for the despatch of the surplus rice of Madhya Pradesh to Maharashtra and Gujarat on State-toĺ

basis: the matter is under State consideration

Written Answers

Conference of State Transport Secretaries

578. Shri Sham Lal Saraf: Will the Minister of Transport be pleased to state:

- (a) whether an All India Conference of State Transport Secretaries and Commissioners was held recently at Calcutta;
- (b) if so, the decisions arrived thereat:
- (c) whether high cost of petroleum and its derivatives or the fuels needed for propulsion of automobiles, also came up for discussion; and
- (d) if so, the action proposed this behalf?

The Minister of Transport (Shri Raj Bahadur): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2392/64)].

Railway line from Mehsana to Palanpur

579. Shri Mansinh P. Patel: Will the Minister of Railways be pleased to state:

- (a) whether Government have surveyed the feasibility of double line from Mehsana to Palanpur on the Western Railway; and
 - (b) if so, the result thereof?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). Preliminary investigations carried out during 1962 indicated that the doubling of the section between Mehsana and Palanpur is not required for the level of traffic anticipated by the end of Third Plan or early Fourth Plan.

म्रास्ट्रलियान गेहं की खरीब

४०० ∫ श्रीसरजूपाण्डेयः ेशीरामसेवकयादवः

क्या खाद्य तथा कृषि मंत्री यह बताने की क्पा करेंगे कि :

- (क) क्या यह सच है कि श्रभी हाल में सरकार ने ग्रास्ट्रेलिया से १,७१,००० टन गेहं खरीदने का निश्चय किया है ग्रीर
- (ख) यदि हां, तो गेहं किस भाव पर खरीदा जायेगा भ्रौर वहां यहां कब तक श्रा जायेगा ?

लाद्य तथा कृषि मंत्रालय में राज्य मंत्री (श्री ग्र०म० यामस): (क) ग्रीर (ख). ७ फरवरी, १६६४ को म्रास्ट्रेलिया के गेहं बोर्ड के साथ ३० जुन, १६६४ तक लगभग १.७ लाख टन श्रास्ट्रेलिया की गहं सप्लाई करने के लिये एक ठेके पर हस्ताक्षर हुए। भारत में यह सारी मात्रा जलाई के ग्रन्त तक पहुंचेगी । ऐसे मामलों में कीमत बताना जन-हित में नहीं होगा।

द्मनुपपुर स्टेशन पर ऊपरी पुल

४८१. श्री उटिया: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

- (क) त्रनुपपुर स्टेशन (कटनी-बिलास-पूर लाइन) पर ऊपरी पूल बनाने की मांग जनता द्वारा की गई है ;
- (ख) क्या यह सच है कि ऊपरी पुल न होने के कारण दुर्घटनाम्रों से कई व्यक्तियों की जाने जा चुकी हैं; स्रौर
- (ग) इस बारे में क्या कार्यवाही की जा रही है।

रेलवे मंत्रालय में उपमंत्री (भी शाहनवाच स्वां): (क) जी नहीं।

(ख) रिपोर्ट मिली है कि १६६२ में भ्रनधिकृत रूप से लाइन पार करते हए दुर्घटना में दो व्यक्ति मर गए।

(ग) अनुपपुर याई के ढांचे में परिवर्तन के सिलसिले में क्षीप प्लेटफार्म (island platform) को मुख्य प्लेटफार्म से मिलाने के लिये अभी हाल में एक नया ऊपरी पैदल-पूल बनाया गया है।

शहडोल में रेलवे कासिंग

प्रदर श्री उटिया: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या कटनी-बिलासपुर-सेक्शन में शहडोल रेलवे क्रासिंग पर कई लाइनें बिछाने से जनता के स्नावागमन में रुकावट होती है ;
- (ख) क्या इस क्रांसिंग पर ऊपरी पुल बनाने की योजना है ; श्रौर
- (ग) यदि हां, तो उत्परी पुल कब तक बनेगा ?

रेलवे मंत्रालय में उपमंत्री (भी सें० बें० रामस्वामी): (क) शहडोल यार्ड में कटनी की तरफ का समपार अप और डाउन मध्य लाइनों पर बना हुआ है।

- (ख) म्युनिसिपल कौंसिल ने वहां लाइन के नीचे पुल बनाने का प्रस्ताव रखा है ।
- (ग) पुल का नक्शा और खर्च का श्रनु-मान राज्य सरकार की स्वीकृति श्रौर लागत में श्रपने हिस्से की मंजूरी के लिये भेजा गया है। राज्य सरकार की स्वीकृति मिलने पर काम शरू किया जायेगा .

Goods Train-Truck Collision

583. Shri P. C. Borooah: Will the Minister of Railways be pleased to state:

- (a) whether a truck collided with a moving goods train at a level crossing near Jharandalli railway station in Durg District on the 22nd January, 1964:
- (b) if so, the number of casualties suffered in the accident; and

(c) the cause of the collision?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No.

(b) and (c). Do not arise,

Sinking of Indian Ship

- 584. Shri P. C. Borooah: Will the Minister of Transport be pleased to state:
- (a) whether 'Susheela' a 50 ton Indian mechanised sailing vessel ran aground and sank in the Arabian sea in January this year;
- (b) if so, the circumstances in which the accident took place; and
- (c) the total amount of loss suffered?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) Yes, Sir. The mechanised sailing vessel 'Susheela' of 145.77 tons sank off Khanderi Island near Bombay on 1st January this year,

(b) and (c). A preliminary enquiry into the accident is being conducted by the Mercantile Marine Department to determine the cause of the accident and the extent of loss. But according to information so far available, the vessel was carrying cargo worth about suppess twenty lakhs and sank on account of a sudden leakage.

Road Accidents in Delhi

- 585. Shri P. C. Borooah: Will the Minister of Transport be pleased to state:
- (a) the number of road accidents due to open man-holes on the roads in Delhi during 1962 and 1963;
- (b) the number of casualties involved therein;
- (e) whether a survey of such open man-holes is periodically made; and

(d) if so, how often and when it was last made and the result thereof?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) Nil.

- (b) Does not arise.
- (c) and (d). The road gangs of the New Delhi Municipal Committee and the area Supervisory Staff of the Health Department of the Delhi Municipal Corporation have instructions to check whether any man-hole is without a cover, or with a broken cover, during their daily rounds and to get the missing or broken covers replaced without delay. The concerned staff of the Delhi Municipal Corporation also carried out special surveys on 24-6-1963 and 5/9-8-63 and got the missing man-hole covers and gratings replaced immediately.

North Andaman Forest

586. Shri A. S. Saigal: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that the State Planning Committee, Andaman and Nicobar Islands, at its meeting held on the 1st January, 1964 recommended that the lease of North Andaman Forests granted to M/s P. C. Ray and Co. Ltd. should be cancelled and North Andaman Forests taken over by the Government for departmental extraction as the performance of the lessee has been very poor; and
- (b) if so, the action Government propose to take in the matter?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes, Sir.

(b) The recommendations of the Planning Committee are being scrutinised by the Chief Commissioner, Andaman and Nicobar Islands. After his comments are received Govern-

ment will decide as to the action to be taken thereon.

I.A.C. Employees

Shri Subodh Hansda:
Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shri Sarjoo Pandey:
Shri Ram Harkh Yaday:

Will the Minister of Transport be pleased to state:

- (a) whether the Indian Airlines Corporation employees went on strike on the mid-night of Monday, the 10th-11th February, 1964;
- (b) if so, the demands the I.A.C. Employees are pressing for; and
- (c) the Government's decision thereon?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) Yes, Sir. At Delhi and Bombay, most of the employees falling within the Air Corporations Employees' Union categories stayed away from work on the night of the 10th and the morning of 11th February, 1964.

- (1)) The demands of the Air Corporations Employees' Union are:
 - (i) 50 per cent increase in the existing rates of dearness allowance;
 - (ii) Transport Allowance at Rs. 25. p.m. upto Grade 9 including those residing in quarters. The existing rates are:
 - Grades 1 to 6—Rs. 10 p.m. whether working in city offices or at airport.
 - Grades 7, 8 and 9—Rs. 25 p.m. for employees working at airport.
 - Rs. 10 p.m. for employees working in city offices.
 - (iii) Place Allowance at Rs. 16

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p.m. upto grade 9. The existing rates are:

Monthly Rate Remarks Station Rs. Bombay, Karachi and Colombo 16 Calcutta, Rangoon and This allowance stations in Assam, is admissible to Manipur and Tripura employees States 12 drawing pay Delhi, Dacca and Chitupto Rs. 350/tagong, . IO p.m. Madras and Hyderabad

- (vi) Introduction of Air-India incremental pattern;
- (v) Existing basic pay to be increased by one increment;
- (vi) Grades 1-2 and 7—9 to be interlinked;
- (vii) Revision of existing grades in April, 1965.
- (c) The Management of the Indian Airlines have held a number of meetings with the representatives of the Air Corporations Employees' Union and negotiations are still in progress.

Milk Scheme for Assam

- 588. Shri N. R. Laskar: Will the Minister of Food and Agriculture be pleased to state:
- (a) the total amount, if any, allotted to Assam by the Centre for milk scheme (Dairy farm) in the Third Five Year Plan; and
- (b) if so, how the State Government utilised the amount?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The required information has been called for from the State Government of Assam and will be placed on the Table of the Sabha when received.

बीकानेर ब्रौर भटिंडा के बीच रेलवे लाइन

प्रनष्ट. भी प० ला० बाक्पाल: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या बीकानेर से भटिन्डा तक मीटर गेज रेलवे लाइन को बड़ी रेलवे लाइन में बदलने का कोई विचार है; ग्रीर
- (ख) यदि हां, तो उस पुंपर कितना अपन खर्च होने का अनमन है ?'

रेलवे मंत्रालय में उपमंत्री (भी सें० बें० रामस्वामी): (क) जी नहीं।

(ख) सवाल नहीं उठता ।

उबंरक का लादा जाना

५६०. श्री प० ला० बारूपाल: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि:

- (क) बीकानेर डिबीजन के जामसर स्टेशन से जाने वाले जिप्सम उबरक को भटिन्डा में मीटर गेज से उतार कर बड़ी लाइन के माल डिब्बे में लादने में कितना श्रम लगता है; श्रौर
- (ख) एक मास में ग्रीसतन कितने माल डिब्बे भरेजाते हैं ग्रीर उन पर कुल कितना ब्यय होता है ?

रेलवे मंत्रालय में उपमंत्री (भी शाहनवास स्वां) : (क) मीटर लाइन के माल-डिब्बे में लदे हुए जिप्सम को उतार कर बड़ी लाइन के माल-डिब्बे में लादने में दिन में ४ मजदूरों की टोली को भौर रात में ५ मजदूरों की टोली को लगभग ३ घंटे का समय लगता है।

(ख) १६६३ में जामसर से बुक किये गये और भटिण्डा में यानान्तरित मीटर लाइन के माल डिब्बों की घौसत संख्या प्रति मास १५७२ है। भटिण्डा में जिप्सम से लदे माल-डिब्बों के यानान्तरण का घौसत खर्च प्रतिमास लगभग १४,१७५ रुपये है।

Bhopal-Bombay-Nagpur Air Service

- 591. Shrimati Maimoona Sultan: Will the Minister of Transport be pleased to state:
- (a) whether the Indian Airlines Corporation have taken a decision on the question of resumption of air services connecting Bhopal with Bombay and Nagpur;
- (b) if so, whether any services have been started; and

(c) the number and type of aircraft put on these services?

Written Answers

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): (a) to (b). Yes, Sir, with effect 1-2-1964

(c) A Dakota service is operated from Bombay to Nagpur via Aurangabad, Indore and Bhopal three times a week.

Railway Lines in Assam

- 592. Shri N. R. Laskar: Will the Minister of Railways be pleased to state:
- (a) whether the Government of Assam have proposed any new railway lines in the State to be taken up in the Fourth Five Year Plan;
 - (b) if so, the details thereof; and
- (c) the reaction of the Central Government thereto?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No. The State Governments have not yet been asked to submit such proposals.

(b) and (c). Do not arise.

Roads in Assam

- 593. Shri N. R. Laskar: Will the Minister of Transport be pleased to state:
- (a) the progress made to make Passi-Badarpur, Silchar-Aijal Silchar Manipur roads in Assam as all weather roads;
- (b) total amount allotted for all these roads by the Centre and how far utilization was made till now;
- (c) whether construction work of the bridge over the river 'Loba' on Passi-Badarpur Road has been started; and
 - (d) if so, the stage of progress?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2393/

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सीमेंन्ट की बोरियों की चोरी

५६४. श्री भ्रोंकार लाल बेरवा: क्या रेलवे मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या यह सच है कि लाखेरी से सवाई माधोपुर स्टेशन के बीच, जहां पटरी को दोहरा करने का काम चल रहा है, स्थित कुश्तला स्टेशन से चुराई गई सीमेंट की १४० बोरियां सवाई माधोपूर के बाजार में बेचते हए पकड़ी गईं; श्रीर
- (ख) यदि हां, तो इस सिलसिले में सरकार ने कितने श्रादमियों को पकड़ा व उनके खिलाफ क्या कार्यवाही की गई ?

रेलवे मंत्रालय में उपमंत्री (भी शाहनवाक ह्मां): (क) ग्रीर (ख). पुलिस रिपोर्ट के श्रनसार सही बात यह है २०- १२- १६६३ को सवाई माधोपुर में १०० बोरियां पकड़ी गयी थीं जो एक छोटे ठेकेदार हारा रवांजा डंगर के पास पश्चिम रेलवे के पूल से लायी गयी थीं। श्रभी तक कोई गिरफ्तारी नहीं की गयी है ग्रीर पुलिस श्रभी मामले की जांच कर रही है।

Sarai Rohilla Station, Delhi

- 595. Shri P. R. Chakraverti: Will the Minister of Railways be pleased to state:
- (a) whether it is a fact that an Assistant Block Inspector, Northern Railway was killed by a steel girder while inspecting the track at Sarai Rohilla Railway Station, Delhi on Wednesday, the 12th February, 1964;
- (b) whether the wagon was being unloaded not at the site reserved for heavy goods but at a coal siding;
- (c) whether it is a fact that while workmen were unloading the wagon and throwing out the

girders there was none outside to warn those who walked by; and

(d) whether any enquiry has been held and if so, the findings thereof?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) An Assistant Block Inspector was killed at Delhi Kishanganj and not at Delhi Sarai Rohilla, having been hit by an iron billet on 12-2-64. The employed belongs to the Signal and Tele-communication Department and he had nothing to do with inspection of track. Whether he was on duty or not at the time of the accident is under investigation.

- (b) No. The wagon was being unloaded from the siding normally used for unloading of inward consignments of iron and coal.
- (c) According to rules, the consignee is solely responsible for unloading of such wagons and so the work of unloading was not being supervised by railway staff.
- (d) An Assistant Officer's enquiry has been ordered.

12 hrs.

RE: ADJOURNMENT MOTIONS AND CALLING ATTENTION NOTICES

Mr. Speaker: I have received notice of an adjournment motion by Shri S. M. Banerjee and Shri Daji about happenings on the western sector of our country, which is similar to the one that we had about the eastern sector yesterday. Then there are motions by Shri Nath Pai, one from Shri Mathur and some others also on the same subject.

Yesterday, Shri Nath Pai gave that notice of the motion and we sent it on to the Defence Minister. The Defence Minister has agreed that there ought to be a discussion held as early as possible. We can have it in a day or two. The Defence Minister's statement would cover both the

eastern and western sectors, both places.

In view of this, I cannot allow an adjournment motion on a subject that is going to be discussed so soon.' It would be anticipatory, and when that matter is being discussed in the House, no adjournment motion on the subject can be allowed.

So far as the calling attention notices are concerned, they also meet with the same fate as they are on the same subject. All those Members who have given that notice, their names would be there. We will have a discussion as early as possible. What would be the date convenient to the hon. Minister?

The Minister of Defence (Shri Y. B. Chavan): Any day convenient to the House.

Mr. Speaker: Any day?

Shri Y. B. Chavan: In a day or two.

Mr. Speaker: The Minister of Parliamentary Affairs is not present. Could the Deputy Chief Whip or any of the Whips say which date would be suitable?

Shri Muthyal Rao (Mahbubnagar): Any day that you choose would suit us.

Mr. Speaker: What is the desire of the House?

Shri S. M. Banerjee (Kanpur): 27th.

Mr. Speaker: All right, I am prepared.

Shri Hari Vishnu Kamath (Hoshangabad): Day after tomorrow?

Mr. Speaker: We will have that discussion on that day.

Shri Nath Pai (Rajapur): Would it be on the motion in the form in which it is tabled by me?

Mr. Speaker: No, that shall have to be amended. They have to be taken together. But his name would be put down there as the mover.

Shri Harish Chandra Mathur (Jalore): May I know whether it is on our motion that the discussion is taking place or on the Defence Minister's statement?

Mr. Speaker: If it is the desire that it should be on their initiative, I would have no objection.

Shri Harish Chandra Mathur: We have already tabled a motion.

Mr. Speaker: I have referred to that.

Shri Harish Chandra Mathur: So it is on our motion that the discussion is taking place.

Mr. Speaker: All right. It is on the initiative of the Members that this discussion is taking place.

Shri Harish Chandra Mathur: What would be the duration of the discussion?

Mr. Speaker: That will be fixed when we start.

Shri S. M. Banerjee: I had submitted yesterday also on the adjournment motion regarding.

Mr. Speaker: He need not mention that.

Shri S. M. Banerjee: No, I will not. The Deputy Speaker had said that the Minister would make a statement.

I would only make a request to you. Since we are going to have a food debate after a long time, after 10 or 12 days, I would request you to urge upon the Minister of Food and Agriculture to make a statement on the UP food situation . . .

Mr. Speaker: If he had only the patience to listen for a minute or two, I was just going to deal with that.

Shri S. M. Banerjee: I will have patience (Interruptions).

Mr. Speaker: I would be very happy if he has....(Interruptions).

The experience he had might be a very bitter one, but sometimes it may have unexpected results also.

I have to inform the House that during the last one week or so I have received a number of motions adjournment and Calling Attention Notices about the scarcity of grains in various parts, matters connected therewith. had consulted the Minister, and has very readily agreed, rather himself offered, that a discussion might take place at an early date. So, I am getting that discussion also fixed very early.

Shri S. M. Banerjee: My request is only this. Let him make a statement and let us know what the position is.

Mr. Speaker: He has himself offered yesterday that he will make a statement, and then a discussion might take place on that.

The Minister of Food and Agriculture (Shri Swaran Singh): May clarify the position? I have consulted my colleague, the Minister of Parliamentary Affairs, and if the House so desires we can have the Demands relating to the Ministry of Food and Agriculture as the first Demand for discussion, that means about the 8th or 10th March can be the date for that, but I do not want to stand in the way of a discussion if this is the general desire of the House. I will consult the Minister of Parliamentary Affairs, and there can be a separate debate on the food situation, and am prepared to initiate the I would like to be benefited by the comments that the hon. Members may have to make. So, some time next week I will consult the Minister or Business Advisory Committee. and they can allot a date. I am prepared for that.

श्री जिं बर्ज सिंह (धोसी) : फूड सिच्छाशन के बारे में मैं इतना ही कहना चाहता ह कि वह बहत मीरियस है। बहां 2357 Re: Adjournment PHALGUNA 6, 1885 (SAKA) Motions and Calling Attention Notices

पर दूकार्ने लूटी जा रही हैं। इसलिए हम चा;ते हैं कि फृड मिनिस्ट्री की डिमांडक पर डिबेट से पहले क्राप दिन मकरंर कर दें ताकि बहस हो जाए ।

प्रध्यक्ष महोदय: मिनिस्टर साहब उस डिसकशन से पहले एक स्टेटमेंट टेबल पर रख टेंगे ताकि सैम्बर साहिबान उस सब को पढ़ लें और फिर उसके बाद उस पर डिस-कशन हो ।

Shri Swaran Singh: I am perfectly willing to do that, but on this issue of particular incidents relating to States, I will have to collect the information. It may take two or three days. I will place a statement here. If the House so desires, that could be the basis for discussion, or I am prepared to say that the House might take into consideration the food situation. I am entirely in the hands of the House.

श्री स० मो० बनर्जी : एक निवेदन सुन लीजिए

ग्रध्यक्ष महोदयः मेरा निबेशन पहले मुन लीजि**ः**।

Two alternatives have been before the House. The Minister has expressed his willingness to collect the information from the States, that might take three days, and then make a statement, and discussion can follow on that. Or, he says he will make a general motion that the food situation in the country be taken into consideration. The Members the various States can make own comments, and by that time he will also collect the information from the States and give the reply.

Shri Hari Vishnu Kamath: On a point of clarification.

श्री स० मो० बनर्जी: उत्तर प्रदेश के कृष मिनिस्टर श्रीर वहा की मुख मत्राणी श्री, दोनों ने ही, श्रमेष्वली के सामने खुद माना है श्रीर एम में कोई दो ाय नहीं हैं — हम लोगों ने नहीं कहः— कि ऐसी परिस्थित उत्पन्न हो गई है....

भ्रष्यक्ष महोदयः उस पर हम क्रिसक्कान तो कर रहे हैं।

श्री स॰ मो॰ बनर्जी: हमारा एक कालिंग एटॅंशन नोटिस है। मेहरबानी करके अगर भरसों वह एक स्टेटमें इंदेर्ड और हम लोगों को सवाल पुछने का मौका मिल जाय हो ...

ग्रध्यक्ष महोदय: भिनिस्टर साहब ने कहा है कि स्टेट्स से धनफार्येशन कलेक्ट करने में तीन दिन लग जण्येंगे। एक दिन ग्रीर देने में ग्रापको क्या....

श्री स० मो० बनर्जी: सिचुएश के ऐसी है कि रोज दूकानें लुट रही हैं.....

ग्रध्यक्ष महोदय: दो तीन दिन में कोई फर्कनहीं पड़ता है।

श्री स० मो० बनर्जी : उनसे पूछ लें जरा ।

द्यध्यक्ष महोदय : उन्होने बताया है कि तीन दिन लग जायेंगे। में स्टेट्स से इनफा-मेंगन कलैक्ट कर लेता हूं। इससे ज्यादा क्या हो सकता है।

Shri Hari Vishnu Kamath: It gratifying that at your instance this will take place early. discussion The Minister has said that he would take three days to collect the information, that is to say, it might be in his hands perhaps by Friday. Friday being a holiday, Saturday will be the earliest to lay it on the Table of the House. You have ruled earlier, last week, that there will be no interference with the date already fixed for the commencement of the general discussion on the General Budget, i.e., 3rd March, next Tuesday, we will definitely commence it on that day. So, I would request that the debate on the food situation may be fixed for Monday, the 2nd March.

Mr. Speaker: That I will look into and see.

डा॰ राम मनोहर लोहिया (फल्खाबाद): अध्यक्ष महोदय, आप से दो बहसों की मांग की गई है एक तो अकाल पर और दूसरी बढ़ते दामों पर अनाज के । अगर यह दोनों बहसें अलग अलग की जायें तो ज्यादा अच्छा होगा ।

प्रध्यक्ष महोदय : यह तो मुश्किल होगा ।

डा॰ राम मनोहर लोहिया : ग्रध्यक्ष महोदय, मेरी पूरी बात ग्राप ने नहीं सुनी।

प्रध्यक्ष महोवय : मैंने सुन लिया । श्राप ने मांग की है कि दोनों बहसें श्रलग श्रलग हों । मैंने श्रजं किया है कि दोनों बहसें एक जगह हो सकती हैं श्रलग श्रलग होने की जरूरत नहीं, श्रीर मेम्बर साहबान जो उन के श्रपने श्रपने ख्यालात हैं दोनों पर जाहिर कर सकते हैं । जब हम वक्त मुकर्रर करेंगे तो उस का लिहाज रख लेंगे ।

डा॰ राम मनोहर लोहिया : यह ग्राप की इच्छा पर है, लेकिन बढ़ते दामों का सवाल तो ग्रनाज मंत्री के जवाब से निकला है . . .

ग्रध्यक्ष महोदयः तो मैं मान तो रहा हूं कि उस पर बहस हो।

डा॰ राम मनोहर लोहिया ; दूसरी बहस सिर्फ प्राध घंटे के लिये भी बढ़ते दामों के उपर हो जायेगी तो इस से सुविधा हो जायेगी।

स्रध्यक्ष महोदय: मैं स्राध घंटे की बहस का वायदा कैसे कर सकता हूं। स्राप कोई स्रलाहदा नोटिस तो दें।

डा० राम मनोहर लोहियाः मैंने खत लिखा है ।

ग्राध्यक्ष महोदय : वह मैंने देख लिया है । 12.11 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

REPORTED CROSSING OVER TO EAST PAKISTAN OF HOSTILE NAGAS

Mr. Speaker: Calling attention notice by Mr. Nath Pai.

Shrimati Jyotsna Chanda (Cachar): Sir, in the Order Paper, it is printed:

"to call the attention of the Prime Minister to the reported crossing over to East Pakistan of 300 hostile Nagas near Maibong in Karimganj District."

Karimganj is not a district, firstly. Secondly Maibong is in North Cachar Hills District.... (Interruptions).

Shri Nath Pai (Rajapur): Mr. Speaker, I think, I was called by you to call the attention.

Mr. Speaker: I could not follow what she says....(Interruptions). Sometimes it goes beyound my control also. Mr. Nath Pai.

Shri Nath Pai: Sir, I call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

"The reported crossing over to East Pakistan of 300 hostile Nagas near Maibong."

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): About four months ago, two groups of hostile Nagas, one led by DUSOI and the other by HOITO SEMA, started moving southwards into Manipur. The group led Dusoi succeeded in reaching Sinjol in the south-west of Manipur where it crossed into Burma and finally reached Pakistan. A statement regarding this group was made by the Prime Minister in the Lok Sabha on the 17th December, 1963.

2. The movement of the second group under Hoito Sema, which started about the middle of October 1963, was foiled temporarily by the effec-

to Matter of Urgent Public Importance

tive action taken by the Security Forces and the members of the group dispersed. Nothing was heard of this group until the first week of January, 1964 when it appears to have partly re-formed, with a strength of about 150, and proceeded southwards. It was joined by another party of 150, part of the same group under Hoito Sema, north of the Kohima-Manipur boundary and the combined group of 300 proceeded into Manipur.

- Information indicates that this group under Hoito Sema is also making for East Pakistan with the object, it is suspected, of receiving the arms reported to have arrived in East Pakistan.
- 4. The Security Forces are alive to the situation. The group was last reported in Manipur. No Information is available to confirm that the group has crossed into East Pakistan.

Shri Nath Pai: The Minister has admitted that the Government is in possession of information that this group has been on the move with the obvious intention of crossing into Pakistan. Last time when we raised this matter, the Prime Minister told us that the Naga hostiles crossed into Pakistan because things were becoming hot in Assam. Does it not reflect on the very sad state of security arrangement in Assam, on the border that large hordes of hostiles whose movements are known to the Government could not be prevented? hostile elements can cross from this side into Pakistan or Burma, does it not mean that the state of frontier defences is so poor that anybody can cross from across also and will?

Shri Dinesh Singh: It is a long statement . . .

Mr. Speaker: It is not in the form of a question, I agree.

Shri Dinesh Singh: If the hon. Member had looked through the statement placed here on the 17th December, he will find that all these arrangements were dealt with by the

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Prime Minister in detail. The point is that it was mentioned then that we felt that this earlier group which had gone there had collected some arms from Pakistan. It was likely that this group had the same intention of going there to collect arms. The Minister had also mentioned that about the difficulty of the terrain there, that while we may have an idea where this group is moving and also may be effectively able to check from time to time because of the terrain and the jungle there it is possible for them to break up and re-form again at different places by moving into smaller groups. This is what is happening. We are aware of its general whereabouts and we take every precaution to see that it does move. But even then there are chances of breaking up and re-forming.

Shri Hari Vishnu Kamath (Hoshangabad): Considering the frequent—by now almost tiresome recurrence—of such incidents of hostile Nagas moving to and from Pakistan to obtain arms for their activities in India, is the House to understand that the Government, in collaboration with the Government of Nagaland, is unable or unwilling to deal effectively with this problem?

Shri Dinesh Singh: It is neither unwilling nor unable to do it. In fact, it has been able to check this movement all this time.

Shri Hari Vishnu Kamath: We could not hear. May I request you to ask him to repeat it?

Mr. Speaker: He has not followed the answer.

Shri Dinesh Singh: I am sorry. I said that we were neither unwilling nor unable. We are quite willing and we have been able to check that movement so far.

Shri Hari Vishnu Kamath: Not much.

Shri N. R. Laskar (Karimganj): It has been reported that the Naga hos-

[Shri N. R. Laskar]

tiles are moving about in the plains in North Cachar hills. Previously they followed this very track to pass over to Pakistan. May I know whether security measures have been taken so that they cannot pass over to Pakistan this time and follow the same tracks?

Shri Dinesh Singh: We are taking security measures, but as I mentioned, there is the difficulty, and we cannot say that they will not pass over.

Shri Nath Pai: We are not satisfied. Are you satisfied?

Mr. Speaker: If I am not, I cannot do anything.

12.17 hrs.

PAPERS LAID ON THE TABLE

Notifications under Essential Commodities Act

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): Sir, I beg to lay on the Table a copy each of the following Orders under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—

- (i) The Madhya Pradesh Rice Procurement (Levy) Second Amendment Order, 1964 published in Notification No. G. S. R. 215 dated the 10th February, 1964.
- (ii) The Rice (Madhya Pradesh) Price Control (Second Amendment) Order, 1964 published in Notification No. G.S.R. 216 dated the 10th February, 1964.
- (iii) The Delhi Roller Flour Mills Wheat Products (Price Control) Order, 1964 published in Notification No. G.S.R. 238 dated the 15th February, 1964.
- (iv) The Roller Mills Wheat Products (Price Control) Order, 1964 published in Notification

No. G.S.R. 239 dated the 15th February, 1964. [Placed in Library. See No. LT-2388/64.]

NOTIFICATION UNDER AIRCAFT ACT

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): Sir, I beg to lay on the Table a copy of the Indian Aircraft (Sixth Amendment) Rules, 1963, published in Notification No. G.S.R. 1966 dated the 28th December, 1963, under section 14A of the Aircraft Act, 1934, together with an explanatory note. [Placed in Library. See No. LT-2389/64].

12.18 hrs.

[Mr. Deputy-Speaker in the Chair]

Shri Nath Pai (Rajapur): Sir, on a point of information. A letter was just sent for guidance to the Speaker, signed by the leaders of all the Opposition groups. We are not sure what was the exact state of affairs with regard to the Adjournment Motion because it was just a lot of confusion prevailing and I would like to raise some points, with your permission, regarding that motion, because the Speaker has left in a hurry. (Interruption).

Mr. Deputy-Speaker: The Speaker has not given permission.

Shri Nath Pai: Once you are in the seat, it is your discretion.

Mr. Deputy-Speaker: Please meet the Speaker.

Shri Nath Pai: May I humbly point out that when you are in the Chair, you have got all those powers? (Interruption).

Mr. Deputy-Speaker: He has not allowed it.

Shri Nath Pai: What is your reaction?

Mr. Deputy-Speaker: Please discuss with him or with me afterwards. 12.19 hrs.

RAILWAY BUDGET, 1964-65—GENE-RAL DISCUSSION—contd.

Mr. Deputy-Speaker: We now take up the general discussion on the railway budget.

Shri Hari Vishnu Kamath (Hoshangabad): How much time remains?

Mr. Deputy-Speaker: Four hours and 55 minutes are left.

Shri Hari Vishnu Kamath: The reply may be made tomorrow.

श्री विभिन्नि मिश्र (मोतिहारी) : उपा-ध्यक्ष महोदय, जब कल मेरा नाम पुकारा यया था तब में नहीं था, इस लिये मुझे स्राज मौका दिया जाय ।

श्रीमती जयाबेन शाह (श्रमरेली) : उपाध्यक्ष महोदय, रेलवे मंत्री ने जो श्रन्दाज पत्न पेश किया है श्रीर उस के बारे में जो उनकी स्पीच है उस को देखते हुए कुछ श्राम्वासन मिलता है कि हम पहले से कुछ श्रामे बढ़े हैं श्रीर रेलवे मंत्रालय में जो वाटलनेक्स थे उन से हम कुछ बाहर निकल श्राए हैं, मगर मेरे जैसे कई सदस्यों को नए रेलवे मंत्री जी से कुछ श्रधिक श्रपेक्षा थी श्रीर उस के बारे में कुछ श्रधिक श्रपेक्षा थी श्रीर उस के बारे में में कुछ श्रधिक श्रपेक्षा थी श्रीर उस के बारे में में कुछ श्रधिक श्रपेक्षा थी श्रीर उस के बारे में में कुछ कहना चाहती हूं।

हम देखते हैं कि अन्दाज पत्न में ज्यादा से ज्यादा प्राफिट थर्ड क्लास पेयसं से भीर गृडस ट्रैंपिक से होता है। इसलिये वाजिब यह था कि जो थर्ड क्लास पैसेंजर्स हैं उनको मंत्रालय की ओर से कुछ ज्यादा अमेनिटीज दी जायें। मगर इस अन्दाज पत्न से और उनकी स्पीच से ऐसा नहीं मालूम होता।

कुछ साल पहले तीसरे दरजे और अन्य दरजों के किरायों पर एक सरचार्ज बढ़ाया गया था, जो कि पिछले साल असली किरायों में शामिल कर दिया गया था। इस साल ऐसी अपेक्षा थी कि उस सरचार्ज को थोज़ा हटाया आएगा भ्रौर जो पांच पांच या दस दस मील के शाटं जरनी के यात्री हैं उनको कुछ रियायत थी जाएगी, मगर ऐसा कुछ नहीं किया गया।

यहां पर कहा गया कि रेलवे पब्लिक यूटिलिटी कनसर्न है और रेलवे मंत्रालय की भ्रोर से यह भी कहा गया कि रेलवे कर्माशयल मगर चाहे जो कुछ भी हो, कनसर्न है चाहे वह एक कर्माशयल कनसर्न ही हो, लेकिन जव कोई कर्माशयल कनसनं मजबूत हो जाता है ग्रीर उसको ज्यादा भायदा होता है तो उससे यह अपेक्षा होती है कि वह अपने पार्टनर्स को कुछ न कुछ रियायत देगा । मगर मुझे यह कहने में कुछ श्रफसोस होता है कि ऐसा होने के बजाय, गुड्स ट्रैफिक पर दो परसेंट भाड़ा बढ़ाया गया है। यों देखने में तो यह ज्यादा नहीं मालुम होता है लेकिन जब हम यह देखते हैं कि लगातार बढ़ती जाने वाली मंहगाई के कारण लोगों की हालत खराब हो रही है भौर वे दिन प्रतिदिन अधिक परेशान होते जा रहे हैं, तो इस थोड़े से बढ़ावे से भी कीमतों को ऊपर चढाने का बहाना मिल जाएगा भ्रौर इससे लोगों की परेशानी श्रागे श्रीर भी बढेगी। मैं चाहती थी कि ऐसे मौके पर रेलवे मंत्री ग्रौर ग्रधिक पैसा लेने के लालच से दूर रहते ग्रीर इस टैक्स को एवाइड करते तो भ्रच्छा होता।

बताया गया है कि रेलवे की एफी होंसी बढ़ है, रेलवे रिनग में पहले से अधिक पंक्चु-एलिटी आयी है, इसके आंकड़े रखे गए हैं और यह भी कहा गया है कि कोयले के मूव-मेंट में जो वाटिल नैक्स थे उन से हम निकल आए हैं। लेकिन मैं आपका ध्यान खास तौर से एक बात की ओर दिलाना चाहती हूं। आपको जो थड़ें बलास के याती हैं उनकी हालत के बारे में सोचना चाहिये। हमारे सामने यह तस्वीर आती है थड़ें बलास के यातियों की कि एक स्त्री अपने साथ दो तीन बच्चों को लिये और अपनी गठरी सिर पर रखे गाड़ी में बैठने के लिये इधर उधर फिरती है।

[श्रीमती जयाबेन शाह]

जो मुसाफिर पहले से बैठे हैं व उसको ग्रन्दर ग्राने में रुकावट डालते हैं। भगवान जाने कि उसकां क्या हालत होती होगी। यह ठीक है कि बहुत सो चीजें ग्रच्छी बनी हैं लेकिन..

श्री त्यःगी (देहरादून) : जब कोई मर्द जाता है तो स्त्रियां भी उसको ग्रपने कमरे में नहीं जाने देतीं।

श्रीमती जयाबेन शाह: यह स्त्रियों की ही हालत नहीं है, मर्द भी उसी हालत में षुसते हैं। तो जो ऐसी हालत है थर्ड क्लास **कै** यात्रि**यों** की, इस के वारे में कुछ खास सोचना चाहिये क्योंकि रेतवे का ज्यादातर काम तीसरे दरजे के यान्नियां से होने वाली श्राय से ्री चलता है। उनके लिये खास सुिधा होनी चाहिये। इसके बारे में जो कुछ किया गया है कम है। बहुत से माननीय सरस्यों ने इसके बारे में कहा है, लेकिन फिर भी मैंने सोचा कि मैं भी इलके बारे में कुछ कहं। मेरा इस बारे में यह कहना है कि जो लोंग **ज**रनी पै_{नै}न्जर हैं उनके लिये ग्रलग डब्बे लगाए जाएं, श्रीर जो सैकिंड क्लास है इसकी जरूरत मेरी समक्ष में नहीं ग्राती, इसको हटाया जाये ग्रीर इन डब्बों को थर्ड क्लास में कनवर्ट किया जाय ।

स्लीपिंग रिजर्बेशन के बारे में हम कुछ आगे बढ़े हैं, लेकिन जो लम्बे सफर वाले हैं यदि उन सब को यह सुविधा प्रदान कर दी जाय तो मैं समझती हूं कि आजकल जो यड़ें क्लास में इननी भीड़ होती है और जो फर्स्ट क्लास के लिये भी इतनी लम्बी वेटिंग लिस्ट रहती है वह कम हो जाएगी। मुझे आशा है कि मैंने जो सुझाव दिए हैं उन पर रेलवें मंत्रालय सोचेगा।

हमारा देश तो बहुत लम्बा चौड़ा है श्रीर हम को सारे देश का श्रनुभव नहीं कि हम सारे देश के बारे में कह सकें * मगर मैं जिस प्रांत से श्रा रही हूं उसके बारे में जानती हूं ग्रौर उसके बारे में कुछ बातें श्रापके सामने रखना चाहती हूं।

कहा जाता है कि कोयले के मूवमेंट के बारे में सुधार हुया है ग्रीर उसमें हम काफी ग्रागे बढ़ हैं। मुझे यह कहने में कुछ संकोच होता है, मगर मैं यह बात ग्राप के सामने रखना चाहती हं कि गुजरात में कुछ महाने पहले कोयले के बिना इंडस्ट्रीज बन्द होने जा रही थीं । यह बात सोचने लायक है। कहा जाता है कि कोयते के ढर के ढेर पर हैं हांयह भी कहा गबाथा कि उत्तर प्रदेश में वैगन इतने बेकार पड़े है कि उनके लिय सामान नहीं है मगर हमारे यहां देखें कि क्या हालत है। डैमोस्टिक युज के को ले की इतनी तंगो है कि दकानां के सामनें लम्बी लम्बी कतारें लगती हैं ग्रौर इंडस्ट्रीज तो कोयले के मारे सदा चिन्तित रहती हैं। एक तरफ तो कहा जाता है कि वेगन्स बेकार हैं ग्रौर दूसरी तरफ हम देखते हैं कि वैगन्स की कमी है। श्रीर इस कमी के कारण करप्शन हो रहा है अपर यह तंगी न हो तो कर-शन हट जाय । मुझे ग्रपने प्रांत का ग्रनुभव है जो कि मैंने ग्रापके सामने रखा। इसके बारे में कुछ सोचना चाहिये ऐसी मेरी मंत्री महोदय जी से प्रार्थना है।

तीसरी बात में यह कहना चाहती हूं कि गुड्स वैगन्स के म्वमेंट में ज्यादा स्पीड होना चाहिये। कहा जाता है कि वैगन्स की जो मूर्विग कैपेसिटी है उसका तो दो तिहाई हिस्सा ट्रांशिंपमेंट में चला जाता है। श्रौर वैगन्से यार्ड में पड़ी रहती हैं। मैं चाहती हूं कि इस बारे में कोई श्रच्छा सोच विचार होना चाहिये ताकि ट्रांशिंपमेंट में जल्दी हो श्रौर वैगन्स का मूवमेंट ज्यादा हो जिससे देश को फायदा हो।

इसके साथ साथ मैं यह कहना चाहती हूं कि बहुत से बड़े शहरों में और कई तह-सीलों में भी नई इंडस्ट्रीज लगी हैं, लेकिन

) Budget— General Discussion

रलव सार्डाडग की सुविधा नहीं बढ़ायी गयी, जिसका परिणाम यह होता है कि स्टेशनों पर माल बहुत जमा हो जाता है और यार्ड में वैगन्स को बहुत समय लग जाता है और उनका रुका रहना पड़ता है। इस लिये मूवमेंट जल्दी होने के लिये ज्यादा यार्ड बनाने की जरूरत है जिससे लाभ हो।

हम देखते हैं कि प्राजकल काफी गुड्स ट्रैफिक रोड ट्रांसपोर्ट की तरफ डाइवर्ट हो रहा है। इसकी क्या वजह है ? इसकी बजह यह है कि इसमें चोरी कम होती है भीर माल को नुक्सान कम पहुंचता है। यह चीज देखने लायक है कि रेलवे से गुड्स ट्रांसपोर्ट होता है उसमें इतनी जो कमियां पहले से चली आ रही हैं उनके बारे में हम ज्यादा कुछ नहीं कर पाये हैं, एसी हमारी शिकायत है। उसके बारे में भी कुछ शौर सोचना पड़ेगा शौर कुछ एक्ट्रा मेजर भी लेने पड़ेंगे।

श्रव मैं गुजरात में जो डेवलपमेंट हुग्रा है उसके बारे में कुछ बाते रखना चाहती हं । स्वराज्य के बाद इतने सालों में गुजरात में क्याहम्राहै ? ग्रीर किसी प्रान्त कातो मुझे श्रनुभव नहीं है मगर श्रपने प्रांत के बारे में कह सकती हूं कि वहां सिर्फ एक लाइन उदयपूर से हिम्मत नगर के लिये नई लग रही है ग्रीर उसका काम शुरू हुग्रा है। उसको छोड़ कर ग्राज तक कोई नई लाइन वहां नहीं बनी है। झुंड कांदला रेलवे के लिये तीसरी योजना में व्यवस्था की गयो है, लेकिन तीसरी योजना में इतना ध्रागे बढ़ने के बाद भी श्राज तक उस लाइन के बारे में सोच विचार ही हो रहा है। मैं यह बात इस लिये कह रही हूं कि भ्रगर भ्रापको गुजरात के कादना पोर्ट को श्रागे बढ़ाना है तो वहां ब्राडगेज लाइन जल्दी से जल्दी बनानी चाहिये। इधर उधर की बात सोचने में हम को नहीं पड़े रहना चाहिये ।

भगर हम तय कर लें कि भाज ही यह चीज हो तो उससे भश्चिक कोई भच्छी बात नहीं है। भूतकाल में हम ने देखा है कि चर्चा में ही सारा समय चला जाता है ग्रौर काम नहीं होता है। फर्स्ट मैंकिंड ग्रौर यर्ड प्लान तक हम चले गए लेकिन कुछ नहीं बना। इसलिये रेलवे मंत्री महोदय से मेरी प्रार्थना है कि इस बारे में जल्दी से जल्दी विचार कर के काम शुरू करें।

श्रगर हम देखें तो गुजरात में २०६३ मील मीटरगेज की लाइन है झार ७१८ मील नैरोगेज है। कई सदस्यों ने कहा भी है कि नैरोगज लाइन भ्रनएकानामिक है भीर उस से कोई फ़ायदा नहीं है। मगर हमारे यहां तो ज्यादा परसेंटेज मीटरगेज रेलवे लाइन का है।

मैं उस कांस्टीट्युऐंसी से श्रानी हं जिसको कि सौराप्ट कहा जाता है श्रौर मैं वहां की कुछ हालत**ादन में रखना चाहती हं । सौ-**राष्ट्र में छोटे छोटे स्टेशंस होने की वजह से इतना लाइनें वहां लगी हुई थीं कि कहा जाता है कि दूनिया में सब से ज्यादा लाइंस सौराष्ट्र के हिस्से में थीं लेकिन मैं कहना चाहती हूं कि वह बात तो भूतकाल की बात बन गई है। पिछले १२-१५ साल में सौराष्ट्र में क्या बना है उसको हम देखें। हमारे लोग पूछते हैं ग्रौर वह भी ठीक ही पूछते हैं कि पूराने काल में जो कुछ हन्ना सो हन्ना लेकिन स्वराज्य भ्राने के बाद हमारी गवर्नमेंट ने क्या किया ? वह जो पुरानी मीटरगेज श्रौर नैरोगेज लाइनें चालू हैं, उन में उन्होंने कई मिसिंग लिक्स के लिये कहा है। कई छोटी, मोटी लाइनों के लिये कहा है। उन के बारे में फर्स्ट प्लान में सोचा गया, सैकेंड प्लान में सोचा गया श्रौर थर्ड प्लान में सोचा गया मगर वह सोच ही सोच में निकल गए भौर काम कुछ नहीं हुन्ना।

जाफ़राबाद में सीमेंट भौर सोडा ऐश भादि के उत्पादन के लिये लाइसेंस दिये गये हैं • लेकिन चूंकि वहां ट्रांसपोर्ट की सुविधा नहीं है इसलिये वहां इंडस्ट्रीज लगती नहीं

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[श्रोमती जयावेन शाह]

हैं। वहां पर काफो खनिज पदार्थ उपलब्ध हैं भीर उनको एक्सप्लाएट करना जरूरी है। यह एक नेशनल ईश्यू है भीर वहां पर ट्रांस-पोर्ट की सुविधा बढ़ाने के लिये मंत्री जी देखें। वहां की जनता की यह मांग है कि जाफरा-बाद-राजला लाइन डालनी चाहिये ताकि इंडस्ट्रीज को जो लाइसेंस दिये हैं उनका वह पूरा पूरा फ़ायदा उठा सकें। मांगरीव केशोद लाइन के बारे में भी सोचना चाहिये।

हमारे सौराष्ट्र में बहुत सो इंडस्ट्रीज लगी, हुई हैं । राजकोट, भावनगर, पोरबन्दर, श्रोखा, मीठापुर, बीरावल श्रौर जामनगर में इंडस्ट्रीज चल रही हैं । इसके लिये जरूरी हो जाता है कि वहां सौराष्ट्र में एक बोडगेज लाइन लगानी चाहिये ।

मेरी यह भी प्रायंना है कि सौराष्ट्र की चूंकि बड़ा सीकोस्ट है श्रीर काफी सामान बहां पर स्नाता जाता है इस लिये सौराष्ट्र में कहीं भी एक ब्रोडगेज लाइन जल्द से जल्द लगाने का प्राविजन श्रगर रेलवे मंत्री महोदय फीर्य प्लान में भी करें तो मैं उन की श्रहसानमंद हूंगी।

मुझे एक बात यह भी कहनी है कि यह काफी रिमोट पड़ता है। इस सब को देखने के लिये ज्यादा डिटल में जाने की जरूरत नहीं है। हमारी वैस्टनं रेलवे में जो गुजरात व राजस्थान है, उनका हैडक्वाटर वम्बई में है जिसे कि मैं चाहती हूं कि बम्बई से हटा दिया जाये। बम्बई से झागे सेंट्रल रेलवे शुरू होती है। श्रव यह बात तो सोचिए कि बम्बई में वैस्टनं रेलवे का वहां हैडक्वाटर रखने से यह पूरे राजस्थान और गुजरात की जो हालत है उसको वहां बम्बई में बैठकर कैसे देखा जा सकेगा? इस लिये मैं यह चाहती हूं कि वैस्टनं रेलवेज का हैडक्वाटर बम्बई से हटा कर गुजरात या राजस्थान जहां कहीं उसका प्राविजन हो सके, रख लें।

हमें यह बतलाया गया है कि रेलवे द्वारा श्रपने टाइम टेबिल की टाइमिंग्स की पाबन्दी होने लगी है लेकिन मेरी यह शिकायत है कि टाइमटेबिल में इतना मार्जिन रखा जाता है कि वह भ्रगर धीरे भी चलें, कहीं पर इक भी जाये तो भी टाइम पर ग्रपने डैस्टि-नेशन पर पहुंच सकती हैं। उदाहरण के लिये मैं ग्राप को बतलाउं कि यह दिल्ली-ग्रहमदा-बाद मेलगाड़ी ग्रगर घंटेदो घंट लेट भी हो जाती है लेकिन फिर भी वह यहां दिल्ली में टाइम से भ्राजाती है। इस लिये जैसा मैंने कहा रेलवे का टाइमटेबिल कुछ ऐसा बना है श्रौर उसमें माजिन इतना है कि मालम पड़ता है कि रेलों में पंकचुएलिट बढ़ी है रेलांकी एकोशिएसी बढ़ो है जब कि वास्तविक बात यह नहीं है।

रेलवे मंत्रालय का क़रीब २०० करोड़ रुपये का पर वेज हैं। स्माल स्केल इंडस्ट्रीज वालों की यह शिकायत है कि रेलवे क़रीब ६६ परसेंट बड़ी इंडस्ट्रीज से परचेज करती है श्रीर इस मामले में उनकी बिलकुल उपेक्षा की जाती है। इस लिये मेरी प्रार्थना है कि जो स्माल स्केल इंडस्ट्रीज हैं, ग्रामोद्योग हैं उन से भी रेलवेज को परचेज करना चाहिये ताकि उनको प्रोत्साहन मिले श्रीर वे भी पनप व बढ़ सकें।

वैसे वातें तो मुझे अभी बहुत कुछ कहनी थीं लेकिन चूंकि मेरा समय समाप्त हो गया है इस लिये में और अधिक न कहूंगी। में चाहूंगी कि जो कुछ मैंने मंत्री महोदय के समक्ष निवेदन किया है उन पर वे गम्भीरता-पूर्वक और सहातृभूति के साय विचार करेंगे।

रेलवेज का काफी बड़ा तंत्र है। हम कहते हैं कि इसकी आमदनी बढ़ी बढ़ी है लेकिन मेरा कहना है कि आमदनी इस से भी अधिक बढ़ सकती है और इस मंत्रालय के कामां में और अधिक एफिशिऐंसी लाई जा सकती है। एकोनामी एफैक्ट करने की अभी उसमें बहुत गुंजाइश है। इन शब्दों के साथ में ग्रापका ग्रहसान मानती हं कि ग्रापने मुझे भ्रपने विचार प्रकट करने का समय दिया। यह जो नये मंत्री जी ग्राये हैं उन का विशाल ग्रामव है ग्रीर वह ग्रपने इस विशाल श्रनुभव को लेकर इन सब बातों के बारे मैं सोचें, ऐसी मेरी प्रार्थना है।

भी विभृति मिश्र : उपाध्यक्ष महोदय, में सन १६५२ से लोक-सभा का सदस्य हं लेकिन रेलवे बजट के ऊपर बोल रहा हं....

Shri Ravindra Varma (Thiruvella): Maiden speech on Railways.

श्री विभति मिश्र : जी हां रेलवे बजट के ऊपर यह मेरी मेडेन स्पीच है उस का कारण यह है कि जिस हिस्से से में घाता हूं मेरा वह हिस्सा नैपाल से सटा हुआ है और, जैसे घाज हमारे बोर्डस की हालत है उसमें उधर श्रान दिया जाना बहुत ग्रावश्यक हो जाता है चीन नैपाल बोर्डर की कूल चौड़ाई ६०-७० मील से ज्यादा नहीं है चीन ने नैपाल काठमांडु तक सड़क बना ली है श्रीर श्राप ने पहले सड़क बना ली है इसलिये सुरक्षाकी दृष्टि में यह जरूरी है कि श्राप के रेलवेज की चाल ढाल वहां पूरी मजब्ती के साथ हो

हमारा जिला ऐसा है कि जिस में जाने के लिये जो पहले एक पूज या ग्रीर जिसका कि नाम नारायनापुर पूल था वह सन् 9६२२-२३ में बाढ़ से टूट गया था उसके बाद से गंडक नदी पर कोई पुल नहीं बना है। एक पूल है सोनपुर ग्रगर वह सोनपुर का पुल टूट जाय तो यह सारे नार्थ बिहार का सम्बन्ध पटना से श्रीर बाकी देश के दूसरे हिस्सों से कट जायेया उसका शेष संसार से कोई भी सम्बंध नहीं रह ज येगा इस लिए में चाहता हं कि गंडक पर एक पूल अवण्य बनाया जाय ।

इसके ग्रतिरिक्त मैं चाहता हूं कि चिक्रया से सिववोलिया तक रेलवे लाइन डानी जाय श्रीर डुमरिया घाट में पूल भी बना दिया जाये जिसके कि बारे में ग्रंथेजों के जमाने से यह चर्चा चली ग्रा रही थी कि गंडक नदी पर एक पूल बनाया जाय श्रौर चिकया से सिध-वालिया तक रेलवे लाइन डाली जाय बिहार गवनेमेंट का प्रपोजल है कि डमरिया-घाट पर एक पुल बनाया जाय लेकिन रेल का पूल न बनाया जाय में चाहता हुं कि ग्रगर रेल कम रोड ब्रिज बना दिया जाता तो दोनों तरह की गुंजाइश हो जाती हैं।

Budget-

इसके बाद मझे यह बात कहनी है कि सरकार ने भूमि सुधार के सिलसिले में जमी। दारों की जमीदारियां ले लीं लेकिन सरकार के स्वयं के रेलवे मंत्रालय के प्रधीन ए०एच० व्हीलर को जो सभी स्टेशनों पर पुस्तकें समा-चार पत्न भ्रादि बेचने की जमींदारी भौर ठेका मिला हम्रा है वह म्राज तक बदस्तुर क़ायम है भ्रौर रेलवे मंत्रालय ने उस व्हीलर की जमींदारी को समाप्त नहीं किया है। इसके विपरीत ए०एच० व्वीलर की रेलवे स्टेशनों पर किताबें ग्रादि बेचने की जमी• दारी बढ़ती ही गई है उचित तो यह होता **ध**गर सरकार इसके बजाय एक स्टेशन पर पुस्तकें ग्रौर पत्निकायें ग्रादि बेचने का काम किसी एक ग़रीब भ्रादमी को दे देती भ्रौर यदि ऐसा किया जात' तो कम से कम एक ग़रीब व्यक्तिके परिवार काभरण पोषण तो संभव हो सकता था लेकिन सारे रेलवे स्टेशनों पर किताबें ग्रादि बेचने का ठेका एक ही व्यक्ति प्रथति ए०एच० व्हीलर को दिये। गेरी समझ में नहीं श्राता कि हमारी सरकार ने यह कौन सा समाज वादी रास्ता ग्रहण किया है ? मेरी समझ में नहीं ग्राता है कि सरकार श्रयात रेलवे मंत्रालय को ए०एच० न्हीलर से इतनी सहात्रभति क्यों है ? मेरा ख्याल है कि एक ग्रादी की ठेकेदारी कायम नहीं रहने देनी चाहिये श्रीर विभिन्न स्टेशनों पर विभिन्न भ्रादिमयों को यह पुस्तकें ग्रादि बेचने का काम सींपना चाहिये ताकि

इससे परवरिश हो सके।

[श्रे: विभृति मिश्र] कितने ही शरीब लोगों के परिवारों की

बिहार की जनसंख्या ४ करोड़ ६४ लाख है लेकिन बिहार में रेलवे कमिशन का नोई दफ्तर नहीं है या तो छोटी लाइन के लिये इलाहाबाद जाइए या बडी लाइन के लिये कलकत्ता जाइए बिहार की भाबादी ४ करोड़ ६५ लाख है। में समझता हं कि उत्तर प्रदेश के बाद हिन्दस्तान में बिहार की ही सब से ग्रन्कि ग्रावादी है। बिहार में रेलवे कमिशन का एक ऐसा रीजनल हैडकवार्टर मजपकरपुर में था रेलवे में रीजनल सिस्टम है लेकिन एन०ई० ग्रर० में जो रीजनल सिस्टम थ। बह तोड़ दिया गया है। नतीजा यह होता है कि लोगों को बड़े कामों के लिये तो गोरख-पुर जाना पड़ता है और छोटे कामों के लिये समस्तीपुर जाना पड़ता है। जहा तक बीच के कामों का सम्बद्ध है उन के बारे में लोगों को बहर परेशानी होती है। जपाध्यक्ष महोदय स्राप स्वयं यह स्रतम्ब कर सकते हैं कि छाटे कामों के लिये समस्तीपूर ग्रौर बड़े कामों के लिये गोरखपुर जाने के लिये कितनी दूरा तय करती पड़ में है। इस लिए मेरा निवेदन है कि रीजनल सिस्टम को कायम रखा जाना चाहिये।

जिस इलाके से मैं श्राता हूं, वह बहत पिछड़ा हम्रा है। इस का ग्रन्दाजा म्राप इस बात से लगा सकते हैं कि गांधीजी जब साउथ श्रफीका से हिन्द्स्तान में श्राए, तो वह सब से पहले चम्पारन में गए श्रीर वहां जाने के बाद उन्होंने वहां के लोगों के दुखों को दूर किया। वह क्षेत्र इतना पिछड़ा हुन्ना है कि वहां के लोगों को सर्विसिज में जगह नहीं मिलती है। क्लास धी ग्रौर फ़ोर के एम्पलाईज को बड़ी कठिनाई का सामना करना पडता है। उन के लिए यह दिक्कत है कि उन की समस्तीपुर जाना पड़ता है, जोकि रेलवे डिस्ट्रिक्ट का हैडक्वार्टर है । यह स्वाभाविक बात है कि जो किसी के नजदीक रहता है, भ्रमुमन उस को उस का खयाल करना पड़ता है। हमारे जिले में कोई हैडक्वार्टर नहीं है। नार्थ बिहार में जितना हमारे जिले से बाहर सामान जाता है, उतना कहीं से नहीं जाता है। हमारे यहां से लकड़ी, शहद, पत्थर भीर ग़ल्ला वग़रह बाहर जाता है। हमारा जिला सरप्लस है, लेकिन उस की हालत यह है कि वहां के लोगों को सर्विसिज, में कलास फ़ोर में भी जगह नहीं मिलती है।

हमारे कांस्टीटयशन में लिखा है कि हम सब के साथ सोशल जस्टिस करेंगे। श्रगर हम कहते हैं कि हमारे आदिमियों को जगह दी जाये, तो कहा जाता है कि यह रिजनलिज्म की बात की जाती है। ये दोनों बातें मेल नहीं खाती हैं। मैं निवेदन करना चाहता हूं कि हम लोग भी इंडियन यनियन में हैं। हम भी देश के अन्य लोगों के साथ आजादी के लिए लड़े श्रीर हमने भी सत्याग्रह किया । लेकिन स्राज हमारी कोई पूछ नहीं होती है। यहां तक कि स्टेशनों पर पान, चाय श्रीर मिठाई की दुकानें भी हमारे यहां के श्रादिमयों को नहीं मिलती हैं ग्रीर वे भी ब हर के श्रादिमयों को दी जाती हैं। इस भ्रवस्था में हमारे यहां का ग़रीब भ्रादमी कैसे जिन्दा रहेगा, जबिक उस को ये छोटी छोटी दुकानें ग्रीर रोजगार भी नहीं दिये जाते हैं ?

उत्तर बिहार वाले पटना जाते हैं, जोकि हमारे प्रदेश का कैपिटल है। इस के लिए चार पांच जहाज धाते जाते हैं धीर एक जहाज में हजार, डेट हजार श्रादमी श्रा जा सकते हैं। लेकिन पटना जाने के लिए गंगा पर कोई पूल नहीं है। जहां से गंगा निकलती है, वहां से बिहार प्रदेश तक पहुंचने तक उत्तर प्रदेश में गंगा पर कितने ही पूल हैं, लेकिन बिहार में एक मुकामा बिज बनाया गया है। मुकामा बिज से कलकत्ता थे तो हमारा सम्बन्ध हो गया है, मेकिन

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पटना से हमारा सम्बन्ध स्थापित नहीं हो पाया है। भ्रगर हम मकामा हो कर पटना जायें, तो किराया दूगना पड़ता है। जैसाकि मैंने सभी कहा है, पटना हमारा कैपिटल है भीर वहां तक जाने के लिए गंगा नदी पर पूल बनाना बहुत जरूरी है। उपाध्यक्ष महोदय, ग्रगर ग्राप को कभी उधर जाने का मौका मिले, तो ग्राप देखेंगे कि महेन्द्रघाट, पटना से पहलेजाघाट जाने में गंगा नदी में कभी ाभी दो तीन घंटे का समय लग जाता है। कभी कभी ऐसा होता है कि वहां पर जहाज कंस जाता है, जिस के कारण रात भी वहां ही गुजारनी पड़ती है । मैं निवेदन करना चाहता है कि हम लोगों के लिए तो स्वराज्य तब होगा, जब हमारी इन कठिनाइयों को दूर किया जायेगा । तब हम समझेंगे कि हम को स्वाधीनता प्राप्त हुई है।

उत्तर विहार में समस्तीपुर तक वड़ी लाइन है। उस से आगे हम मीटरगेज लाइन पर चलते हैं। आप जानते हैं कि मीटरगेज लाइन पर गाड़ की स्पीड कोई बारह, तेरह मील प्रति घंटा है। अगर आप उस के विद्धों को देखें, चाहे वह फ़र्स्ट क्लास हो, सैकंड क्लास हो या थड़े क्लास.तो आप को मालम होगा कि आडगेज लाइन के मुख्यत्वे में उन की हालत क्या है। उन दोनों का किराया एक ही है।

हमारे यहां न कोई प्राफ़िसर जाता है

प्रौर न कोई मिनिस्टर या िपुटी मिनिस्टर ।

जब शास्त्री जी रेलवे मिनिस्टर थे, तो वह
बेचारे हमारे यहां दो बार गए थे । एक
बर जब रक्सोल में एक्सिडेंट हुम्रा था,
वह हमारे यहां गए थे । शास्त्री जी के बाद
श्री जगजीवन राम श्राए । वह तो हमारे
इलाके के हैं, वहां काम करते हैं, इसलिए
वह तो कई बार वहां जायेंगे ही । लेकिन
जन के बाद कोई मिनिस्टर या डिपुटी

मिनिस्टर हमारे यहां नहीं गया । ऐसा
भालूम होता है कि केवल कलकत्ता, बम्बई,

मद्रास और कानपुर श्रादि ही इंडियन यूनियन में हैं और हम लोग इंडियन यूनियन में नहीं हैं। मैं कहना चाहता हूं कि रेलवेज के मंत्रीगण को तो हवाई जहाज में यात्रा नहीं करनी च हिए. बल्कि उन को रेलों पर यात्रा करनी चाहिए, ताकि उन को रेल-यावियों की तक्लीकों का पता लगे।

श्री रामेश्वरानन्द्र (करनाल) : उन को थर्ड क्लास में यात्रा करनी चाहिए ।

श्री विभूति मिश्रः उपाध्यक्ष महोदय, स्वामी जी मेरा समय ले रहे हैं।

श्री रामेश्वरानन्द : मैं तो माननीय सदस्य की बात ही कह रहा हूं । उन को हवाई जहाज की श्रपेक्षा थर्ड क्लास में यात्रा करनी चाहिए ।

श्री विभूति मिश्र : हम गांघीवादी हैं। गांधीजी के द्वारा स्वराज्य लिये **जाने के** कारण यह राज्य हम को मिला है। इस ग्रवस्था में ये लोग सैलून में क्यों चलते हैं ? इन को थर्ड क्लास में चलना च हिए । जब यहां पर दिल्ली में झगड़े हो रहे थे, तो गाधीजी ने पटना से दिल्ली ग्रानः चाहा उन को एक पूरा रेल का डिब्बा दे दिया गया । गांधीजी ने जब स्टेशन पर लोगों को जगह के लिए खड़े देखा तो उन्होंने ग्रपने बैठने भर के लिए जगह ले ली ग्रीर बाकी जगह लोगों को देदी ग्रीर इस प्रकार वह पटना से दिल्ली ग्राए । इसलिए हमारे मंत्रियों को भो सैलन में यात्रान कर के थर्ड क्लास में यात्रा करनी चाहिए ग्रौर देखना चाहिए कि लोगों को क्या कठिनाइयां हैं।

हमारे यहं कहा जाता है, "जाकी रोटी सो बन बन फिरे, फ़कीरवा ठोक ठोक छाए"। जो सारा पैसा और खर्च देने वाला है, जिस की सरकार है, वह तो थर्ड क्लास में मारा मारा फिरता है, जबकि हमारे धाफ़िसर भीर बड़े बड़े लोग फ़स्ट क्लास भीर एयर-कन्डीशन्ड में याजा करते हैं। एक मानतीय सबस्य : पार्लियामेन्ट के मेम्बर भी तो प्रस्टें क्लास में यात्रा करते हैं।

श्री विभूति मिश्राः हमारा पास काट विया जाये। हम तो जिन्दगी कर यडे क्लास में यात्रा करते रहे हैं।

समस्तीपुर तब तक बड़ी लाइन बनी बुई है। उस को हम लोगों की तरफ ले जाया जाये—उस को मुजफ्फरपुर भौर चम्पारन तक ले जाया जाये और घुमा कर लखनऊ तक लाया जाये, क्योंकि हमारे बहां गंडक प्राजैक्ट और कोसी प्राजैक्ट बन रही हैं। हमारे यहां सामान लाने ले जाने क लिए साधन नहीं हैं भीर इस कारण जूट, चीनी, पत्थर, लकड़ी और ग़ल्ला बगैरह भेजने में बड़ी कठिनई होती है। इसलिए मैं चाहता हूं कि बाडगेज को भ्रागे बढ़ाया जाये।

हम पालियामेंट के मेम्बरों का हिन्दु-स्तान में यह श्रविकार है कि हम जिस को चाहे श्राध्म मिनिस्टर बनायें, जिस को चाहे मिनिस्टर बनायें, जिस को चाहें राष्ट्रपति बनायें। लेकिन जहां तक रेलवेज की टाध्म टेबल कमेटी का सम्बन्ध है. उस में एक दो एम० पीज० रखे जाते हैं और बाकी बाहर के श्रादमियों को रखा जाता है श्रीर उन के बारे में यह कहा जाता है कि बाहर के श्रादमी श्रीर डन्ट्रेस्टस को देखेंगे। तो फिर एम० पीज० के श्रलावा वाहर के श्रादमियों को मिनिस्टर वयों नहीं बना दिया जाता, ताकि वे बाहर के इन्ट्रेस्ट्स को देख सकें?

एक माननीय सदस्य : वाहर कं ग्रादमी मिनिस्टर वन सकते हैं।

भा विभूति मिश्रः वाहर के आदमी केवल छ. महीने के लिए मिनिस्टर बन सकते हैं। सातर्वे महीने उन को मेम्बर बनना पढेगा। श्रगर टाइम टेबल कमेटी को कोई बात लिख कर भेजी जाती है, तो एक-श्राध महीने के बाद यह जवाब ग्रा जाता है कि दुख के साथ कहना पड़ता है कि हम ग्राप के साथ सहमत नहीं हैं श्रीर उस में श्रमुक कटिनाई है।

पहले अप्पर इंडिया यहां पर १ बजे यहां आता था। हमारे श्री टी० एन० सिंह, जोकि अब प्लांगिंग कमीशन के मेम्बर हैं, यह कोशिश करते करते मर गए. .

भी मुरारका(शुंझुनू) : म्रभी वह मरे नहीं हैं।

श्री विभूति मिश्राः मेरा मनलब है कि वह इस हाउस से चले गये।

एक माननीय सदस्य : उन का श्रोमोशन हो गया है।

श्री विभूति मिश्रः वह नोशिश करने रहे कि अपर इडिया फ्रोरनून मे दिन्ली पहुंचे, लेकिन उस समय रेलवे प्रशासन कहता था कि इस में कठिनाई है; वह चले गए तो यह फ़ोरनून आंर आफटरनून का झगड़ा ख़त्म हो गया वह कठिनाई दूर हो गई और अप्पर इंडिया ११ बजे दिल्ली पहुंचने लगा।

टाइम टेबल बनाते वक्त हमारी बात नहीं सुनी जाती हैं। जब हमारी कोई सुनवाई नहीं होती हैं ब्रौर ये लोग पूरे जिम्मेदार हैं कि जो कुछ चाहे करें, तो फिर रेलवेज में क्या सुधार होगा ? क्या ये डेमोक्रेसी हैं? हम पांच सौ लोग हिन्दुस्तान की साविरेन बाडी के मेम्बर हैं। हमारी बातों की सुनवाई होनी चाहिए।

जो नये रेलवे मंत्री ग्राए हैं, वे तगड़े ग्रादमी हैं ग्रोर सपरिवार काम करने वाले हैं।

एक माननीय सबस्य : सपरिवार ?

श्री विभित्त मिथा : हां, उन की धर्म-पत्नी बहुत अच्छी कार्यकर्जी हैं। मंत्री महोदय से हम को बहुत ग्राशा है कि वह हमारी बातें सून कर रेलवेज में सुधार करेंगे।

जिस शहर में मैं रहता हूं, वहां एक तरफ़ शहर है श्रीर दूसरी तरफ़ कालेज वग़रह हैं। रेलवे लाइन की वजह से विद्यार्थियों को भ्राने जाने में बहुत तक्लीफ़ होती है। जब वहां पर भ्रोवर-ब्रिज बनाने की बात ग्राती है, तो कहा जाता है कि स्टेट गवनेंमेंट पैसा नहीं देती है। मैं कहना चाहता हं कि हम लोग तो ग्राप की तवज्जह दिलायेंगे, हमारा स्टेट गवर्नमेंट से क्या ताल्लुक है। जब हम स्टेट की, श्रपनी स्टेट की बात करते हैं तो हमें कहा जाता है कि इस को हम यहां उठायें, ग्रपनी स्टेट गवर्नमेंट के साथ इस को उठायें। मैं चाहता हूं कि रेलवे मिनिस्ट्री को जहां जहां पर भी ग्रोवर-ब्रिजिज की जरूरत है, वहां वहां पर इन को प्रोवाइड करे ताकि लोगों को सहलियत हो।

कुंजरू कमेटी की रिपोर्ट निकली उसमें कहा गया है कि छोटी लाइनों पर ज्यादा एक्सीडेंट हुए हैं । बड़ी लाइनों पर चलने वाली गाडियों की रफ्तार तेज होती है ग्रौर वहां पर ग्रगर एक्सीडेंट होने हैं तो ज्यादा हों लेकिन वजाया गया है कि छोटी लाइनों में ज्यादा होते हैं। इस का कारण क्या है, इस को ग्राप देखें। इस का एक कारण यह हो सकता है कि छोटी लाइनों के जो कार-इन हैं, या वे ज्यादा होशियार नहीं, ज्यादा अनुभवी नहीं या फिर वे गलतियां ज्यादा करते हैं जिन की वजह में एक्सीडेंट ज्यादा होते हैं। छोटी लाइन की गाड़ियां पंद्रह सोलह या बीस मील की रपतार से ही चलती हैं, इससे भ्रधिक नहीं। फिर क्यों इस लाइन पर ज्यादा एक्सीडेंट होते हैं, इसके कारण को भ्राप देखें भ्रौर उस कारण को दूर करने की कोशिश करें।

बाच लाइनों में से कुछ लाइनें ऐसी हैं हैं जहां टिकट नहीं कटती है ग्रौर लोग बिना टिकट ही गाड़ी में बठ जाते हैं ग्रौर चले जाते हैं। थोड़ी बहुत मैजिस्ट्रेट की चैकिंग तो होती है लेकिन उससे विशेष लाभ नहीं हम्रा है। इसके बारे में सरकार को त्यादा व्यान देना चाहिये ताकि उसकी ग्रामदनी बढ सके। बिना ग्रामदनो वढ़ाये रेलों का चलाना मश्किल है।

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हमारे जितने रेलवे के दफ्तर हैं वे संब या तौ कलकत्ता में हैं या गोरखपूर में। भ्रगर किसी को रेलवे के किसी दफ्तर में जाना होता है तो या तो उस को कलकता जाना पड़ता है या गोरखपूर जाना पडता है। बिहार की उत्तर प्रदेश के बाद सब से श्रधिक भाबादी है। ४ करोड़ ३५ लाख वहां की पापुलेशन है। न तो हमारे यहां रेलवे सर्विस कमिशन का दश्तर है, न रेलवें का हैडक्वाटंर है ग्रीर नहीं रेल की कोई सहलियत हमें मिली हुई है। हमारी हालत को श्राप देखें। इसका नतीजा क्या निकलेगा यह भी ग्राप देखें। ग्रभी तो वहां पर कांग्रेस की धाक है। नेकिन ग्रगर यही हालत रही तो . .

श्री रामेश्वरानन्द : ग्राबादी तो प्रापने इतनी बढ़ाई है इसकी श्रापको सजा मिलनी चाहिये। श्रापने सरकार पर बोझा डाला है। स्राप पर जुर्माना होना चाहिये।

श्री विभूति मिश्रः स्वामी जी प्रापने तो महाभारत पढ़ी है। उसमें क्या लिखा है, इसको ग्राप देखें। स्वामियों का क्या काम है, इसको ग्राप देखें । ग्रापका क्या कर्तश्य है, इस को भ्राप देखें। भ्राप क्यों हमें तकलीफ देने हाउस में ग्राये हैं। यह तो बाल बच्चों वालों का काम है श्रापका काम तो धार्मिक कार्यों में ग्रपने ग्राप को लगाना है।

श्रन्त में में इतना ही कहना चाहता हूं कि लोगों की जो तकलीफें हैं उनको रेल मंत्रालय को दूर करने की कोशिश करनी चाहिये ।

General Discussion scientific and methodical manner in

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order to suggest how the freight rates

Dr. L. M. Singhvi (Jodhpur): 1 should like, first of all, to accord a hearty welcome to Shri Dasappa who has recently taken charge of this vast labyrinthine machinery which is the life-line of our country's transport I should like to pay my compliment for the sweet reasonableness and the thorough constructiveness of the Minister who has taken charge and to wish him well during his term as the Railway Minister of this country.

I feel that so far as passenger fares are concerned, the Railway Minister has certainly come forward with what I may be permitted to describe as a tranquillising budget. But it is somewhat disturbing that he has taker the matter of increasing freight rates somewhat casually. I say this particularly because the pattern of public finance and the pattern οf budgeting in the railways in recent years have been of an orthodox type. The railway budget has shown a steady and consistent surplus during these years. The figures that the revised estimates for 1962-63, for example, put the gross traffic receipts at Rs. 549.62 crores, but actually these receipts were of the order of Rs. 566.79 crores, which was an increase of Rs. 17.17 crores over the revised estimates. In 1963-64, budget estimates placed the gross traffic receipts at Rs. 599:69 crores, but the revised estimates for that year, however, show that the gross traffic receipts would be of the order of Rs. 622.22 crores, which means an increase of about Rs. 22:53 crores. The actuals may even be higher. So, the justification for increasing the freight very evident. rates is not appears to me that it is bound to add to the pressure of inflation in the country, because it would add to the cost of production all round. I do not think that freight rates should be increased in such a casual manner. If the hon. Minister felt that such an increase was warranted, then, a committee should have been appointed like the one which was appointed in 1957 to go into the question

should be increased.

I should like to say that the incidence of accidents which baffled the distinguished predecessor of the present incumbent of this office has to be watched very carefully. We have now the report on railway accidents, from the Kunzru Committee, and I cannot fail to pay a tribute to the work of this committee, which is thorough and which is highly useful. I

should like, however, to raise certain issues in respect of certain recommendations and observations made by the Kunzru Committee, and hope to elicit from the hon. Minister a satisfactory reply in respect thereof. It has been observed by the committee that:

"The incidence of important accidents during the last six years has shown a decrease on the broad gauge and an increase on the metre gauge, where it has been throughout higher than on the former. Further, the disparity between the two has been widening and deserves the special notice of the Railway Authorities.".

I would like the hon. Railway Minister to tell us what has been done in pursuance of this finding of the Kunzru Committee, and whether any special measures have been taken by the Railway Administration to see that this widening disparity and the large incidence of accidents on the metre gauge is reduced.

I would go on further to another observation made by the Kunzru Committee. This is in respect of the ubiquitous human factor, which according to the committee, is largely responsible for most of the accidents. In paragraphs 90—92, the committee has observed:

"We find that there have been persistent shortages in several categories of staff on many of the Railways, mainly on account of inadequate and defective planning

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to meet the requirements. suggest the setting up of a Manpower Committee on each Railway for assessing in advance the staff requirements. We also suggest the creation of some supernumerary posts to meet unforeseen shortages of staff.".

I should like to know specifically what has been done by the Railway Administration in pursuance of this recommendation, whether such manpower committees do exist, whether such supernumerary posts have been created and whether unforeseen shortages of staff are properly and quately taken care of.

I shall now go on to another observation made by this committee, without referring to the various detailed technical findings of the committee, and that is in respect of research, which I think should have top priority and which is of the greatest importance. The committee have stated:

"We note the extreme inadequacy of the Railway Research and Testing Centre in regard to its equipment and personnel and also the limited range of its work and achievement against the vast background of the requirements of a large organisation like the Railways.".

Every year, we have been pointing out the inadequacy of research in the Railway Administration. It is a vast undertaking, and it should be realised that in the modern world of technology nothing can be done with efficiency and in a fool-proof manner so amenities far as accidents and concerned, unless research is promoted on a very adequate scale is in the country like ours, which developing stage may have some difficulty in finding the necessary sonnel, but the Railway Administration should go all out to find the necessary resources and the necessary personnel.

13 hours.

I should like also to ask the Minister whether he would lay a

detailed statement on the Table showing which of the recommendations of the Kunzru Committee have accepted and implemented and wnich of them yet remain to be implemented and for what particular reasons. read, as most of the Members during the last week in the press that the accident on the Frontier Mail on, I believe, the night of 6th January 1964 was found after investigations to have been a result of a deliberate act of sabotage by persons who unidentified. In the emergency, have particular need for strengthening our security organisations in all walks of life. In all departmental and industrial undertakings, we must ensure that the undertakings are security conscious. We witnessed only sometime ago the spectacle of a vast impairment of the machinery, vast damage to the machinery, in the Heavy Engineering Corporation at Ranchi by a fire which could not be traced and which could not be put down in time. We hope that the railway administration will to show an increasing awareness of security requirements in all walks of its operations.

I should like, before I finally part with the subject of freight, to find out whether the Mudaliar Committee's recommendations have been implemented in toto, and in particular whether a rebate of 25 per cent is being given or is proposed to be given for all export commodities.

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): 65 engineering commodities have recently been given concession.

Dr. L. M. Singhvi: I hope a clearer statement would emerge when Minister rises to reply. I know certain concessions are given, but a specific rebate of 25 per cent was suggested by the Committee for certain commodities. Has the railway administration accepted and implemented in full that recommendation as indeed other recommendations of the Committee?

The Minister has rightly expressed satisfaction about the performance of

[Dr. L. M. Singhvi]

the railways last year. But I should like to add a caveat that there is no ground for complacency or any smugness. We cannot permit ourselves to be deluded by a false sense of complacency just because we have at the present juncture seemingly adequate carrying capacity. I should like refer to an instance given by Dr. Antia showing that even in terms of carrying capacity the railways are not in as adequate as it is claimed. Dr. Antia points out in a speech which he delivered, and a report of which is published in IRTDA Newsletterorgan of the Indian Roads and Transport Development Association:

"It is about the reports appearing in the Press to the effect that railways have spare capacity at present. Let us not be lulled into believing from them either that transport position is happy today or that it promises to improve in future, or that we can be spared a repetition, nay accentuation of the sufferings caused by lack of transport in the past three years. In the first place, transport shortage is still with us. In Bombay last week, I was looking into some reports about the position on the Western Railway whose latest wagon loading figures relate to October 1963. The figures show that on 31st October, there were indents still waiting wagons although their demands were placed as early as by the 4th September. We are told that the wagons could not be supplied because the indents relate to the metre gauge section 'quota destinations', 'restricted destinations' or 'special types of stock' or 'to metre gauge wagons'. But if certain destinations are still subjected quota or other restrictions and if certain metre-gauge wagons could not be supplied even 56 days after they were asked for, as the figures showed, you cannot claim the public are not suffering for lack of transport".

This is a matter which I hope the Minister would attend to.

Shri S. V. Ramaswamy: When was

Dr. L. M. Singhvi: I will pass this on to him. This relates to September-October 1963, on the Western Railway

Even assuming that the railways find their psition and their carrying capacity relatively easy, there is nothing to infer that it is not a cyclical phenomenon, and we may again be faced with a dire shortage of carrying capacity as soon as the steel plants in the country have begun to produce that they were expected to produce or when they have made the progress that was contemplated of them. I feel that if this caveat is not kept in mind, we may again be faced with a situation where our transport system may be thrown out of gear and our lifeline, both because of the emergency and because of the exigencies development, may be put in jeopardy. It is also necessary here to observe that after all if the railways achieved this carrying capacity, should not astonish anyone because large sums have been earmarked during the past as investments to be ploughed into railway development.

I should like to conclude this subject by saying that the existing cusion should be maintained and, if possible, it should be augmented because the needs of a developing economy are such that a short-term seeming surplus may indeed be a misleading surplus and may not prove of any avail when cumulative pressure of transport demands begins to exercise itself on the carrying capacity in country.

In this context, it is also necessary to observe that railways should allow other media of transport to develop and should not ask for any treatment whatever for themselves. I should also like to suggest here and would like the Minister to comment on this-that inland waterways which

have been neglected for a long time should now be placed under the same Ministry as the railways so that this neglected field of transport may receive a fresh fillip in a proper perspective.

Railway

I should like to say that passenger amenities continue to be ignored in a large measure. Even though year, we encounter a statement from the railway administration great deal has been done, a great deal still remains to be done. I am sure this is something which the Minister will readily accept because it is a public utility department which has to be constantly on its guard to improve its services. In particular, the suggestion made several times for appointment of a committee to review passenger amenities, particularly in third class, should be accepted. This committee should constantly go into the various grievances of the . travelling public in the third class and also attend to the various deficiencies of coaches in third class.

I should like in this connection to call the attention of the House to the report of the Estimates Committee on the Integral Coach Factory. At the outset, I should like to congratulate this factory on the excellent work it has done.

The Minister of Railways (Shri Dasappa): Thank you,

Dr. L. M. Singhvi: I am glad the Minister is here. I am quoting the recommendations of the Estimates Committee, of which he was the distinguished Chairman for many years and which work he carried out with great success and distinction. The Committee was not satisfied with the cuts effected in the coach building programme and felt that there should be a third shift. It said:

"They consider that the shortfall in the production of coaching stock during the above period" (that is the Second Plan Period) "was extremely unfortunate as to this extent overcrowding on the

railways, particularly in third class coaches, was not relieved".

13.10 hrs.

[Dr. Sarojini Mahishi in the Chair]

The Committee was constrained to note that the total anticipated production during the Third Plan was less than the total Plan requirements for the period. The Committee suggested, therefore, that the Ministry of Railways should endeavour to match production to Plan requirements.

Shri Dasappa: What page?

Dr. L. M. Singhvi: This is the summarry of recommendations, at page 65.

The Estimates Committee also said that they were informed that if the existing sitting coaches were replaced by sleeper coaches, it would, to that extent, reduce the number of passengers carried. The Committee further says and I quote verbatim from the Summary of Recommendations at page 68:

"... the difference in the ear-marked sitting capacity between an ordinary third class coach and a three tier sleeper coach is only five. The Committee would, therefore, suggest that the railways may endeavour to provide third class sleeper coaches on all long-distance trains which involve night running of eight hours and more."

I would be very glad if the Minister says something on this recommendation made by the Committee, which would actually revolutionise passenger amenities for third class passengers in the country.

The Committee also felt that the programme for increasing the frequency of de luxe services should be augmented and accelerated because these services have proved very popular with the travelling public. I should like to know what is being done in pursuance of this recommendation.

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[Dr. L. M. Singhvi] [Shri L. M. Singhvi]

I would like to refer to another aspect of railway administration. namely catering, which affects us all while we travel. I am not quite sure that departmental catering is in a satisfactory state. I think that a fresh look should be taken at the state of railway departmental catering now, particularly in the context of higher prices permitted to them by the Administration, because, in spite of those higher prices, it appears that neither the quality of food nor the quality of service is up to the mark.

Dr. Ranen Sen (Calcutta East): It is going from bad to worse.

Dr. L. M. Singhvi: My hon. friend Dr. Ranen Sen puts it in stronger language, I prefer to use somewhat milder language. But I think that both of us are agreed that departmental catering is in an unsatisfactory state, and I am sure that the Minister will not summarily dismiss this matter by merely paying platitudinous compliments to departmental catering. because I know that he is one of those who likes to look closely at things and the substance of things.

In this respect, I may also refer to the state of private catering, which also is not very good unfortunately. In fact, it is the deficiencies in private catering that rightly prompted the railway administration to undertake departmental catering here and there. Private catering is a legitimate of business, and certainly it shoold allowed to exist. I understand that recently the Railway Board has issued orders that the existing private caterers should apply expiry at the of specified periods, and that the periods, been made shorter, and that each time they should be licensed afresh, not taking the earlier license for granted, and not that they may be dislodged only if necessary in the interest of public good. It seems to me that it may

open the flood gates for official corruption. I am sure the Minister has his hands on the pulse of the country and the society in which we live, and I am sure he would realise that arming the officials with the frequent exercise of such power, which is apparently beneficial to a large number of caterers, may also bring in its train opportunities for them to make money by giving licences. I think that opportunity should be curbed and curtailed in as large a measure as possible.

As it is, the private caterers, I am told, face a great deal of hardship. I know of several instances in which they meet with all kinds of harassment and hardship. I think that an effort should be made really to see that they are not subjected to any undue harassment and hardship at the hands of the bureaucratic machinery.

Then, I would like to ask the Minister to tell us about the current thinking of the railway administration in the matter of zonal reorganisation. This is a matter which has been agitating the minds of many in the country for a long time; particularly in the part of the country to which I belong there has been a great deal of rumour rife among all sections of the people that the creation of a new metre gauge zone is imminent. that is so, what are the outlines of this proposal? Where would the headquarters be located? I say this particularly because in the part of the country to which I belong there is no sizeable development going on every additional office in that place means that there would be increased economic activity. We are, therefore, anxious naturally that the headqarters of this new metre gauge zone that is going to be created should be located at Jodhpur. Other places might have equally legitimate claims perhaps, but I hope the Minister will be able to give us the details of the proposals in respect of zonal reorganisation if it is imminent, (and if it is not, at what stage of consideration it is?) and the

current thinking of the railway administration in this matter.

Before I conclude, I should like to refer to the railway services. Certain regions have a complaint that they are not being given a fair deal. I am not in a position to verify or vouch for these complaints, but I think that if the volume of these complaints is a persuasive factor, then this matter requires to be looked into more thoroughly, more closely, than has been done hitherto.

Shri Dasappa: Can he tell us what exactly wrong? There is the Railway Public Service Commission and the Union Public Service Commission.

Dr. L. M. Singhvi: I am told that there is regional preference in certain appointments. As I said, I cannot verify or vouch for them because I have no personal knowledge, but the volume of complaints is so large, particularly in respect of regional preference, that it deserves to be looked into more thoroughly and more closely than has been done hitherto.

I would like also to ask the Minister to look after the staff a little better than has been done so far. They were given a certain increase, but as soon as this increase came, the prices of essential commodities shot up, neutralising the benefit of the benefits conferred by the administration. Perhaps the Minister might think of giving them rations from railway grain shops or similar more tangible and lasting benefits.

The problem of accommodation for the staff is also very actute. I am told people have to wait as long as 12 years or more for getting a small house. By that time I suppose many of them retire or get transferred, but the problem requires to be solved.

Similarly, the problem of enforcing discipline and courtesy on the railway staff without victimising them, evoking the complaint of victimisation, has also to be looked into.

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A representation, which has been widely circulated by the Guards particularly in the Northern Railway,—I would not like to refer specifically to the details of it—should also be looked into because it appears to be a very elegitimate one, and I hope the Minister will have occasion, either now or later, to consider it himself and the legitimacy of the claim.

I thank you very much again, and welcome the Minister and give him the very best of my good wishes, with which I am sure the good wishes of the whole House are associated, because he was always commanded an envisble measure of affection from all quarters of the House.

श्री ग्र० सिंग् सहगल (जंजगीर) :
सभापित महोदया, रेलवे मंत्रालय ने जो
बजट पेग किया है श्रीर जो कार्य उन्होंने
किया है, उसको देखने के बाद श्रीर जो
एक्सपांशन उन्होंने श्रपने हाथ में लिया है,
इन सारी चीजों को देखने के बाद कोई इस
सदन का सदस्य जिसको रेलवे के कार्य का
जरा सा भी शान है, उन्हें बघाई टिए बगैर
नहीं रह सकता ।

में धाम्की मारफत वह धर्ज करना **थाहता हं कि हमारे यहां से रेलवे मंद्राजय** बारा बहत से भ्रफसर विदेशों को भ्रष्ट्ययन करने के लिये भेजे जाते हैं जिस वक्त वह ग्रम्ययन कर के भाते हैं तो वह भपनी रिपोर्ट बोर्ड के सामने पेश करते हैं। मैं उन से बह जानना चाहंगा कि प्रभी एक, दो या तीन वर्ष के बीच में जितने भी भाफिससें को उन्होंने भेजा है, उनकी जो रिपोर्ट्स आई हैं उन पर रेलवे बोर्ड ने या जिस सैन्शन की तरफ़ से वह लोग गये थे उस सैक्शन 🕏 उच्च पदाधिकारियों ने कौन से स्टैन्स लिये 🖁 क्यों कि देखने में यह मा रहा है कि जो बहत से भ्रफसरान जाते हैं भौर उनकी जो रिपोर्ट्स भाती हैं वे शायद ठंडे बस्ते में बंद हो जाती हैं। उन पर जितनी कार्यवाही करनी चाहिए वह नहीं की गई है। मैं एक या दो विभाग, जहां से कि लोग गये थे उन के बारे में कह

Budget—

[भी म॰ सि॰ सहगल] बकता हुं कि उनकी रिपोर्ट्स पर कोई कार्य-वाही नहीं की गई है।

इसके साथ ही साथ में यह भी प्रजं करूंना कि मंद्रालय रिसर्च सैक्शन को बढाने की कोशिश करे। दरग्रसल रिसर्च के जरिए **को सुझा**व उन के पास द्याते हैं उन पर ग्रमल करे तो बहुत कुछ यह जो मंद्रालय है यह भपना काम ठीक तरोक़े से कर सकेगा। भव डोता क्या है? रिसर्च सैक्शन की तरफ़ से यदि कोई सुझाव ऐसे भ्राते हैं जिन पर कि हिफेंस भीफ़ भ्रोपीनियन होती है तो वह काम बहीं के वहीं रह जाते हैं। इसलिए यह जरूरी है कि यदि रिसर्च सैक्शन की तरफ़ से कोई चीज भाती है तो उस पर हम ग़ौर करें भौर श्रमल करें। उस पर उन के ग्रफसरों के साथ बैठ कर वार्त्तालाप करें ग्रीर इस तरह से उन कामों को ग्रागे बढ़।ने की कोशिश करें।

ऐक्सीडेंट्स कमेटी की जो रिशोट निकली 🕏 उस को देखने से भी यह मालुम होता है कि ऐक्सीडेंट्स हुए हैं लेकिन इन ऐक्सीट्डेंस को रोकने के लिए दरश्रसल हमारी स्रोर से कौन कौन से उपाण होने चाहियें भ्रौर उन उपाणों पर हमें ग्रमल करने के लिए वहां के बो लोकल लोग हैं जोकि रेलने लाइंस के किनारे पर रहते हैं उनकी किस तरीक़े से हम मदद ले सकते हैं इस पर भी हमें गौर करना है। इस के साथ ही साथ गौर करने के बाद बदि कोई भी रेलवे लाइन के पास रहने वाला भादमी किसी किस्म से उनकी मदद करता ै तो उसे यह देखना चाहिए कि हम कम से कम क्या उसकी तारीफ कर सकते हैं या हम उसके लिए शुक्रगुजारी कर सकते हैं या **बहां के** लोगों की हम क्या मदद कर सकते हैं ? यह सारी चीजें उसमें श्रानी चाहियें।

इस के साथ ही मैं भ्राप का ध्यान इस भोर दिलाऊंगा कि सन् १६६४ में भी विकाखापट्टनम से वालटायर हमें एक डाइरैक्ट ट्रेन दिल्ली को देने की ग्रति ग्राव-

श्यकता प्रतीत होती है। इस मंत्रालय को कार्यं करते इतने वर्ष हो गये लेकिन हमारी मोर से इस बारे में पूछा जाता है तो हमें जवाब मिलता है कि हमारे कनैकशन्स विजयवाड़ा की तरफ़ से हैं। विजयवाड़ा से लोग ब्राते हैं। वहां से नागपुर ब्राते हैं भौर नागपूर से दिल्ली धाते हैं लेकिन मैं प्रजं करना चाहता हं कि दोनों तरफ़ के किरायों पर धाप गौर करें धौर जो इस तरफ के रहने वाले लोग हैं विशाखापट्टनम् के या वालटायर के उन लोगों को यहां ग्राने में कितना वक्त लगता है जबकि वह लोग विजयवाड़ा हो कर भाते हैं ? इसलिए यह मावश्यक है कि एक डाइक्रैंट गाड़ी विजय-वाड़ा से ले कर रायपूर, रायपूर से लेकर बिलासपुर, बिलासपुर से लेकर कटनी भौर कटनी से लेकर दिल्ली के लिये लायें या पीछे इलाहाबाद से हो कर लायें या ग्रौर दूसरी तरफ़ से लायें लेकिन भ्राप को यह डाइरैक्ट लाइन लानी श्रति श्रावश्यक है। इस डाइ-रैक्ट ट्रेन के भ्रभाव में भ्राज हम लोग पिछले १०-१२ वर्ष से काफ़ी ग्रसुविधा ग्रनुभव कर रहे हैं। बीना स्टेशन पर जो हमें रहोबदल करनी पड़ती है और कुलियों द्वारा जो हमें परेशानी उठानी पड़ती है वह सब पर जाहिर है। हमारी इस कठिनाई को दूर करने के लिए भ्राप हमें एक डाइरैक्ट बोगी बिलासपूर या रायपूर से दिल्ली के लिए दीजिये और इस तरीके से भ्राप इंतजाम कीजिये ताकि भ्राप की इस वक्त जो पठान-कोट एक्सप्रेस है उसमें वह डिब्बा जोड़ा जा सके । कह जाता है कि हमारे पास कैपेसिटी नहीं है लेकिन मैं श्राप की मार्फत भर्ज करना चाहता हूं कि जगह कैसे नहीं है ? ग्राज पठानकोट में जो भ्रापकी डाइनिंग कार लगी रहती है वह डाइनिंग कार झांसी में काट दी जाती है श्रीर तब श्राप के पास जगह हो जाती है भ्रौर वहां झांसी से लेकर बीना तक प्रोवाइड कर सकते हैं। यदि भाप हम **धे यह** कहें कि भ्रापने इस बारे में सैंश**उ**

लिया है तो बात दरभ्रसल यह है कि जब पूरे फासले का डाइरैक्ट टिकट ही भ्राप नहीं देंगे भौर भाषे भाषे टिकट ही देंगे तो भाप का बह जवाब देना कि हम क्या करें हमारे पास हाइरैक्ट पैसेंजर्स ही नहीं हैं, यह उचित न होगा । इस तरह का इवेडिंग रिप्लाई देना हमारे लिए कोई भ्रच्छी चीज नहीं है।

मरा भ्राग्रह है कि बिलासपूर से जो इंदौर एक्सप्रेस चल रही है उस ऐक्सप्रेस रेलगाड़ी के लिए दो टायर्स स्लीपर कोच की व्यवस्था की जाय । श्रापका यह कहना ठीक है कि हमने उसमें एक स्लीपिंग कोच लगा दी है, बेशक बिलासपूर से एक स्लीपर कोच लगा देते हैं जोकि आपके भूपाल में आ कर काट दी जाती है। भूप ल में सुबह हो जाती है ठीक बात है लेकिन जो लोग ऐसे जाना चाहते हैं भ्रौर जिनको उसकी जरूरत है उनके लिए भ्राप एक स्लीपर कोच क्यों नहीं देना चाहते ?

इस के साथ ही साथ मैं भ्रापसे यह श्रवं करना चाहुंगा कि भ्राप बिलासपुर-इंदौर एक्सप्रेस को बहुत जल्दी छोड़ते हैं, ६-४५ या ६-५० पर छोड़ते हैं । श्राप उसको दो घंटे बाद छोड़िये जिससे कि लोगों को ग्राने में कम समय लगे। ६-४५ या ६-४० पर चल कर भ्राप क़रीब ६ वजे भूपाल पहुंचते हैं। उसमें कोई भ्रन्तर नहीं है। मैं चाहंगा कि इस पर रेलवे मंत्रालय गौर करे।

इसके साथ ही हमारे बिल।सपुर से **जबल**पुर हाईकोट के लिये वकील भाई भ्राते हैं भीर जो मुकद्दमे वाले व्यक्ति होते हैं जब बह रात की ट्रेन से ब्राते हैं तो कटनी में उनको कोई कनैक्शन नहीं मिलता है। यह चीज कई वर्षों से चली थ्रा रही है। मेरा वयाल है कि मंत्रालय को इस पर भ्रवश्य विचार करना चाहिए कि बिलासपूर की ट्रेन के भ्राने पर जो भ्रापकी बीना ट्रेन भ्राती है रात को, रात को बिलासपुर से छूटती है उसके साथ भ्रापको कनैक्शन जबलपूर के

लिये देना चाहिये तािक वकील भौर दूसरे मुकद्दमों से संबंधित व्यक्ति भासानी से और समय पर हाईकं ट पहुंच सकें। ग्राज इस की व्यवस्था न होने के कारण वे लेट हो जाते हैं। बसों से जाने के बाद भी ठीक समय पर नहीं पहुंच पाते हैं भ्रौर दूसरे उनका काफ़ी वक्त भी जाया होता है। इस बारे हम।रे वहां की बार रूम भ्रसोसियेशन ने एक रेजोल्शन पास कर के भेजा है। मैं जानना चाहुंगा कि भ्रापने उस पर क्या ग़ौर किया **है**? इस बारे में भी ठंडे बस्ते में बन्द कर देने की ही कार्यवाही श्राप की श्रोर से हई है। इस-लिए मैं भ्राप से भ्रजं करूंगा कि भ्राप मेहरबानी करके इस पर भी गौर करें।

जहां तक रेलवेज में यह डिपार्टमेंट्ल कैटरिंग का सवाल है हम यह कहने के लिये तैयार हैं कि उस के लिए एजिटेट करने वाले हम लोग थे। हम लोग चाहते थे कि डिपार्टमेंटल कैटरिंग हो । लेकिन हम उसके साथ यह भी चाहते थे श्रीर चाहते 🧵 कि उसकी ठीक तरीक़े से व्यवस्था है। । हमारे जो वहां पर भ्रफसरान लोग हैं वह उस पर ठीक तरह से नजर रक्खें । श्रब यदि डिपार्ट-मेंट्ल कैटरिंग की व्यवस्था ठीः रखने में श्रापको दिक्कतें श्राती हैं तो मैं श्राप से यह कहने के लिये तैयार हूं कि भ्राप का फिर से इस सारे मसले पर गौर करना चाहिए कि यह डिपार्टमेंटल कैटरिंग हम चलायें या न चलायें। इसलिये मैं भ्राप से यह कहुंगा कि जहां यह डिपार्टमेंटल कैटरिंग है वहां तो ठीक है लेकिन जहां पर कंट्रैक्टर्स हैं जिस तरीके से मान लीजिए मैं एक स्टेशन का भ्राप का उदाहरण देता हूं, उमरिया में भ्राप का कंट्रैक्ट किसी एक ठेकेदार के पास है लेकिन कोई भीर दूसरा ही भादमी वहां पर उस काम को चलता है। जिसके नाम पर ग्रापने वहां का ठेका दिया है वह उस काम को स्वयं न कर के उसने किसी दूसरे व्यक्ति को सबलीज कर दिया है अब मंत्री महोदय स्वयं ही ग्रंदाज लगा सकते हैं कि वह उस काम को किस तरह से चलाता होगा ? मैं तो चाहूंगा कि उपमंत्री

[श्री ग्र॰्सि॰ सहगल]

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महोदय स्वयं वहां तशरीफ़ ले जा कर देख सें कि मेरा यह कहना कहां तक ठीक है . .

भी शाहनवाज खां : अगर प्राप इस को साबित कर देंगे तो मैं प्रापसे वायदा करता हूं कि उस ब्रादमी का कंट्रैक्ट फौरन कैंसिल कर दिया जायगा ।

श्री घ० सि० सहगल : बजट सैशन खत्म होने के बाद मैं श्रापक साथ वहां उमरिया स्टेशन पर चलने के लिए ग्रीर वह सब चीज दिखलाने के लिये तथार हूं।

श्री शाहनवाज्ञ खां : माननीय सदस्य सबूत दें। फ़ौरन कैन्सल कर दिया जायेगा।

श्री ग्र० सि० सहगल: जहां तक जांगल री-श्रागंभाइ डेशन के प्रोग्राम का सम्बन्ध है, सरकार को एक कमेटी एप्वायंट कर के श्रीर सारी बातों को महे-नजर रखते हुए यह देखना चाहिए कि वर्तमान जोंगल सिस्टम या डिविजनल सिस्टम की किस तरह से री-भागंनाइज किया जा सकता है। श्रगर मंत्री महोदय इस को ठीक तरह से देखेंगे, तो उन को मालूम होगा कि कहां कहां ख़ामियां हैं भीर उनको कैसे दूर किया जा सकता है।

मैंने रेलवे मंत्रालय के बारे में ध्रपने कुछ क्यालात धापके सम्मुख रखे हैं धौर मैं उम्मीद करता हूं कि मंत्री महोदय इन पर और करने की कोशिश करेंगे।

श्री हा॰ ना॰ तिवारी (गोपालगंज):
चेयरमैन महोदया, मैं बहुत देर से इंतजार
में था कि जब रेलवे मिनिस्टर हों, तब बोलूं।
चैर, हमारे उपमंती जी भी कम कारगर नहीं
हैं। इसलिए मैं चाहता हूं कि मैं भ्रपनी बात
उनके सामने रखं।

सबसे पहली बात तो यह है कि मेम्बरान प्रपनी स्पीचेज में जो बातें कहते हैं, उन में से बहुत बातों का जवाब नहीं दिया जा सकता है, क्योंकि समय इतना नहीं है कि मंत्री जी

या उपमंत्री जी सब बातों का जवाब यहां पर दे सकें। मैं चाहता हूं कि उनके यहां कोई ऐसा सिस्टम हो कि मेम्बरों की स्पीचेज की छानबीन कर के, उन में जो तथ्य की बातें हों. उनकी जांच की जाये भीर फिर मेम्बरों को जवाब दिया जाये कि उनकी भ्रमुक बात सही है या ग़लत है, भ्रमुक बात हो सकती है या नहीं हो सकती है, इत्यादि । हम साल-ब-साल यहां पर बोलते हैं, श्रपने विचार श्रार सुझाव मंत्री महोदय के सामने रखते हैं, लेकिन हम को कोई जधाब नहीं मिलता है कि सरकार ने उनके बारे में क्या निर्णय किया है या उनके बारे में उसकी क्या नीति है। यह तो वैसे ही है कि जैसे रेलवे ऐडिमिनिस्ट्रेशन को ग्रगर कोई कम्प्लेंट भेजी जाये, तो पहले यह चिट्ठी आती है कि दि मेटर इस रिसीविन एटेन्द्रान, लेकिन उसके बाद छः महीने, बरस, दो बरस तक पता नहीं चलता कि उसके बारे में क्या हम्रा । भ्रगर चिटिठ्यां भी लिखी जायें, तो भी कोई जवाब नहीं श्राता है। श्रगर यहां पर भी हमारी स्पीचेज वैसे ही घ्ररण्य-रोदन के समान हों, तं। फिर ग्रपना ग्रीर हाउस का समय बर्बाद करने भीर मंत्री महादय का कट बातें सुनाने का कोई फ़ायदा नहीं है।

मैंने पार साल भी इस बात को यहां पर पेम किया था, लेकिन उस पर कोई ध्यान नहीं दिया गया । मैं फिर इस बात पर जोर देता हूं कि जिन बातों का जवाब मंत्री महोदय यहां पर नहीं दे सकते हैं, रेलवे बोर्ड के किसी सदस्य के जिम्मे यह काम सौंपा जाये कि वह उन बातों को एग्जामिन करे और उसके भनुसार हम को जवाब दें कि किन किन बातों में सत्यता है, सच्चाई है, किन बातों की एन्क्वायरी हुई, कौन सी बातें साबित हुई भौर कौन सी बातें कार्यान्वित करने योग्य हैं, भ्रादि ।

इसमें कोई शक नहीं कि रेलवे के ऐडमिनिस्ट्रेशन में, रेलवे के परफ़ारमेंन्स में, इम्परूवमेंट हुई हैं। इस तथ्य से कोई इन्कार नहीं कर सकता है। लेकिन हमको देखना यह है कि जो इम्प्रवर्मेट हुई हैं, वे उन के लिये की गई एफट्सें या उन के लिए ख़र्चे किए गए बैसे के कर्में सुरेट हैं या नहीं। प्रगर घरव रुपये खर्च कर के कवन करोड़ का काम होता है, तो यह परफ़ार्मेन्स कोई बहुत अच्छी नहीं कही जा सकती है। हां, कुछ न कुछ प्रगति तो होती ही है। प्रगर थोड़ा काम किया जाये, तो भी प्रगति तो होगी ही। लेकिन यह देखना होगा कि लोगों की उस प्रगति में कितना फ़ायदा हम्ना, लोग उससे कितने लाभान्वित हुए।

ग्रगर हम उन बातों को.⊸देखें, जिन में खामियां हैं ग्रांर जिनमें ग्रभी तक सुधार नहीं हो सका है, तो उन में बड़े मार्के की पहली बात यह है कि दिन-ब-दिन यह ऐडमिनिस्ट्रेशन टाप-**हैवी होता जा रहा है ग्रौर श्र**फ़सरों की नियुक्तियां बहुत ज्यादा बढ़ती जा रही हैं। पहले मोनपूर स्टेशन पर एक डी० टी० एस० रहता था स्रोर एक ए०टी० एस० रहता था ग्रीर वे रेलवे का सारा काम संभालते थे। श्राज वहां पर दस श्राफ़िसर हैं---उनके रैंक के तीन चार हैं ग्रौर उनके ग्रसिस्टेंट तीन, चार, पांच हैं । ग्राफ़िसरों ⊾्रकी जो बढ़ोतरी हो रही है, उससे लोगों को क्या फ़ायदा होगा ? मैं बहुत डीटेल में बताता, लेकिन चुंकि समय नहीं है, इसलिए मैंने संकेत-मात्र दिया है।

रेलबे मिनिस्टर की स्पीच शायद रेलवे बजट के इतिहास में लांगेस्ट स्पीच थी, लेकिन रेलवे बोर्ड ने रेलवे मंत्री के मुख से जो बातें कहलवाई हैं, वे बातें ऐसी होनी चाहिए, जोिक सैल्फ-एविडेंट हों, जो साफ़ झलकती हों, जिन से मेम्बर्ज एनलाइटेन्ड हो सकें भौर देश के लोग जानकारी हासिल कर सकें । कुछ स्थानों पर—सब पर तो नहीं—बहुत वेग बातें कही गई हैं, जिन से न हम एनलाइटेन्ड होते हैं, न हाउस एनलाइटेन्ड होता है भौर न लोग एनलाइटेन्ड होते हैं ।

उदाहरणस्वरूप रेलवे मिनिस्टर की बजट स्पीच के पेज २२ पर लिखा है: "The Houe may recall that an inspection organisation was set up under railway control in 1962, to ensure that coal loaded by the collieries conforms to the specified grade for which payment is to be made by the Railways. This organisation has been built up progressively as qualified personnel have become available."

इससे कोई मतलब नहीं निकलता। उसमे क्या इम्प्रूवमेंट हुई, हम यह जानना चाहते हैं। रेलवे प्रशासन ने एक आग्नाइजेशन बना दिया, तो आग्नाइजेशन चाहे वह पचामों बनाता रहे। अगर उस से काम में कोई फ़ायदा नहीं हुआ, कोई मुधार नहीं हुआ, तो उस आग्ना नाइजेशन का क्या लाभ ? मिनिस्टर साहब को बताना यह चाहिए था कि इस आग्ना नाइजेशन की वजह से क्या मुधार हुआ। उन में जो यह वेग बात कहलवाई गई है, इस से कोई फ़ायदा हुआ। ?

वैसे ही पेज २३ पर कहा गया है:

"There is also a corresponding organisation, assisted by an independent Investigating Agency, under the direct control of the Railway Board."

यह नहीं बताया गया है कि इस एजेन्सी का क्या फ़ंक्शन है, इस ने क्या किया है, ताकि हम लोग समझ सकें कि सरकार की ग्रोर से जो एजेन्सी या ग्रागंनाइजेशन बनाई गई है, उससे एडिमिनिस्ट्रेशन में क्या सुधार हुन्ना, क्या इम्प्रूवमेंट हुई ग्रीर उस से लोगों को क्या फ़ायदा हुन्ना ग्रीर जिस उद्देश्य के लिए वह बनाई गई है, क्या उस से वह उद्देश्य पूरा हुन्ना है।

ऐसे बहुत से उदाहरण हैं, लेकिन उन को पढ़ने में सारा टाइम चला जायेगा ।

जहां तक रेलवेज की परफ़ामेंस का प्रश्न है, सब से पहले ऐक्सिडेंट्स पर हमारी दृष्टि जाती है। इस संबंध में रिपोर्ट के पेज १ पर बड़ा लैंग्दी स्टेटमेंट दिया गया है जैसे गिल्टी कान्होंस को छिपाने के सिए बहुत से झाग्युँमेंट्स

[श्री द्वा॰ ना॰ तिवारी]

हम दे देते हैं लेकिन फ़ैक्ट्स बहुत सैल्फ-एविडेंट होते हैं । अगर दो तीन बातों में हम ने इम्पूबमेंट कर दी है या कोई प्रगति की है, तो बाकी बातों के बारे में कोई काम्प्लेसेंसी नहीं होनी चाहिए और यह नहीं सोचना चाहिए कि चूंकि ये दो तीन बातें हम ने ठीक कर दी हैं, इसलिए सारा काम ठीक हो गया है । इस से परफ़ार्मेन्स ठीक नहीं मालूम होता है । मैं ने पहले ही दाद दी है कि कुछ परफ़ार्मेन्स ठीक इसा है, लेकिन बाकी बातों के बारे में रेलवे प्रशासन की काम्प्लेसेंसी दिखाई देती है ।

ट्रेन्ज रितंग इन्ट्रोड ट्रेक्सिक ऐट लंबस कासिंग्ज की संख्या १६६०-६१ में १८१ थी. 9889-६२ में वह संख्या 9६० रह गई, लेकिन १९६२ – ६३ में वह बढ़ कर १६८ हो गई । इसी तरह फेल्योर माफ इंजिन्ज की संख्या १६६०-६१ में ३,०६८ थी ग्रीर 9६६२-६३ में वह ३,३०८ हो गई। ग्रब ग्राप फल्योर ग्राफ कपलिंग्ज एंड डाफ्ट गीयर को देखों। इसकी वजह से जहां १६६०-६१ में 9३१० ऐक्सीडेंट हुए वहां १६६२-६३ में १५४४ हए । जैसे जैसे इसको स्राप पढेंगे **वै**से वैसे ग्रापको मालुम पड़ेगा कि कुछ माइटम्ज में फेल्योर्ज ज्यादा हुई हैं । क्या इसका कारण है ग्रीर क्यों मुधार नहीं हो रहा है, इसको ग्राप देखें । इतने ग्राप कपलिंग्ज़ बनाते हैं तो फिर जो स्थिति है, उस में सुधार क्यों नहीं हम्रा। रेलों में जो लोग सफर करते हैं, एक्सीडेंट होने की सूरत में उनके मृत्यु लोक में जाने की बात होती है। इस वास्ते टेवल सेफ हो, इसकी तरफ ग्रापको विशेष ध्यान देना चाहिये।

ग्रंब मैं करण्शन की बात को लेता हूं। ग्रापने एक विजिलेंस डिविजन मिनिस्ट्री में कायम किया है। विजिलेंस डायरेक्टोरेट भी ग्रापके यें दोनों ही सबसर्वियेंट टूदी रेलवे बोर्ड हैं। वे इंडिपेंडेंट ग्रागेनाइजेशंज नहीं हैं ग्रंडर दी मिनिस्टर। इस चीज को ग्राप जानते ही हैं कि ग्राजकल

चार्जिज बहुत ऊंचे भीर बहुत नीचे भ्रफसरों के खिलाफ लगाये जा रहे हैं। ऐसी सूरत में क्या ग्राप समझते हैं कि जब तक यह ग्रागें-नाइजेशन सबसर्वियेंट रहेगी तब तक यह डायरेक्टोरेट कुछ काम कर सकेगा ? विजिलेंस डिविजन के कम्पोजीशन को भ्राप देखें। मामुली अफसर ग्रेड तीन के उस में बहाल होते है। इस तरह के लोग इन्क्वायरी करने के लिए जाते हैं। उनमें बहुत से लोगों से मेरी मुलाकात हुई है ग्रीर उन्होंने मेरे सामने रोना रोया है कि हम लोग स्मालर फाइज के म्रलावा बडे लोगों को नहीं पकड़ सकते हैं भ्रीर इसका कारण उन्होंने यह बताया है कि दो तीन बरस के बाद उनको उन्हीं डिपार्टमेंट्स में जाना पडता है और तब उनकी गर्दन मरोडी जा सकती है। ऐसी सुरत में कैसे वे रिपोर्ट करेंगे। ऐसी हालत में वे कभी तो पोर्टर की रिपोर्ट कर देते हैं या टिकट कलैक्टर की कर देते हैं। ऊपर वालों की रिपोर्ट करने से वे डरते हैं। यह जो डिविजन है यह ऐसा होना चाहिये कि जो उस में काम करने वाले हैं, वे महफ्ज रह सकें, उनका कुछ बिगाड़ा न जा सके, पयुचर में उनको विकिटमाइज न किया जा सके। जब तक भ्राप इस चीज को एनकोग्रर नहीं करेंगे वे बड़े बड़े लागों की रिपोर्ट नहीं करेंगे । इस डिविजन को श्राप ऐसा बनायें कि वह कारगर हंग से भ्रपना काम कर सके । भ्राप जानते ही हैं कि करप्शन केवल छोटे लोगों तक ही महदूद नहीं है, बहत ऊपर तक भी व्याप्त है। क्या मजाल कि वे ऊपर वालों की रिपोर्ट कर सकें। उसके लिए श्रापकी कौन सी एजेंसी है, इसको श्राप हमें बतायें ? श्रापने देखा है कि गवर्नमैंट ग्राफ इंडिया में सैकेटरीज तक पर केस चले हैं. डायरेक्टर्ज पर भी चले हैं। ग्राप क्या यह समझते हैं कि जो थर्ड डिविजन का क्लर्क है या जो ग्राफिस सुपरिन्टेंडेंट है ग्रीर जिसकी विजिलेंस डिविजन में रखा जाता है, वह बड़ों की रिपोर्ट कर सकता है कभी भी ? प्रापको इसका कम्पोजीशन ऐसा करना होगा

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जिससे काम करने वाले महफुज रह सर्के।

जिस तरह से कम्प्लेंटेस को एटेंड किया जाता है, उसके बारे में मैं थोड़ा कहना चाहत हं। मेम्बर्ज पालिमेंट तक ने कंसल-टेटिव कमेटी में भ्रौर हाउस में भी इनको पेश किय है लेकिन बरसों बीत जाते हैं, उन को भी कोई जवाब नहीं मिलता है। क्या होता है उन कम्प्लेंट्स का समझ में नहीं भाता। इस में इम्प्रुवर्मेट कैसे हो, इसको भ्राप देखें।

श्राफ्ट-रिपीटिड चीज केटरिंग के बारे में मैं ग्रधिक कहना नहीं चाहता है। मैं तो इतना सा ही कहना चाहत हं कि भ्रापकी जो डीलिंग है, सर्विसिस के साथ, एम्प्लायीज के साथ या केटरज़ के साथ या वैडर्ज के साथ. वह यूनिफामं होनी चाहिये। हमने देखा है कि रेलवे बोर्ड के तथा जनरल मैनेजर के सर्व्यूलर इश होते हैं लेकिन उन सक्यलर्ज को कुछ केसिस में तो लागु कर दिया जाता है श्रीर कुछ में नहीं किया जाता है। जब इस तरह की चीजों की तरक एटेंशन इा की जाती है तो जवाब तक नहीं भ्राता। डिसिकिमि-नेशन एंड डिस्टिकशन है, यह नहीं होना चाहिये । भ्रगर भ्राप इसके बारे में सक्यँलर नम्बर मुझ से मांगें तो मैं श्राप को वह भी देने के लिए तैयार हं ग्रीर मैं भ्राप को बता सकता हं कि किन किन केसिस में उसको लाग् किया गया है और किन किन में लाग नहीं किया गया है। जब इस तरह की चीजों को प्लाइंट भ्राउट किया जाता है तो एक लाइन The matter has का जबाब ग्राजाता है been considered and everything has done in that regard. जहां तक वेंडर्ज़ का सवाल गया है कि जैसे मन में श्राता है कर दिया जाता है। जो बड़ास्टेशन है व्हापर मन में धाया तो एक ही भ्रादमी को दे दिया और भ्रगर छोटा सा स्टेशन है तो चार श्रादिमयों को दे दिया । मैं सुझाव देना चाहता हूं कि किसी भी वेंडर को भ्राप दो युनिट से भ्रधिक या कम न दें भ्रगर कम देंगे तो वह चोरी करेगा। दो यूनिट से प्रधिक भीन दें। जिस को एक

स्टेशन का दे दिया गया हो उसको दूसरे स्टेशन का भी न दें। भगर भ्राप इस तरह से इसको महदूद करेंगे तो यह सभी के इंटिरेस्ट में होगा। भ्रगर चार चार स्टेशन में दे देंगे तो उसकी टेंडेंसी सब-लैट करने की हो जायेगी। एक स्टेशन पर भ्रगर एक युनिट है तो एक युनिट दीजिये भौर भगर दो युनिट हैं तो दो युनिट दीजिये भ्रौर कोशिश कीजिये कि उसको दो यनिट मिलें जिससे उसको रोजी मिल सके। श्राज होता यह है कि ग्राफिसर जहां पर इंटरेस्टेंड किसी ग्रादमी नहीं होता तो वहां बहुत से लोगों को एक ही स्टेशन पर वेडिंग दे दिया जाता है स्रौर जहां पर इंटिरेस्ट होता है, भले ही हजारों की श्रामदनी होती है, वहां पर एक ही श्रादमी को दे दिया जाता है। ऐसा नहीं होना चाहिये। इन बातों में कोई डिस्टिकंशन नहीं बरती जानी चाहिये।

एक छोटी सी बात ग्रीर मैं कहना चाहता हूं। ग्राप ग्रोवर-एज एंजिन्ज को या कोचिज को देखें । इनका परसेंटेज दिन-ब-दिन बढता जा रह है। हम काफी तादाद में इनका मैनु-फैक्चर कर रहे हैं भ्रौर हम लोग सैल्फ-सफीशेंट भी हो गये हैं लेकिन फिर भी हमें इन श्रोवर-एज एंजिन्ज या कोचिंग स्टाक से छुकारा नहीं मिल पा रहा है। लोकोमोटिब्ज का जहां तक सम्बन्ध है श्राप रिपोर्ट को देखें तो श्रापको पता चलेगा कि जहां १६६०-६१ में परसटेख २५ ब्राड गेज पर था ऋौर १६ मीटर गेज पर था वहां १६६२-६३ में वह २७ ग्रौर २० हो गया । कोचिंग स्टाक भी १६४४-४६ में जहां ३२ परसेंट था वहां वह १६६२-६३ में बढ़ कर ३४ हो गया। यही चीज वैगंज पर भी लाग् होती है। स्रोवर एज एंजिज, कोचिज वगैरह रख कर किस तरह से म्राप लोगों को ग्रच्छी सर्विस दे सकते हैं।

श्री शाहनवाज स्तां : बुढ़ापे इनको चलाये रखे हुए हैं, यह क्या कुछ कम है ?

भी द्वा॰ ना॰ तिवारी : बूढ़े बैल से अनर बेत को जोता जाता है तो बेत जुत नहीं सकता है, इसको भी आप क्यों भूल जाते हैं।

बहुत से माननीय सदस्यों ने भ्रपने भ्रपने क्षेत्रों की बातें कही हैं। लेकिन मैंने एक भी रिजनल बात नहीं कही है। लेकिन एक बात मैं कहे बगैर नहीं रह सकता हूं। जैसा हमारे मित्र विमृति मिश्र जी ने कहा बिहार की भावादी ४ करोड़ ३५ लाख है। वहां न कोई रेलवे सर्विस कमिशन का दफ्तर है भौर न कोई रेलवे का बड़ा है। हमने बिहार में सट्टल गवनमेंट के बायरेक्शन के मुताबिक हिन्दी में स्विच घोवर किया था भौर भाज बरसों से वहां पर मैट्री-क्युलेशन एग्जेमीनेशन हिन्दी मीडियम से होता है। रेलवे सर्विस कमिशन इम्तहानों में जो बिहारी बैठते हैं, उनको **रक** डिसएडवांटेज रहता है । उनको जब इलाहबाद, कानपुर वगैरह परीक्षायें देने के लिए जाना पड़ता है तो वहां पर इंग्लिश मीडियम से उनको पेपर के जवाब देने पडते हैं। इसका नतीजा यह होता है कि बिहार के लड़कों की बहाली बहुत कम होती है। इसलिए मैं कहना चाहता हूं कि या तो भ्राप हम को रेलवे सर्विस कमिशन दीजिये श्रीर **त्रमर ऐसा नहीं कर सकते हैं तो हमारे यहां के** सड़कों को छूट दीजिये कि वे चाहें तो हिन्दी मीडियम से पेपर्ज के उत्तर लिख सकते हैं। भग्नेजी में जवाब देने का भ्राज महत्व है, हिन्दी में देने का नहीं है। बिहार के साथ बड़ी ज्यादितयां हुई हैं जिन की वजह से रिजनल इम्बैलेंस हो गया है। बिहार बहुत से दुखों से पीड़ित है भौर यह जो एक दुख है इसको भ्राप भ्रपनी तरफ बिहार बर न लादें, इस दुख को तो कम से कम ग्राप दूर करें।

सभापति महोदय : शः राम मनोहर स्रोहिया ।

भापकी पार्टी के केवल सोलह मिनट बाकी हैं भीर मैं श्राप से प्रार्थना करती हूं कि इतने समय में ही भाप भपना भाषण समाप्त करें।

डा॰ राम मनोहर सोहिया (फरुखाबाद): ग्रध्यक्ष महोदय,

कुछ माननीय सदस्य: सभानेत्री महोदयाः कहिये ।

हा राम मनोहर लोहिया : फिर से मैं कहता हूं, भ्रष्यक्ष महोदय । २०-२२ भ्ररब रुपये की पूंजी पर हम लोग बहस कर रहे हैं भीर साथ ही साथ करीब साढे ६ भरब रुपये के सालाना व्यापार पर । मुझे इस सरकार के बरिये जो भी धंघा चलता है, उसके बारे में शक रहता है। इसलिए सब से पहले तो मैं रैलवे के कार्य सम्पादन के बारे में एक प्रश्न पूछना चाहता हं कि संसार के दूसरे देशों के मुकाबले में हमारी क्या स्थिति है ? एक बात तो बतलाई है रेलवे मंत्रालय ने कि हमारे यहां माल के डिब्बों का इस्तेमाल ज्यादा होता है। लेकिन इस के साथ साथ दूसरी बात भी बतलाई है कि इंग्लिस्तान के मुकाबले में हमारी रेल की पटरियां करीब करीब दूनी हैं लेकिन इंग्लिस्तान में रेल का कीलोमीटर सफर जो होता है वह हमारे यहां से करीब करीब ड्योढ़ा है । इसलिये मैं चाहूंगा कि पूंजी भीर कुल व्यापार से राज्य को या व्या-पारियों को क्या फ़ायदा होता है, जैसे कि ध्रमरीका की रेलवे हैं जो कि फर्स्ट क्लास रेलवे हैं भौर रूस की रेलवे है जिन से राज्य को बहुत फायदा होता है, इस के कुछ भ्रांकड़े दिये जायें ।

साथ ही मैं यहां की रेलवे की बदइन्त-जामी भौर ईमान की कमी के भी कुछ उदाहरण. दिये देता हूं। फतेहपुर से चुरू का फ़ासला कुल २७ मील हैं लेकिन टिकट ४४ मील का रखा गया है। "भ्रन्धेर नगरी चौपट राजा"।

इसी तरह से मैं भ्राप का प्यान खींचना चाहता हूं सभी विभागों की तरफ, लेकिन रेलवे की तरफ खास तौर से, कि भ्रगर कोई प्रश्न उठे तो भ्रांखें बन्द कर लो, नाम बाद से उसे हल कर लो, यह ठीक नहीं है। रेलगाडियां देर से चलती थीं तो बजाय इसके कि रेल गाडियों के देर से चलने का कोई इलाज किया जाता, लोगों ने समय सूची में समय बढ़ा दिया । यह कोई तरीका नहीं है मसलों को हल करने का । मैं एक मिसाल ग्रीर देना चाहता हूं। कुछ समय पहले श्री ब्रह्म प्रकाश ने इसी सदन में श्री दासप्पा जी से कहा था कि उन के मंत्रालय में माल के डिब्बों के चलाने के सम्बन्ध में कोई श्रादमी ईमानदार नहीं है, सब बेईमान हैं। यह उन की चुनौती है। ग्रब श्री दासप्पा ग्रीर श्री ब्रह्म प्रकाश श्रापस में समझौता कर लें कि क्या मामला है। मैं खाली इतनी बात कहना चाहता है कि जो माल के डब्बों का इस्तेमाल करते हैं उन लोगों को घुस देनी पड़ती है। इस का शायद कुछ सबत दिल्ली के प्रशासन ने श्री बहा प्रकाश श्रीर दूसरे लोगों के सम्बन्ध में जो मामुली तहकीकात की है उससे दे दिया है। हिसाब की गडबडी ४७७ दफे श्रौर साजिश सरकार के खिलाफ १२० दफे। इन दोनों के ऊपर सम्चित सामग्री भ्रा चुकी है। भ्रब रेलवे . ।लय जाने या श्री ब्रह्म प्रकाश जानें। लेकिन ऐसालगता है कि इस सरकार के नो कानून मंत्री हैं वह चाहते नहीं हैं कि किसी तरह की कारवाई की जाये।

मब मैं इस सम्बन्ध में कुछ साधारण चीजें बतलाना चाहंगा कि जनता के हित में रेल मंत्रालय को क्या करना चाहिये, पूरी जनता के हित को देखते हुए । बाढ़ हमारे देश मैं बहुत श्राती है । एक कारण यह है कि जब श्रंग्रेजों ने रेल गाड़ियां बनाई तो २४, ३० हजार मील की लम्बान पर बंध बना दिये । उस से दोनों तरफ से पानी रुक जाता है । इस पानी की निकासी के लिए पुलिया बनाना बड़ा जरूरी है । मैं ने इस दफे देखा है कि करीब ३० या ४० करोड़ रुपया रेल गाड़ियों का बचता है । वैसे तो राज्य को सूद के रूप में ६० करोड़ रुपया मिलता है श्रीर ३० करोड़ रुपया बचता है उसके बजाय अगर फ़जूलखर्जी कम करके श्रीर

ईमानदारी से रुपया बचाया जाय तो प्रासानी से १ या २ ग्ररब रुपया बचाया जा सकता है। यह रुपया पुलिया बनाने में लगना चाहिये । जो पाप पिछले २०० वर्षों में हिन्दुस्तान की किसान जनता के साथ, ग्रामीण जनता के साथ हुआ। है उसे जल्दी से जल्दी धोना चाहिये । मैं एक उदाहरण दे देता हं । बलिया में करीब चार हजार एकड जमीन किसानों की जमीन, ग्रन्न की जमीन जलमग्न हो गई थी, और माल में मारे हिन्दस्तान में एक, डेढ़ या दो करोड़ एकड़ जमीन जलमग्न हो जाया करती 🖈 इन रेलगाडियों के ग्रपराध के कारण । मेरे सामने सवाल ग्राया था । मैं ने मलाह दिया कि नोटिस दे दो कलेक्टर को या जो स्रधिकारी हों उन को, कि वे पानी की निकासी करें ग्रौर ग्रगर वह पानी की निकासी नहीं करते हैं तो भीड ने जाम्रो ग्रौर ईम रेल बंध को दोनों तरफ से उतना तोड दो कि पानी निकल जाये । मैं यह सलाह हिन्दुस्तान के सभी लोगों को देना चाहता हूं कि ग्रगर रेल मंत्रालय जल्दी से जल्दी पानी की निकासी का इन्तजाम नहीं करता तो जहां कहीं लोग बाढ का कष्ट उठाते हैं उन्हें वहां पानी निकालने का श्रपने श्राप इन्तजाम कर लेना चाहिये। इसी तरह से मैं एक भ्रौर सलाह देना चाहता हं।

भी शाहनवाज सां : रेलवे लाइन को काटने की सलाह दे रहे हैं।

डा॰ राम मनोहर लोहिया : मंत्री जी जरा जोर से बोलें । श्रध्यक्ष महोदय ने मेरा समय बांध दिया है नहीं तो मैं जरूर ग्राप को जवाब देता ।

भी शाहनवाड सां : मैं तो यह प्रजं करना चाहता हूं कि रेलवे लाईन को काटने पर ही भ्राप ने क्यों छोड़ दिया । यह कहते कि रेल गाड़ियों को भी जला दो ।

डा॰ राम मनोहर सोहिया : मैं तो यह चाहता हूं कि यह सरकार, जो कि सारी बदइन्तजामी की जिम्मेदार है, जम को ही

[डा॰ राम मनोहर लोहिया]

जला दिया जाये । श्रौर श्रागे विद्धिये । लें, कन मैंने रेलवे लाइन काटने के लिये नहीं कहा था । मैं ने कहा था कि पानी को निकालो । सारे देश को बाद श्रौर श्रकाल के मुंह में ले जाने वाली सरकार यह हैं । उसकी तरफ से इस तरह का जवाब नहीं श्राना चाहिये था । मंत्री महोदय को मेरी बात सुन कर यह प्रण करना चाहिये था कि वह पानी निकालने का इन्तजाम करेंगे, पुलियां बनायेंगे । यह जवाब श्राना चाहिये था ।

श्री शाहनवाख खां प्रगर वह जगह लिख दें जहां पर कि पानी रुकता है ग्रीर उसकी वजह से कोई नुक्सान होता है तो हम उस का कोई न कोई इन्तजाम करेंगे।

इा० राम मनोहर लॉहिया : मैं ने बतलाया कि ऐसी हजारों लाखों जगहें हैं। मैंने बलिया में कटवाया था।

श्री सिहासन सिंह (गोरखपुर) : गोरख-'पुर में रोही राप्ती पुल के सम्बन्ध में कई बार लिखा गया है लेकिन कोई खयाल नहीं किया 'गय'।

डा० राम मनोहर लोहिया : श्रच्छा है, श्राप दोनों ही श्रापस में वात कर लीजिये । हजारों जगह सारे भारत में ऐसी हैं जहां रेल की पटरियों की दोनों तरफ छोटे मोटे कारखाने बनाने की बात भी सोचनी चाहिये । बड़े भी बन सकते हैं । हिन्दुस्तान का श्रौद्योगीकरण श्रगर रेल की पटरियों के पास किया जाय तो बहत श्रच्छा काम हो सकता है ।

इसके साथ माथ मैं उदाहरण क्षेत्रीयता के भी देना चाहूंगा। यह हमारा बड़ा भारी रोग है कि जो इलाका ज्यादा हल्ल मचाता है या जिस इलाके का मंत्री शक्तिशाली है या जिस इलाके के ठेकेदार मंत्रियों को खुश कर सकते हैं वहां बहुत काम काज हो जाया करता है। दूसरे इलाके मुर्दा पड़ रहते हैं। मेरी समझ में नहीं भ्राता कि इलाहबाद रेलवे स्टेकन को सिर्फ खूबसुरक्ष बनाने के लिये क्यों एक करोड़ रुपया बरबाद किया गया जब कि फरंखाबाद में एक पुल बनाने का नतीजा यह निकल सकता था कि हम करोड़ों रुपयों की माल में बचत कर लेते । इस के प्रलावा जब उत्तराखंड में चीनियों से हमारा प्राज मुकाबला है, बड़ाहोती श्रीर दूसरे गढ़वाल के इलाके में, बद्रीनाथ के इलाके में, जहां ग्राज दस बारह घंटे घूम कर जाना पड़ता है एक पुल बन जाने से उस समय की बचत हो सकती है, लेकिन उम की तरफ कोई ध्यान नहीं दिया जाता, वहां पुल नहीं बनाय। जाता क्योंकि वहां कोई हल्ला मंचाने वाले लोग नहीं हैं । इस के बारे में कोई न कोई इलाज निकालना चाहिये ।

मुझे एक बात और कहनी है रायपुर के सम्बन्ध में कि वहां मान के डब्बों की मरम्मत करने के निये एक कारखाना खुलने वाला है। यह सोचा जा रहा है कि कहां खुले। ऐसी स्थित में जरा इस पर भी ध्यान रखा जाय कि जिस इलाके में जमाव हो चुका है भौचोगीकरण का उस इलाके में दूसरे कारखानों का खोलना भ्रच्छा नहीं है। कारखानों को बिखेरो। रायपुर श्रादिवासी जगह है इसलिये भ्रगर वहां यह कारखाना खुलेगा तो श्रच्छा होगा।

इसी तरह मैं एक और मिसाल देता हूं। बम्बई में १५० खटियों का एक अस्पताल खालने का करीब ७२ लाख कपये का खर्च बतलाया गया है। बजाय इसके कि वह बम्बई में खाला जाये, मेहरबानी कर के इतना ध्यान रखना कि मैं महाराष्ट्र के बाहर नहीं जा रहा हूं, महाराष्ट्र में ही रह रहा हूं, जलगांव या चालीसगांव में यह अस्पताल खालो जिससे हिन्दुस्तान के सारे इलाकों की श्राप के काम काज से फायदा पहुंचे। यह नहीं होना चाहिये कि कलकत्ते, बम्बई या मद्रास में ही सारी चीचें इकट्ठी हो जायें।

इसी प्रकार से मोगलसराय दुनिया के उन इलाकों में से है जहां बहुत ज्यादा जमाव हो जाता है रेलगाड़ियों का ग्रीर माल के डब्बों का भीर सब चीजें रुक जाती हैं। बहुत ग्रासानी से काफी बड़ा हिस्सा थोड़ा सा दक्षिण को फेरा जा सकता है। चिरमिरी से लालटेन-गंज तक रेलगाड़ी का ऐसा छोटा सा दुकड़ा है जिसे श्रंग्रेजों ने नहीं बनाया । किस लिये नहीं बनाया यह बहुत लम्बा विषय है। वे श्रादि-वासियों को ग़रीब रखना चाहते थे उस इलाके में । शायद उन का विद्रोही समझते थे । इसिलये ग्रगर चिरिमरी से लालटेनगंज तक के इलाके में छोटी सी रेलगाड़ी बना दी जाती तो इस से बड़ा फायदा होता । इस सरकार ने पन्द्रह सालों में तो बनाया नहीं, लेकिन ग्रगर ऐसा कर दिया जाय तो फिर मोगलसराय पर जो दबाव पड़ता है वह रुक जाये।

इसी तरह से मैं कुछ बातें रेलवे उप-भोक्ताओं की तरफ से रखना चाहता हूं। खास कर तीसरे दर्जें के मुसाफिरों की तरफ से मैं कहना चाहता हूं कि तीसरे दर्जें के मुसाफिरों से रेल यंत्रालय को १६१ करोड़ रुपये की धामदनी इस साल होगी धौर ऊंचे दर्जें के मुसाफिरों से २२ करोड़ रुपये। इस से साफ साफ मालूम होता है कि तीसरे दर्जें के यात्री रेल मंत्रालय को ब्राठ गुना ज्यादा रुपया देंगे।

एक बात ग्रीर कह दूं। यहां बहुत हद तक किताबी हिसाब चलता है। ऊंचे दर्जे के चलने वाले जो लोग हैं वे बहुत हद तक हमारी तरह के ही लोग हैं।

एक माननीय सदस्य : श्राप भी तो हैं।

डा० राम मनोहर लोहिया : वह तो मैं कह ही रहा हूं। ऐसे लोग हैं जो पैसा नहीं देते हैं, मुफ्त में चलते हैं। मैं जानना चाहूंगा कि इस २२ करोड़ रुपये में से कितना बड़ा हिस्सा ऐसे लोगों का है जिन का सिर्फ किताबी हिसाब हो जाता है। इस का कुछ इलाज हो सकता है। कुछ माननीय सदस्यों ने कहा कि टिकट कम दिये जाया करें।

बिल्कुल बेमतलब इलाज है। कभी हो नहीं सकता। सिर्फ एक ही इलाज इस का है। **ऊंचे दरजे के डिब्बों को खत्म करो, बिल्कुल** खत्म करो कुछ प्ररसे के लिये। श्रीर कोई इलाज इसका नहीं है। लेकिन मान लीजिये कि यह न हो पाये तो मैं एक और सलाह दुंगा कि ऊंचे दरजे के डब्बों का पैरम्बर में या दूसरी जगहों पर बनाना बिल्कुल बन्द कर दिया जाये, सिर्फ तीसरे दरजे के नये डिब्बे बनाये जायें। मैं मंत्री जी से कह दूं कि जब मैं यह सवाल उठाता हूं तो भ्रपने दोस्तों को सलाह देता हूं कि जंजीर खींचा करो तब तीसरे दरजे की हालत सुधर सकती है। लिखा रहता है कि ३५ बैठें लेकिन उसमें बैठते हैं ५५। ग्रगर कोई बस वाला ऐसा करे तो उसको जेल में बन्द कर दिया जाये। लेकिन हमारे रेलवे मंत्री दिन राट यह गैर कानुनी काम करते हैं श्रौर उनको कुछ नहीं होता । इसका एक ही उपाय है। इसीलिये मैं बार बार चिल्लाता हूं कि तीसरे दरजे के मुसाफिरों जंजीर खींचना सीखो ताकि हमारी गाडी ही रुक जाये ग्राँर उन से कहा जाये कि तीसरे डरजे वालों की ठीक व्यवस्था करें । यह इलाज जब किया जायेगा तब सम्भव है कि तीसरे दरजे के मुसाफिरों पर ध्यान दिया जाये, उनके पाखानों की ग्रौर सफाई के बारे में देखरेख की जाये।

14 hrs.

में आप को अपने अनुभव से बता दूं। वैसे तो मेरा श्रादर रेलवे में पहले भी होता था, लेकिन इधर तीन चार महीनो से देखरेख ज्यादा होने लगी है क्योंकि अब लाग डरते हैं। पहले जो श्रादर होता था वह सिर्फ प्रेम से होता था, लेकिन अब डर भी हो गया है। मैं जानता हूं कि जो प्रेम से श्रादर होता है वह अच्छा होता है। लेकिन अब डर भी है। इस देश की जनता की हालत अजीब हो गयी है, और सरकारी मशीन की, और खास तौर से रेलवे वालों की यह हालत है कि वे बड़े लोगों पर ही ध्यान देते हैं। रेलवे के जितने नौकर हैं पाखानों और सफ़ाई के [डा॰ राम मनोहर लोहिया]

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देख रेख करने के लिए, वे पहले दरजे के मसाफिरों का ध्यान रखते हैं भीर भगर उस दर्जे में कोई एम॰ पी॰ हो तो ग्रीर भी ज्यादा देखरेख करते हैं। लेकिन तीसरे दर्जे की कोई देखरेख नहीं होती। इससे हमारा समाज 'सड़ रहा है, हमारी सभ्यता गिरती जा रही है। इसी लिये मैं कहता हूं कि भ्रगर कुछ दिनों के लिए दूसरे ग्रीर पहले दर्जे के डिब्बों को बिल्कुल खत्म कर दिया जाय ते। ज्यादा भच्छा होगा । इस से सरकार को कोई नुकसान नहीं होगा यह मैं ने देख लिया है। जो ऊंचे दरजों से बीस या बाईस करोड़ की ग्रामदनी होती है, इसमें किताबी श्रामदनी पांच या सात कड़ोड़ की होगी । जो बाकी बचे पा १५ करोड़, वह जो लोग तीसरे दर्जे में भौर सफर करने लगेंगे उन से ब्राप को मिल जायेंगे । ग्रगर यह सिलसिला शुरू हो बाए तो म्राप देखेंगे कि कल परसों से ही तीसरे दरजे के डिब्बों की ठीक देख रेख होने लग जाएगी। जब ऊपर के लोग तीसरी दरजे में चलने लगेंगे, जब हमारे शाहनवाज चाहब ूँ भोर ूँ दासप्पा साहव - मैं भीर बड़े लोगों के नाम नहीं लेना चाहता - तीसरे इरजे में चलने लगेंगे तो रेलवे के सारे कर्म. बारी तीसरे दरजे की देखरेख की तरफ **अ्यान देने लगेंगे** ।

Shri P. Venkatasubbaiah (Adoni): You have forgotten about Shri Ramaswamy.

डा० राम मनोहर लोहिया : रामा-स्वामी साहब तो हमारे दोस्त हैं । लेकिन मैं इस वक्त बड़े लोगों का नाम नहीं लेना चाहता । प्रगर ऊपर के दरजे के लोग तीमरे दरजे में चलने लगेंगे तो इस समस्या का इलाज हो जायेगा ।

जब मैं ऐसा्तर्क देता हूं तो लोग प्रक्सर कह दिया करते हैं कि तुम ही क्यों नहीं रास्ता दिखाते, तुम ही तीसरे दरजे में चलना गुरू क्यों नहीं करते । मैं प्रक्सर तीसरे दरजे में चला हूं और श्रव भी चलता हं ग्रीर इस लिये उन लोगों की मुसीबत को जानता हं। लेकिन यह तर्क कि तुम ही तीसरे दरजे में चलो बिल्कुल गलत है। यह तो ऐसा है कि कोई मुझ से कहे कि तुम चीनी के कर के बारे में इतने भाषण देते हो, इस लिए जब तक चीनी पर से करन हटे तुम चौनी खाना बन्द कर दो, या कोई यह कहे कि तुम ग्रंग्रेजी भाषा के चलन के खिलाफ हो, इसलिये जहां कहीं भंगेजी चलती हो वहां पैर न रखो, तो मैं इस तर्कको बेहदा कहंगा। मैं यहां राजनीती के लिए भाया हं, कोई मठ खोलने नहीं श्राया हं। इसलिये मैं कहता हं कि जब तक पहला दरजा ग्रीर वातानु-कलित डब्बे चलेंगे लाग इनका इस्तेमाल करेंगे। यह कितने शर्म की बात है कि इस देश में तीसरे दरजे के मुसाफिरों को सुविधा देने के बजाये वातानुकृतित उच्चे बनाए जाते हैं भ्रौर वातानुकूलित गाड़िया चलाई जाती हैं। जब तक स्राप इस तरह की गाड़िया चलायेंगे भ्रीर ऐसे डिब्बे बनायेंगे तब तक ब्रादमी उनका इस्तेमाल करेंगे ही । गिरते देर नहीं लगती चढते देर लगती है। भादमी बहुत भासानी से नीचे लड़क जाता है। जब मैं दूसरे लोगों को ग्राराम से सफर करते देखता हूं तो मैं भी वैसा करना चाहता हं। मैं यहां ग्रीर बडे लोगों का जिक नहीं करूंगा, क्योंकि जब मैं उनकी बात कह देता हूं तो माननीय सदस्य इधर उधर देखने लगते हैं। तो मैं कह रहा था कि जब यात्रा का इतना भाराम रहता है तो उसके बाद यह भाशा करना कि देश बदल जाएगा यह नाम्मिकन है।

इसी तरह से मैं भ्राप से कुछ मजदूरों के बारे में कहना चाहता हूं। मजदूरों के जो महंगाई भत्ते बड़े हैं वे दो रुपये, पांच रुपए भीर दस रुपये के हिसाब से बढ़े हैं। दो रुपये किन के ? जो बहुत कम तनहखाह पाते हैं, सौ रुपये से नीचे, उन के दो रुपये के हिसाब से बढ़े हैं, जो ज्यादा तनखाह पाते हैं उनको पांच रुपये भीर दस रुपये के हिसाब

से महंगाई भत्ता दिया गया है। जैसा मैं ने पहने कहा था, यहां भी ग्रंघेर नगरी चौपट राजा का उदाहरण लागू हं/ता है। जो ज्यादा तनखाह पाते हैं वे दस रुपये पाते हैं ग्रीर जो कम तनखाह पाते हैं उनकी दी रुपया दिया जाता है। जं। कम तनखाह पाते हैं महंगाई। की चोट तो उनको अधिक पड़ेगी न ? इस लिए में सिफारिश करना चाहुंगा रेलवे के मजंदूरों से कि बजाए इसके कि वह महंगाई भत्ते के लिए ब्रान्दोलन करें, उनको इसके साथ दाम बांधने का आन्दोलन भी करना चाहिए । केवल महंगाई भत्ते का **ग्रान्***रो***लन करने से उनको पांच सात बरस** तक तो महंगाई की चंपेट सहनी पड़ती है ग्रीर फिर चार छः महीने के लिए कुछ महंगाई भत्ता मिल जाता है, श्रीर फिर दाम छलांग मार कर और आगे बढ़ जाते हैं। महंगाई तो बढ़ती है घाड़े की चाल से ग्रीर महंगाई भत्ता बढ़ना है गधे को चाल से ।

एक माननीय सदस्य : सरकार की चाल में।

डा० राम मनोहर लोहिया : ग्राप सरकार की चाल कह सकते हो। लेकिन मैं तो कहता हूं कि महंगाई भत्ता बढ़ता है गधे की चाल से । ऐसी मूरत में कोई ग्रौर रामता नहीं है सिवाए इसके कि कोई बड़ी जबरदस्त तहरीक की जाए दाम बांधने की लिए। मैं तो इस संबंध में हड़ताल पसन्द करता हूं। लेकिन वह हड़ताल महंगाई भत्ते के लिये नहीं बल्कि दाम बांधने के लिए हो। मैं तो उस दिन की प्रतीक्षाकरता हूं जब कि रेलवे के मजदूर, दूसरे मजदूर श्रौर हिंदुस्तान

हिन्दुस्तान का साधारण नागरिक एक जबरदस्त म्रान्दोलन भीर हड़ताल करेगा दम बांधने के लिए ग्रीर कोशिश करेगा कि सरकार का सारा काम काज ठप्प हो जाए। लेकिन यह श्राशा तभी पूरी हो सकती है जब कि मजदूरों के ऐसे संगठन बन जाएं जो छोटे छोटे कामों के लिए सरकार का मुंह न देखें। बड़े काम की ग्रोर ध्यान दें।

इसी तरह से सरकारी नौकरों के बारे में में एक वात कहे देता हूं। ग्राज वे सुबह मेरे पास ग्राये थे। सरकारी नौकरों को राजनीती न**हीं** करने दी जाती, उनको किसी पार्टी का सदस्य नहीं रहने दिया जाता, यहां तक कि उनके उनके नागरिक ग्रधिकार छीन लिए जाबे हैं। वह चुनाव नहीं लड़ सकते। गुजरात के एक पारिक साहब ने म्युनिसिपेलिटी का चुनाव लड़ा था, इस कारण उनको नौकरी के निकाल दिया गया । मैं ने यह तो एक उदाहरण संकड़ों लोग होंगे। ऐसे **प्रगर सरकार सरकारी नौकरों को** राजनीती नहीं करने देगी तो कुछ लोगों का यह कहना कि समाजवाद का मतलब है गुलामी, बिल्कुल सही सिद्ध हो जाएगा, क्योंकि समाजवाद लाग्रो, सरकारी नौकरों की तादाद बढ़ाभो, उन से नागरिक अधिकार छीन लो, तो उसका मतलब होगा गुलामी भा जाएगी ।

भव मैं भ्राप से भ्रपना एक भ्रनुभव कह कर खत्म करता हुं।

सभापति महोबयः माननीय सदस्य का समय तो समाप्त हो चुका है। मैं भी [समापति महोदय]

चनका भाषण सुनना चाहती यी लेकिन भौर बोलने वाले बहुत हैं।

कुछ मावनीय सदस्यः इनको भ्रपना **श्रनभव** कह लेने दीजिए ।

सभापति महोदय: माप भाधे मिनट मैं समाप्त कीजिये।

डा० राम मनोहर लोहियाः मैं बोड़े में कहे देता हूं।

एक तो सन् १६४८ का किस्सा है। उस समय हम धोती कुरता पहनने वालों की इज्जत बढ़ गई थी। मेरे साथ मेरा एक दोस्त जो कि एक बड़ी कम्पनी जैसे नाम का बैरिस्टर था सकर कर रहा था। हम ने कहा कि दो तीन घंटे का समय हैं चलो खाना खा आवें पूना के टर्फ क्लब। वह कोट पतलून पहने था। हमने खाना मगाया तो बेटर ने उसको खाना नहीं परोसा। जब मैं ने स्टीवर्ड से कहा तब उसको रेस कल्ब मैं खाना परोसा गया।

दूसरा किस्सा १६५० का है।

मैं ने चाय मंगाई। मैं ने अपना घोती कुरता
नहीं छोड़ा था। बहुतों ने बदल कर चूड़ी दार
पाजामा और अचकन पहनना शुरू कर
दी थी। और मैं आप से अर्ज कर दूं कि यह
चूड़ीदार पाजामा हमारे देश की पोशाक
नहीं है, मुसलमानों की भी नहीं। कुछ राज
महाराजे अलीगढ़ी पाजामा पहनते थे।
लेकिन यह चूड़ी दार पाजामा तो तबला
कजाने वाले तबलची पहना करते थे।

तो मैं कह रहा था कि मैं ने चाये मणायी, लेकिन मेरी चाय नहीं भ्रायी। कोट पतलुन वार्लो की चाय श्रागयी, चूड़ीदार वार्लो की ग्रागयी। ग्राखिर मैं ने फैसला किया कि जंजीर खींचे बगैर भीर कोई चारा नहीं है। ग्रीर यहां मैं शाहनवाज साहब को यह भी बता दंकि ऐसे मौकों के लिए जो जंजीर है वह भी कई जगह हटा दी गई है। तो भ्राज जंतीर खींचे बिना इस देश में काम नहीं चल सकता। कहां तो अंग्रेजों के जामाने में हम ने क्या क्या काम किये थे, ौर भ्राज फिरँमैं पूराना हिन्द्स्तान वापस नहीं लाना चाहता है। मैं, पीछे देखुं नहीं। लेकिन साथ साथ बगल देखं भी मैं नहीं रहना चाहता। खाली जो यरोप ग्रीर ग्रमरीका में जो कुछ चलता है, उसकी नकल करते हैं ग्रांट ग्रागे देखे बिना. हिन्दस्तान के वायमंडल, हिन्दस्तान की <mark>श्राबोहवा को देखें</mark> विना काम करते हैं, उनका मैं समर्थन नहीं कर सकता है। मै ग्राखिर में फिर कह देता हूं कि मैं जरूर इस को देखता हं कि कितनी पंजी लगी हुई है, कितना **ब्यापार है और कैसा सारा ग्रीटोगीक**्ण है ।

ग्रध्यक्ष महोदय, मैं भ्राप को, इन शब्दों $\hat{\gamma}$ साथ धन्यवाद देता हूं।

Shri S. V. Ramaswamy: Mr. Chairman, 33 hon. Members have participated in this debate so far and almost everyone of them had a good word to say about the Railways. The comfortable position in which the Railways are placed today has been appreciated by them, generally. While doing so,

some hon. Members, perhaps under a misapprehension that we were gloating over the position that we were better today than we were two years ago, said that this is perhaps due to the fact that there is a dullness in the economy-that certain other sectors in the Indian economy had failed come up-and that that is the reason why the Railways are in a comfortable position today. They have also said that there should be no complacency on our part and implied that, when the traffic developed, as it is bound to, we would find ourselves in difficulties. Therefore they urged that we should not be complacent in any manner. We are well aware of this fact, namely, that though we are in a comfortable position, our obligations are there: that by the end of the Third Five Year Plan, we are expected to carry a load of 245 million tons and that we have so far carried about 180 million tons and there is still a big gap ahead.

We set for ourselves a target of 15 million tonnes last year but actually our performance was 17½ million tonnes. What has somewhat depressed us is the fact that though we are prepared to carry even 21 million tonnes additional to what we had already carried in 1962-63, traffic is not coming up to expectations. This is not a matter of rejoicing for the Railways at all; it is regretful, because there is investment of the national assets and if they are not fully utilised, it gives the Railways no pleasure. We would, on the other hand, wish that sectors also had up to the come level that expected of was them and had given us full traffic and made use of our assets to the fullest extent possible.

Fortunately, things appear to improving slightly.

(At this stage the time bell went of.)

Mr. Chairman: It has been wrongly done. He may please continue.

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Shri Nambiar (Tiruchirapalli): was an accident.

श्री श्रॉकार लाल बेरवा (कांटा) : यह सांस लेने के लिए हैं। जंजीर खिच गई है गाडी खडी रहने के लिए।

Shri S. V. Ramaswamy: What made us somewhat depressed was the fact that, while in December 1962, number of outstanding registrations on the broad gauge was 60,000 and odd and on the metre gauge it was 36,000 in September-October last year, number came down to a bare 13,000 on the broad gauge and to 10,000 on the metre gauge. Fortunately, matters appear to have improved somewhat. They are looking up, and the number of outstanding registrations at the end of January is about 30,000 on the broad gauge and about 20,000 on the metre gauge. This is a sign that things are looking up, in the sense that we are getting indications more and more traffic that we want to carry. I hope, as things develop, the other sectors will produce more commodities,-industrial, and more agricultural and others, and we shall be flooded with the traffic that we are eager to carry.

While talking of this, certain hon. Members mentioned certain financial aspects. There is apparently a conflict of views as between hon. Members. Some hon Members would ask why when we are in a comfortable position, and when we have got so much surplus, must we have this [Shri S. V. Ramaswamy]

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little 2 per cent as increase in the rates? Some other hon. Members would suggest that the return on the capital investment is not enough and that it should be increased. A certain other section would say that the contribution to the Depreciation and the Development Funds should be much more. In the midst of these conflicting views, I think, the Railway Ministry has struck a very correct balance, and in budgeting they have followed sound and correct principles.

Some hon. Members submitted that the budgeting is not quite fair and correct and that there is under estimation of the revenues and overestimation of expenditure. I am afraid, the figures do not tally with this proposition, nor do they support it. Yesterday, my hon colleague mentioned one set of figures; I will give the other set of figures. Taking the seven years' Budgets from 1956-57 onwards. Budget Estimates of total is Rs. 3061.29 crores, the Revised Estimates total is Earnings Rs. 3059:67 crores and the Actuals total is Rs. 3063.98 crores. So, over a period of seven years, out of about Rs. 3,000 crores, the difference is only to the tune of Rs. 2 crores. The percentage can easily be worked out.

Shri Nambiar: It is not generally done like that. You will have to do it from year to year and not take the average.

Dr. L. M. Singhvi: What about 1962-63 and 1963-64?

Shri S. V. Ramaswamy: Ι have noted this point and I am coming to that. I will quote the other figures also. It is not merely with regard to the actuals which my hon, friend, Shri Warior, emphasized that the Budget should be related. Some other hon Members have mentioned that the working expenses have been exaggerated. Even that is not correct Let me quote those figures. For these same seven years, the Budget Estimates have been Rs. 2394.44 crores, the Revised Estimates Rs. 2432.40 crores and the Actuals Rs. 2423.03 crores. Even here the difference is

quite small. You cannot accurately estimate the total returns correct it 100 per cent. There may be some difficulties; there may be floods, in which case the earnings may decrease. There may be fall in the total production in the coun-That also will not give enough traffic, and there again the traffic may go down. Or, as in the case of last year, 1962-63, the sudden spurt which my hon. friend has mentioned, was due to certain exceptional circumstances. The North Eastern and the North East Frontier Railways alone had to carry much more load than they could ever think of carry ing because of the emergency which brought about a peculiar situation in the country and a great deal of traffic had to be moved to that area. That is the main reason why we could not accurately forecast.

Budget-

There were other factors increase in the price of coal, excise duties, diesel oil and so on and so forth-which could not be anticipated. These are the several reasons for the difference; but the overall picture, as I submitted, is very correct. Even, as a matter of fact, with regard to 1962-63, even taking that particular year, like to submit that Budget Estimates of total working were Rs. 423.94 expenses crores. the Revised Estimates were Rs. 430.28 crores and the Acutals Rs. 429.52 crores I must congratulate the way in which the estimates have been done. They are more or less, accurate, and even a permissible variation, a margin of 2 per cent, is not there. It is much less than 2 per cent.

In this connection, certain matters have been referred to by my friend Shri U. M. Trivedi. I would like to correct what he has said. He referred to the return on investment indicated on p. 87 of the Explanatory Memorandum of the Railway Budget, and my friend quoted a wrong figure of 1.8 per cent which is the percentage of net surplus to Capital-at-Charge instead of reading the figure 6.2 per cent according to

the revised estimates of 1963-64 which will be the percentage anticipated, or percentage of anticipated net revenue to Capital-at-Charge before making payments of dividends to the General Revenues. That is the mistake that my friend has made.

Then, Shri Warior mentioned that this budgeting is oriented towards balancing it, rather than based on cost accounts. Even there, I would like to correct my friend and give some information to this House. We have now carried out cost accounts on several factors. We had already got figures with regard to the overall transportation cost per ton km, for wagon km as indicated in the published statistics which are submitted to the House. With regard average unit cost for terminal, marshalling, transhipment and break-up gauge points and special services like repacking of less than wagon loads and so on and so forth, with all these details, we are now able to work out the cost factors with regard to specific items also. For instance, with regard to smalls, we recently had to raise the minimum from 50 nP, to Rs. 2, which was based on cost accounting, to show that the charge for carrying these smalls was much less than it ought to have been charged. That is why we raised it. We are also revising the transport charges for coal. It is again based on the cost of moving coal by rail. We are pursuing this, we have a distinct branch and working on this subject to give us more and more details of the cost of carrying particular items over particular sections and so on.

Now, I will mention a few other points which have been raised in the course of this debate. Almost all the hon. Members have mentioned passenger amenities. It would be too difficult for me, and it is unnecessary also for me, to go into the details of the various amenities that they have in mind. But I would like to submit to this House that, as against Rs. 3 2199 (Ai) LSD—6.

crores provided last year, the highlight of this year's budget is that nearly Rs. 4 crores have been allotted for passenger amenities and we are issuing directives to see that no amount of this is unspent and to see that maximum utilisation is made of this amount in order to provide passenger amenities.

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General Discussion

Further, I would like to mention that my friend Shri Narasimha Reddy said that, in order to relieve congestion on the mail and express trains, there should be shuttle trains between certain points. It is a good suggestion. It is not that we are aware of the need. But the difficulty is that there is not much of line capacity everywhere. The goods trains have got to move; the express trains have got to move, and if there is any leftover, then only we can accommodate shuttle trains. Even so, we are now having shuttle trains which will help in relieving the congestion on certain sections. For instance, we are going to have a train between Hubli to Birur, and then another train Cannanore to Mangalore. between There has been a demand for further relief to the passengers on Ernakulam to Quilon section. We assure the House that we are examining the question. There are only two through We are trains and two shuttles. seriously considering why we should not have one more train to relieve the congestion on this very congested section. As and when questions arise, of having more shuttle trains to relieve the pressure of traffic between certain important points, we shall give them the best consideration and what is possible under the circumstances.

Now, the question of concessions has been raised. As you are well aware, the concessions were removed because of Emergency. But gradually we have been releasing one after another, several items that enjoyed the benefit of concessions. First of all, we removed the ban on circuses, then

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[Shri S. V. Ramaswamy] dramtic troupes, and students also were given concession and so also artists and kisans. We are thus giving all these categories concessions. We are not yet in position to fully lift the ban on concessions, because we must aso provide cushion for any emergency or any difficulty that may arise. It is not that we are hesitant to give these concessions. We will most willingly restore the concessions, and this matter is under constant review. As and when appllications are received from institutions of all-India importance so on, we give our very best consideration to those applications; I hope, in course of time, the ban will ultimately be lifted so that the concessions may be fully restored. We are hoping for this.

My friend, Shri Nambiar, mentioned Railway hospitals. He made caustic remarks to say that there are no medicines. I am sorry he should have said it. The Railway Accidents Committee went round the whole country and inspected our hospitals. I would invite my friend to read that passage where they have paid a tribute to the Railways and said that they are second to none in this country in medical facilities. There may be one or two places, at one or two times--I am not sure; there may be-there might have been the shortage of medicines somewhere. But that would not warrant a general sweeping statement which is derogatory to all the Indian Railway hospitals.

Shri Nambiar: All costly medicines are being asked to be purchased by the patients and ordinary mixtures, coloured waters and acqua are being distributed to patients. I am speaking out of my own experience.

Shri S. V. Ramaswamy: I am sorry my friend still persists in that attitude. I hope he will kindly read the report of the Kunzru Committee.

Shri Nambiar: Let us go there unnoticed and visit the hospitals. I am at your disposal. Without showing our identity we must go there,

Shri S. V. Ramaswamy: Certain questions have been raised with regard to halts. We are not hesistant about giving these halts. But there certain financial implications involved in these halts. We have also certain other restrictions regarding the creation of these halts. Unless there are 3½ miles on either side, we do not generally give the halts at intermediate places. It has been calculated that, for Broad Gauge, a halt costs so much and for Metre Gauge it costs so much. Unless the traffic is such that, without diverting the passenger traffic, there is additional new traffic which warrants expenditure, we not accept halts. For a flag station, it costs about Rs. 50,000 to Rs. 60,000 There must be a return on that, and a halt station is costs about Rs. 10,000 to Rs. 12,000. We make an assessment every time. When petitions are received, we forward them examination to the Commercial Department, to find out whether they are financially justified. We give a liberal look at such requests.

There have been statements that there is a large amount of pilferage, and reference has been made to the loss occurring to the railways thereby. I would like to sumbit to this House that we are seized of this matter and we are constantly vigilant about it. There is the Railway Protection Force, and at all levels we have issued instructions that pilfering should be put down and the properties entrusted to the railways should be properly guarded and transported carefully. I must say that the loss due to thefts has come down. I have certain figures to give. In 1962 the number of cases reported and registered was 6,777; the value of things stolen was Rs. 4,95,000; and the value of property recovered: was Rs 22,700. In 1963 the number of cases reported and registered came down to 3,636; the value of property stolen came down to Rs. 3,91,000; and the value of property recovered increased to Rs. 38,500. I will say that, in the overall picture of this, it has to be remembered that the amounts paid have to be judged in relation to

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the total quantum of freight traffic and also in relation to the ruling prices at the time the payments are made. Viewed in this way, the relative indices, based on 1950-51-100, will be as under: In 1959-60 the index figure was 73.8. In 1962-63 it came down to 54.6. Even in absolute terms the amount of compensation claims has come down by Rs. 20 lakhs between 1959-60 and 1962-63 in spite of the large increase in the quantum freight traffic in this interval,

Apart from claims prevention measures generally, I must also refer particularly to the contribution that the Railway Protection Force has made in this whole matter of reducing thefts. These figures are illuminating. number of running-train thefts was 1,392 in 1960-61. In 1961-62 it came down to 1,224; and in 1962-63 it has further come down to 1,125. yard thefts have similarly gone down from 700 and odd to 570. The goodsshed thefts have also come down from 638 to 476. The value of booked consignments stolen has also come down. In 1960-61, it was Rs. 34.71 lakhs, and it came down to Rs. 16.61 lakhs and Rs. 17:69 lakhs in 1961-62 and 1962-63 respectively. The value of booked consignments recovered has also shown a slight increase

So I may assure the House that we are very careful and are equally concerned about these pilferages and thefts and we are paying constant attention to the problem.

The question of bookstalls has been raised again. There is no question of any firm having a monopoly on the Indian Railways. That monopoly has been broken. This firm, to which reference has been made, has bookstall contracts at 306 stations. They do not have a monopoly, and some station contracts are held by others. The agreements are for a period of five years ending 31st December 1966, and are renewable for a further period of five years, provided the firm's service

is held to be satisfactory. Therefore, it is terminable if the service is not satisfactory. Book-selling business requires considerable experience, large organisations are required ensure that the travelling public are served well in regard to reading matter. It is not as if these people have a perpetual monopoly; there are other firms who have a number of other bookstalls. Even at stations where they have bookstalls, we have permitted the sale by others of books and publications of non-profit making organisations like Sarvodaya, Press and other publishing concerns, so that the general public may have the benefit of their books also.

Coming to the question of departmental catering-almost every Member has spoken about it-we are certainly concerned about it, we are indeed exercised over it. We are straining every nerve, to see that the best service is given to the travelling public. The objective in setting up this departmental catering was to set up a high standard of catering, a standard higher than what the contractor would give whose motive is profit. This departmental catering is done on a noprofit-no-loss basis. The loss was somewhat high previously, but have brought down this loss also. We are checking up frequently these arrangements. There ате catering some inherent difficulties which we are trying to meet. The normal restaurant cars can accommodate only a small number of persons. Now that these restaurant cars are open to thirdclass passengers also, there is a rush, and therefore sometimes quick service is not possible. With regard to the dress of the bearers, we have given extra sets of uniforms to them so that they may appear neat and clean. The vessels are of stainless steel, and as far as possible we see that the medium of cooking is also good. It at any particular point or occasion there have been lapses, we would invite hon. Members themselves to check up and see that things are corrected.

[Shri S. V. Ramaswamy]

One hon, Member, Mr. Das, I think, made a slight mistake in giving percentage figure which gives a completely wrong account of the Railways' performance on the mechanical side. Mr. Das said that 51 per cent of the derailments, according to the Railway Accidents Committee, were caused by engine defects. I am afraid this is not correct. What the Committee has said is that, during the period of six years from 1957-58 to 1962-63, there were 3,611 derailments on the broad gauge and 3,975 derailments on the metre gauge. And they said that, of these, 141 derailments on the broad gauge and 164 on the metre gauge were caused bу engine defects. constitute about four per cent of the total derailments on each gauge. This is what they said. And, in the subsequent paragraph, the Committee have said that "51 per cent of the derailments caused by engine defects were due to bad maintenance of engines." Therefore, it is 51 per cent of that per cent, not 51 per cent of the total derailments. That is where I would like to correct my friend Mr. B. K. Das.

Now, with regard to engine performance, the overaged engines which have also been commented upon, certain facts which I would like to place before the House are really illuminating. The following statistics show the improvements resulting from improved maintenance of rolling stock. Locomotives (steam), the percentage of stock under and awaiting repairs, in 1959-60, for broad gauge, was 15.1, and it has come down to 14.3 in 1962-63. As regards coaches, the percentage figure was 7.8 for broad gauge in 1959-60, which came down to 7.6 in 1962-63. Similarly for wagons, the percentage has come down, from 3:8 to 3:4, and so on. But the real, important, thing I would like to mention is this. The engine-kilometres per engine failure have increased very considerably, showing that the maintenance of engines is now of a better standard. For instance, for B. G. in 1959-60 the figure of engine kilometres per engine failure was 99,346, and in 1962-63 it

has gone up to 1,12,000. There has been similar improvement for M. G. also. Therefore it shows distinct improvement, and our maintenance is much better than what it was previously.

My friend Mr. Narasimha Reddy was much agitated about the movement of mangoes, betel leaves and other perishables. I may submit to the House that the Railway Board is seized matter. We know where are the seasonal demands, what are the seasonal demands and what types of commodities. Whether it is oranges from Nagpur, mangoes from Bezwada, gur from Kolhapur or Anakapalle, bananas from Bhusaval, about all these things we have a clear picture; and whenever we know that a particular season is coming on, we try to deploy as many as possible of the wagons required for that particular area, and by and large we have been able to satisfy the demands for the movement of these perishables. For instance, last year, we had no complaint whatsoever from the orange-growers from Nagpur and all that they offrered was moved without any hitch. Even so, in regard to mangoes, the following are the particulars of the loading, for instance, in July 1963. The demands outstanding on the last day of the month of June were only 6 under 'Coaching' and 2 under 'Goods', and they were also cleared early in July. A number of coaches have been given, and I do not think that my hon, friend need apprehend at all that there would be failure in regard to wagon supply. We shall certainly take into consideration the requirements of the particular for the particular commodity during the particular season and see that the goods are moved without any failure.

Shri Nambiar: There is a lot of complaint about the movement of mangoes from Trichur to the north.

Shri S. V. Ramaswamy: The term 'north' is a very vague term. I do not know whether my hon friend is referring to the movement from Trichur to Delhi. Anyhow, he may kindly

write to me and pass on the information.

Some hon, Members have mentioned the break in service of certain employees who struck work unauthorisedly on the day that Dr. B. C. Roy died.

14.42 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

There is no question that it was unauthorised, and the break in service was rightly imposed. Hon, Members have urged that it was misguided and so on. As a matter of fact, many of the employees have written individual letters expressing regret and apologising to the authorities that they were mistaken and that the break in service might be condoned. We are certainly considering it, and on a former occasion also we had condoned it. We are looking into the matter and we shall see what can be done.

Shri Nambiar: One and a half years have almost passed.

Shri S. V. Ramaswamy: I know that it was in July, 1962. That is also a point in favour, and, therefore, we shall give it due consideration so that the break in service may be condoned.

A number of hon, Members mentioned rent. I would only mention one thing, in addition to what my esteemed colleague mentioned yesterday. It is often forgotten that, in pooling the rent, a ceiling has been fixed of 7½ per cent. for employees who are receiving a salary up to Rs. 150 p.m. it is not 10 per cent but it is 71 per cent and it has been pegged at that. In addition to this, we have further examined this issue, and it is necessary to mention also here the concession recently allowed that, respect of sub-standard quarters not having the full and normal facilities, there will be a separate pooling—I hope that will meet the request hon. Members-with the consequential effect of rent being assessed at a

lower rate because of lower capital cost. This concession will afford relief in most of the cases pointed out by several of the hon. Members.

A number of hon. Members have urged the extension of the pension scheme. This is a very old question, and it has been brought up again now, because of the general pension scheme which is adumbrated on the civil side. The retrospective pension scheme is not so simple as it looks. It is really very complicated. For one thing, it will cost the railways an enormous amount. For about 25,000 people, it already costs about Rs. 3 crores year. It is estimated that the number of people who retired before the relevant date, namely 1st April 1957 and are alive, is about three lakhs at least. Even if we take 3 lakhs as the minimum, it will come to about Rs. crores per annum. Granting that pension will have to be paid for the next five to six years or a little more-I shall take it as six years-it come to nearly Rs. 150 crores.

Shri Nambiar: If the figure is less than Rs. 1 crore, will the hon. Minister consider the question? I have already worked out the actuarial figures, and it can never be more than Rs. 1 crore.

Shri S. V. Ramaswamy: My hon. friend may kindly pass on his computations to us.

That is one factor. The other factor is this. If you revive the pension for them also, what would happen to the widows of those employees who died prior to the relevant date? Will they not also claim?

Shri Nambiar: They are not making any claim.

Shri S. V. Ramaswamy: We do not know what the legal complications of this will be. That is why we have got to see whether this is a feasible proposition. There must be some definite or relevant date somewhere for everything, if the benefits are to accrue.

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For the authorised scales, a particular date has been fixed, namely 1st July, 1959. Can those people ask: 'Why fix only that date? Why not shift it earlier'? Some date has got to be fixed somewhere. The improved family pension scheme, which has been put into force, is to come into effect on 1st April, 1964. Can people now ask: Why can you not go back? I would submit that after all some date has got to be fixed somewhere, and unless that is adhered to, there will be more complications than we bargain for. It will be very difficult to assess what the financial implications of all such repercussions will be. One other thing also may be mentioned in this connection. Even though they may offer to refund what they have got by way of provident fund, that will be nothing when compared to the financial commitments in regard to the pensions to be Therefore, I submit that this is not such an issue as can be disposed of so lightly by saying that it is going to cost us only so much; the legal complications and the financial implications are much more serious than what the hon. Member has suggested.

Shri Nambiar: Will the Ministry consider this question? Certainly, I shall pass on my computations to the hon. Minister. He can consider the matter. I am not requesting him to finalise it here and now.

Shri S. V. Ramaswamy: In regard to light railways, I shall leave it to my senior Minister.

I would just say a word about the incentive schemes. When the scheme was introduced it was introduced with the consent of organised labour; was with their approval that it was introduced. There were certain conditions which were laid down, namely, that no worker should be retrenched as a result of the working of scheme. There is no complaint that any worker has been retrenched. We are adhering to that policy. Then, again, there is the other proposition that an equitable share of the gains resulting from higher production should be received by the workers

as incentive bonus, and care should be taken to see that workers do not overstrain themselves. That is why we have put a ceiling of 50 per cent, so that they may not overstrain themselves in order to earn more money. There is certainly equitable distribu-On the whole the incentive scheme has worked both for the benefit of the employee concerned and also for the benefit of the railways. can be nothing wrong about it, and it is working according to the principles accepted by organised labour and by the railways.

As regards delegation of authority at lower levels, we have delegated authority much more than what hon. Members are aware of. We have given powers to the general managers, and we have extended the divisional system in the South-Eastern Railway. That again is because of the policy of decentralisation of powers. Seven divisions have been created there. As the House is aware, the divisional superintendent in a division is more or less a chhota general manager in that particular area, and he can deal matters that crep up in that particular division as quickly as possible. In addition, we are giving increased financial powers with regard to purchase of stores etc. so that Railways need not have to come up to the Board as they used to even for small amounts.

These are all the things we are doing to improve efficiency.

In conclusion, I would only like to mention one thing because some hom. Members have given expression to some unkind words. I am reading from page 79 of the World Bank Report, and I wish that it goes on record. After summing up, they conclude:

"This general comparison of the operating performance of the Indian railways with those of other countries leads to the conclusion that the performance of the Indian railways is a creditable one, especially in the light of the conditions under which the operations are conducted. Traffic is exceptionally

heavy, line capacity intensively used, signalling and types of motive power of wagons are antiquated by modern standards. Nevertheless the operating performance compares very well with those of other more highly developed countries, indicating that the managements ought to be commended in this respect".

In this, I think the credit goes to all Railwaymen right from the Railway Board members to the lowest class IV employees.

Shri Sezhiyan (Perambalur): have before us the first Budget presented by Shri Dasappa as Railway Minister. I sincerely hope that with his rich experience as Minister of Finance and Industries in his State and also as Chairman of the Estimates Committee of this House, he would do something to make the present railway administration shake off its lethargy and complacency.

We have heard an instructive speech by the Deputy Minister just now. He has given much commendation to the working of the railways. The Indian railways are now the single largest nationalised industry in this country. They are also the biggest employer. But to these superlatives, we have also to add that they are also the most unpopular institutions in India.

I am not saying this for the first time. The Wedgewood Committee that went into the working of Indian railways in 1938 said.

"If we judge from the evidence which we have taken, the Indian railways are unpopular. We would almost say that they are the most unpopular Institutions in India".

While referring to the question the popularity of Indian railways, the Indian Railway Inquiry Committee (1948) observed that the remarks of the Wedgewood Committee were true in 1948 as they were in 1937. we take into account the opinion of

the vast millions of passengers, we will know that they will without any hesitancy confirm this statement. People use the railways because they have to, there is no other alternative mode of transport available within their reach. It is out of necessity that they travel. That is why we see a surplus.

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But we should not be complacent just because the figures show a surplus year after. We should try to make the railways popular as a public utility concern.

Coming to some of the policy matters, I would say it is high time that we too kup the question of the rationalisation of the gauge system on our railways. Out of the total route length broad gauge forms 48 per cent, metre gauge 44 per cent and narrow gauge 8 per cent. It is regrettable that in his speech, the hon. Minister 'that the availability of resources does not permit of wholesale or even largescale conversion of narrow or metre gauge lines to wider gauge, however desirable it may be. The objective can only be achieved in stages, depending on the urgency of the traffic requirements of each particular area from time to time".

I would like to ask the hon. Minister to take a broader view and go into this question. There can be no two opinions on the fact that the BG system is more desirable than the other two from the point of view of nomy,, efficiency, speed, comfort and smooth movement. This need not be done all of a sudden or in a short while. We can have a phased programme spread over 25-30 years. would suggest the appointment of a committee to go into this immediately. Let them submit a report within 6 months so that we can have a phased programme of conversion of all the NG and MG into BG because that is a big handicap. When more industries grow traffic is held up if we have a variety of gauges in the country.

[Shri Sezhiyan]

So far as the south is concerned, we are more handicapped than the north in this respect. We have more MG mileage. If we take the All-India average, the broad gauge forms 48 per cent. If we take the Southern Railway, it forms 32 per cent. only. To that extent movement of traffic is held up and there is always bottleneck at one place or another.

Regarding passenger amenities, the Deputy Minister was pleased to say that this year they have increased the amount to Rs. 4 crores. The Railway Convention Committee in 1954 recommended a minimum of Rs. 3 crores every year. Over the past five years, the amount would come to Rs. 15 crores. But the railway administration has spent only Rs. 12,56,78,000 on this account. That is, there is an unspent amount of Rs. 2 crores 43 lakhs. would like to draw attention to 23rd Report of the Estimates Committee (First Lok Sabha) wherein they say:

"The Committee also recommend that any shortfall against the annual allotment of 3 crores for passenger amenities in any particular year should be made good in the following or subsequent years".

For the past five years, there is a shortfall of Rs. 2 crores, 43 lakhs. $\overline{A_s}$ per the Committee's recommendation, the allotment this year should, therefore, have been Rs. 5 crores, 43 lakhs.

Also regarding the items of expenditure classified under this head, it has been stated that out of Rs. 2:44 crores spent in 1962-63, there is one item which has cost about Rs. 7,07,000 -for conversion of halts into flag stations. I would here draw the attention of the Minister to 23rd report of the Estimates Committee, wherein they First Lok Sabha. say that the expenditure on conversion of halts into flag stations should not be charged to the head 'passenger amenities'. This has been reiterated in the 28th Report of the Committee wherein they have not accepted the Railway Board's recommendation in this regard, and they have restated that expenditure on conversion of halts into flag stations should not be charged to 'passenger amenities'. Therefore, the Rs. 4 crores earmarked for 1964-65 should not be spent on any items other than those connected with passenger amenities.

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Speaking of Rs. 3 crores which was recommended in 1954, I would say this. In 1955-56 the number of passengers was 1275 million. In 1962-63 the figure has risen to 1,749 million. So the amount should have risen by 37 per cent to Rs. 4:1 crores, Anyhow, the amount of Rs.4 crores is all right. But we should see that the amount in its entirety be spent only on items connected with passenger amenities.

Regarding construction of new buildings, there is a mention that designs have been completed for construction of a 14-storeyed building in Calcutta. I was under the impression that multi-storeyed buildings were being discouraged in the railways for in 1957, the then Minister, Shri Jagjivan Ram, replying to the Budget Debate on 23-5-57 said:

"Something has been said about the lavish use of cement and iron and steel when there is shortage of these things. Perhaps Members are aware that I have stopped construction of all pres-That will save tige buildings. not only cement and steel, but that will also spare us the technical personnel, of which we so short. I will give only instances. Recently something appeared in the press about the construction of a multi-storeyed air-conditioned building in Madras. I can assure the House that I have stopped the construction of that building."

15 hrs.

He said this in 1957. I would like to know from the hon. Minister whether the position in respect of the shortage of steel and cement has changed so much since 1957 that we can go in for a fourteen-storey building in Calcutta. I am not against the building that is coming up in Calcutta, but I would like to know why the earlier proposal of a building in Madras has been dropped.

Regarding pension, our Deputy Minister was mentioning the diffithat we have, but Shri culties to know Nambiar only wanted whether Ministry was the accepting the principle of paying pension, we can go into the details later. Here, I would like to draw the attention of the hon. Minister to the assurance given by Shri Jagjivan Ram, the then Minister, on 4-3-1961 while replying to the Railway Budget debate. He said:

"If the hon. Member is prepared to collect a list of those who have retired and who give their consent that all of them are prepared to deposit this amount, I will consider this."

In view of this categorical statement made by the then Minister, I am asking the Railway Minister to state now whether he will consider this case. We can go into the details later as to whether it should be from the date of actual retirement or from a later date, etc., but let him tell us whether the Ministry is accepting it in principle. I think the categorical statement of the former Minister should be taken into account in deciding this matter.

Shri Nambiar has pointed out that the railway workers should be allowed to enjoy the fruits of their labour. The system of bonus is allowed in the private sector, and the public sector should provide the same amenities that the private sector provides. This is a matter in which the Railway Board should set an example and follow what is being done in the private sector.

I have already mentioned that against the all-India average of 48 per cent for broad gauge, the average in the South is only 32 per cent. For Madras State it is only 24 per cent. Therefore, I suggest that the Madras-

Tuticorin line should be converted into broad gauge with double track, because you have got the Neyveli complex coming up near Vriddachalam, the heavy boiler plant near Trichy and the development of Tuticorin port. We should therefore look ahead and prepare ourselves in time so that at a later date there is no bottleneck in movement These things can be done by stages. We may first take up conversion of metre gauge into broad gauge from Madras to Trichy, then from Trichy to Madurai and so on. When a thermal station was proposed to be constructed at Madurai by the Madras electricity system, they ordered for some machinery from Canada, but later they found that the machinery could be moved only in broad gauge wagons, and that the system, with its small culverts and bridges, also could not carry machinery. They had therefore to change the specifications so that it could be brought by metre I am pointing this out as an example of how we suffer because we do not have proper gauge system. Particularly in the South which is industrially backward, these things have to be looked into.

The electrification of Madras-Arkonam and Madras-Gummudipundi lines should be given high priority, because Madras city is growing and the population is expanding in and around Madras city, and there is a great need to electrify the suburban lines. At present we have only got the Madras-Tambaran section electrified. Its extension to Villupuram will also be completed without further delay.

Regarding the small increase in freight charges, this could have been met otherwise if the wastages and loopholes in the railway administration had been plugged. It is accepted in all quarters that there is a huge waste in the railway administration and that much is left to be desired. So, if this wastage is avoided and the loopholes are plugged, it will not be necessary to increase freight rates etc.

[Shri Sezhiyan]

Here, I would like to quote an eminent gentleman. He said:

"There was the Corruption Enquiry Committee and so on, but still by a greater amount of vigilance, it will be possible for the Railway Ministry to prevent leakages in revenue, and by a more judicious purchase system, it will be possible to save money enough of providing for this purpose more coaching."

I am quoting from a speech made in the Rajya Sabha by Shri H. C. Dasappa on 2-3-1956. Now that has become the Minister, I hope he will act up to it.

Thank you.

श्री गहमरी (गाजीपूर) : रेलों को जो श्रामदनी होती है, वह खशी की बात है। लेकिन जहां रेलवे से हम को भारी वचत होनी चाहिए थी वहां पर बदइंतिजामी की वजह से भीर पैसेन्जर्स के टिकट न ले कर यात्रा करने की वजह से, हम को घाटा हो रहा है। ग्राज इतना बडा कनसर्न ग्रगर किसी प्राइवेट हाथ में होता तो श्ररबों रुपये का फायदा उस प्राइवेट कनसर्ने को होता । यह मैं नहीं कहता कि श्रगर यह प्राइवेट हाथ में होता हो यह कोई भ्रच्छी चीज होती । लेकिन मैं इतना ग्रवश्य कहना चाहता हूं कि जब प्राइवेट लोग इससे इतनी बचत कर सकते थे तो गवनैमेंट इतनी बचत क्यों नहीं कर सकती है ? जो पैसेंजर्स चलते हैं उन का दसवां हिस्सा बिना टिकट वालों का होता है । इस का कुछ फायदा . सो टिकट कर्लैक्टरों को मिल जाता है भ्रौर बाकी फायदा जो पैसेंजर लोग होते हैं वे ले लेते हैं ग्रीर उस में भी जो लोग होते हैं वे साधु समाज के ज्यादा होते हैं। विद्यार्थी भी फायदा ले लेते हैं। जितना यह रूपया है जो कि हमारे हाथ से चला जाता है ग्रौर जिस को हम श्रीर कामों में इस्तेमाल कर सकते हैं, फौज के काम में इस्तेमाल कर सकते हैं, कितने दुख की बात है कि हमारी बदइंतजामी की

वजह से, हम में त्रुटि होने की वजह से वह जाया चला जाता है। इस पर सभी लोगों को तथा सभी दूसरी पार्टियों के लोगों को भौर सब से भ्रधिक गवर्नमेंट को समुचित ध्यान देना चाहिये ।

रेलवे विभाग में जो भ्रष्टाचार है उस को भी ग्राप देखें। जब लोगों को सामान कहीं पर भेजना पड़ता है तो उनको रिश्वत देन: पड़ती है ग्रौर सामान भी ठीक से पहुंच नहीं पाता है। ग्रगर कभी जुता भेजा जाता है तो बाद में खोलने पर उस में से पत्थर निकल ब्राते हैं। कहां से उस में पत्थर भर दिये जाते 🖣 पता नहीं चलता है। इस तरह की जो चीजें होती हैं, इन को ले कर रेलवे को करोड़ों रूपया **डै**मेजिज के तौर पर देना पडता है। यह सब बदइंतजामी के कारण होता है। अगर रेलवे का इंतजाम ठीक होता तो बड़ा भारी मुनाफा ग्र.प को रेलव से होता।

एक माननीय सदस्य : डबल हो सकता

श्री गहमरी: डबल नहीं इस का चौगुना हो सकताथा। मैं तो कहताहं कि जो टी० टी० ई० लोग हैं, मेरा खुद का तजुर्बा है, दस में से पांच या भ्राठ ऐसे हैं जो हमारे सामने रुपये ले लेते हैं। टिकट न होते हुए भी लोगों को पास करा देते हैं।

एक माननीय सदस्य : ग्राप रोकते क्यों नहीं हैं।

श्री गहमरी: क्या मैं पुलिस हुं। मैं रोकने वाला कौन हुं। स्राप एम० पी० होने के नाते झगड़ा कर सकते हैं क्योंकि एम० पी० से वे लोग डर जाते हैं। लेकिन मैं क्यों झगडा करूं। यह मेरा काम नहीं है कि मैं टी० टी० ई० के मामले में दखल दुं। ग्राप उन को तन्ख्वाह क्यों देते हैं। उन को कमिशन दिया जाना चाहिये । कमिशन देने से वे लोग ज्यादा चौकसी से भ्रपना काम करेंगे। उन

को जो कमिशन मिलेगा वही उन की तन्छवाह हो जायेगी। इस काम के लिये भी श्राप को श्रा मी देश में मिल सकते हैं। करप्शन को दूर करने के लिये इस के ग्रलावा ग्रौर कौन सा दूसरा उपाय हो सकता है।

हम लोग एक गरीब तबके के म्रादमो हैं। गाजीपुर, बलिया, ग्राजमगढ़, जौनपुर, यह सरहद बहुत गरीब है। जब से १०० वर्ष. पहले रेलवे वहां ग्राई तब से ग्राज तक वहां कोई रहोबदल नहीं हुई । श्रंग्रेजों के समय में जहां पर रेलवे थी, ब्राजादी के बाद भी म्राज वहीं पर वह है। हम लोगों ने कोई हाथ पैर नहीं बढ़ाया रेलवे के विस्तार के लिये। इतना नफा होता है लेकिन रेलवे का विस्तार नहीं हुन्ना है, खास कर उस गरीब इलाके में जहां पर जो माल हम कलकत्ता, टाटानगर श्रीर बिहार से गाजीपूर में मंगाते हैं या मऊ म्राजमगढ़ भ्रौर जीनपूर में मंगाते हैं, वह वहां पर दरिया होने कः वजह से सोधा मुगलसराय को चला जाता है भ्रौर उस के बाद घूम फिर कर इन जिलों में ग्राता है। कानपुर माल पहुंचने में जो खर्च ग्राता है वही गाजीपूर में स्राने पर लग जाता है। जितनी स्रासानी से ग्राज पंजाब में माल पहुंच जाता है उतनी **ग्रासानी से तीन मील** के ग्रन्दर दरिया होने के कारण घुम फिर कर श्राने के कारण नहीं आ सकता । कम्यनिकेशन वहां पर बहुत खराब है। इस लिये कुछ जोर बन्ध रहा है। यह मसला ग्राज का नहीं, पन्द्रह वर्ष से चल रहा है कि गाजीपुर में दरिया घर पुल बनाया जाय भ्रौर सारे ईस्टर्न डिस्ट्रिक्ट्स की रेलवे से कनेक्ट किया जाये ताकि वहां रोजगार धंधे पनपें। ग्राज श्री लाल बहादूर शास्त्री बुलन्दी पर हैं। जब वे रेलवे मिनिस्टर थे तब उन्होंने प्रपोजल रक्खा था कि गाजीपुर में एक हैंगिंग ब्रिज बना दिया जाये । लेकिन वह श्राज तक मैटीरियलाइज नहीं हुग्रा । उसके बाद बाबू जगजीवन राम जी रेलवे मिनिस्टर हुए तब उन्होंने पुल का प्रस्ताव रक्खा कि वहां पर पुल बना दिया जाये । मैं जानता हुं कि

लाखों रुपये इंजीनियर्स ने उसके सर्वे वगैरह में खर्च किये भीर भाखिर में कह दिया कि उस पर ज्यादा खर्च होगा । मैं जानना चाहता हं कि उस पर कम खर्च क्यों पड़ेगा । ज्यादा मुनाफें की चीज होगी, बढ़िया चीज होगी, ज्यादा फायदे की चीज होगी तो जरूर उसमें ज्यादा रुपया लगेगा । पटेल कमीशन वहां म्राया । वहां की दर्दनाक कहानी को सुना । जब हमने बयान दिया कि वहां पर १२ नये पैसे मजदूरी मिलती है तो उन्होंने उसको मान लिया । वहां की गरीबी को मान लिया भ्रौर यह भी मान लिया कि वहां पर ५० परसेन्ट लोगों के पास ऊनी वस्त्र नहीं हैं। ग्रगर वहां पर पूग्राल न होता तो लोग जाड़ों के मारे मर जाते । वहां पर गरीबी इस किस्म की है कि ग्रोढने के लिये भी पुग्राल ग्रौर बिछाने के लिये भी पुत्राल । जब तक उस स्थान को रेलों से कनेक्ट नहीं किया जायेगा तब तक वहां का पिछड़ापन दूर नहीं होगा । जब तक वहां जाने का रास्ता नहीं होगा, पुल नहीं होगा तब तक वहां के लोगों का भला नहीं होगा। इसलिये मैं प्रार्थना करूंगा कि हमारे इलाके से बहुत दूर के मिनिस्टर हैं...

Budget-

श्री स० मो० बनर्जी (कानपुर) : ग्राप के बहुत पास हैं।

भी गहमरी : बहुत दूर के मिनिस्टर हैं, बे जानते भी नहीं होंगे कि क्या नक्शा है गाजीपुर का । यह भी नहीं जानते होंगे कि उस इलाके का किस तरह से ग्रौर जगहों से सम्बन्ध विच्छेद है। मैं उनसे हाथ जोड़ कर विनती करूंगा कि एक दफे उस पूर्व के क्षेत्र में चलें, उस इलाके को देखें। रेल से चलें, पैदल भी घूमें ग्रौर ग्रनुभव करें कि उस इलाके को कैसे छोड़ा जा सकता है। उस इलाके की भ्रोर स्पेशल ध्यान होना चाहिये, इसलिये कि वहां पर गरीबी बहुत ज्यादा है। इतनी ज्यादा है कि शायद ही हिन्दुस्तान के किसी किसी कोने में होगी। फिर भी वहां पर कई करोड़ प्रादमी रहते हैं । वहां पर श्रादिमयों की कमी

General Discussion

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[श्री: गहमरी]

नहीं है। भादमी बहुत हैं। वहां गल्ले की कमी है, कपड़े की कमी है, रास्ते की कमी है, ब्यापार की कमी है। कोई घंघा नहीं है, खेती लाभदायक नहीं है। एक एक झादमी के पास भाषा भाषा एकडु जमीन है।

एक माननीय सदस्य : सन्तित कैसी है।

भी गहमरी: सन्तित तो बहत है, चीन से मुकाबला कर सकती है। यह कानून है कि जहां गरीबी होती है वहां सन्तित की बढ़ोतरी बहुत होती है। मैं भ्रपने गांव की बात कहं। इतने ग्रादमी हैं कि ६ हजार तो फौज से पेंशन पाते हैं । इसके प्रलावा ४ हजार ऐक्टिव सर्विस में हैं। हम लोग सब चीजें करते हैं। हम लड़ने में तेज हैं, आज से नहीं हमेशा से। हम लोग चीन के मुकाबले के लिये हमेशा तैयार हैं। भोजपूरी इलाका हमेशा तैयार रहा है। इसलिये मैं कहता हं कि उन वेचारों का ख्याल कीजिये । ग्रगर वहां का ब्रिज बनाने से कुछ नुकसान भी सरकार का हो तो मी वहां तक लोगों की भलाई के लिये सरकार को पैसा खर्च करना चाहिये।

हमें बड़ी खशी है कि स्लीपर वर्थ चलाई गई । स्लीपर वर्थ होना श्रच्छा है, लेकिन मुझे कुछ कट् ग्रनुभव भी हुग्रा । पिछले दिन में मरते मरते बचा । हर ट्रेन में तीन या चार डब्बे स्लीपर वर्थ के लगाये जाते हैं। उसमें ताला बन्द हो जाता है। जो ग्रादमी प्रतीक्षा करते हैं वे इतनी दूर होते हैं कि गाड़ी के ग्रन्दर पहुंचना मुश्किल हो जाता है। लोग धक्का देकर उसे बाहर फेंक देते हैं। पिछली बार ३ मदं, ३ बच्चे ग्रीर दो एक ग्रीरतें मेरे सामने गिर गईं। इसलिये भ्राप स्लीपर बर्थ भौर बढ़ाइये, वह ग्राराम की चीज है लेकिन उससे सिर्फ इंटेलिजेंट पोपल ही फायदा उटा पाते हैं। गरीब नहीं उठा पाते हैं। जो नास्वान्दा लोग हैं वे लोग फायदा नहीं उठा पाते । उन की तो बैठने की जगह भी छिन जाती है। स्लीपर बर्य भी ज्यादा चलें लेकिन उसके

साथ गाडियों के उब्बे भी बढायें । नहीं तो मैं बतलाता हं कि बहत से ग्रादमी उनमें बैठने वाले होंगे। उनमें से बहुत से म्रादिमयों के ऐक्सिडेंटस हो जायेंगे भ्रीर श्राप उनको बचा नहीं पायेंगे ।

Shri A. N. Vidyalankar (Hoshiarpur): Mr. Deputy-Speaker, outset I pay my compliments to the Railway Minister for his speech which was marked for its lucidity moderation in approach. Mr. Dasappa rendered distinguished service and made brilliant contributions while he was Chairman of the Eastimates Committee and his work there has raised very high hopes and I am quite sure that he will live up to that reputation. Most of the speeches were not realist while criticising the administration. Even while criticising we should take into account the progress has been made. There are many encouraging features in the Railway Ministers speech and in the performance of the railways, as we them from the report that has been presented. Last year, the outlook was very dark. We were feeling difficulties about the wagons; coal could not be transported and there were many other difficulties also. The goes to the ex-Railway Minister, Shri Swaran Singh and the present Minister, Shri Dasappa because we have been able to overcome all those difficulties. At present, just as Deputy Minister of Railways has said, there is no difficulty about the wagons; not only are the wagons quite sufficient in number, but there are surplus wagons available for transport goods. The capacity of wagons during the last war, at the peak period, was 102 million tons. In 1950-51, it was 93 million tons. Now, the capacity in 1960-61 has reached 156 million

The construction of carriages and wagons has also improved and number increased. In 1950-51 were constructing 3,700 units

but in 1963-64 we were constructing 36,000 units and we hope to construct in 1964-65 40,000 units.

In the case of locomotives alsowhether steam engines or electric engines or diesel locomotives-we are attaining self-sufficiency, we can feel proud of the achievements in this field. With regard to fuel consumption, we observing economics, and we are trying to find out ways so that fuel consumption is economised. In the report, however, it has not been stated how much economy has been achieved. I would like the Railway Minister to tell us, how much economy has already been effected. The number of accidents has been reduced and I hope that the number would still be reduced.

About corruption, I think that the Railway Minister has tried to take more credit than it is his due. I am not very much satisfied with what has been stated in his speech at page 24, namely, "The theft of booked consignments as well as of carriage and wagon fittings and other railway materials from yards, workshops, stores and loco sheds has been controlled." I do not think that these thefts and pilferages have been properly trolled and there is a lot of corruption and wastage of material, and much material is being pilfered.

If we look into the audit report for 1962-63 we will see that at present the percentage of pilferage is and constantly increasing. The percentage of pilferage in 1959-60 was 20; in 1960-61, it increased 26.33 per cent; then in 1961-62 it further increased to 29.66 per cent and then in 1962-63 it has been 27 cent. This is the percentage of pilferage as compared to the total that the railway had to pay for the claims material booked. to loss of From the above figures we know that the percentage of pilferage is increasing while the Minister has stated in his speech that this tendency is being curbed or controlled. Otherwise too, we know-and I think this is the ex-

perience of most of the hon. Members-that even in the first class compartments, the fittings often removed, and are missing. and this increases the difficulty of the passengers. In the third class compartments also, the looking glasses, the taps, fans and bulbs These cases of pilare missing. ferage have not been properly checked or controlled. My own suspicion is that mostly the railway staff itself is responsible for such things. These articles go back to the shops or to the contractors often again and these fittings are again often sold to the railways. This sort of thing goes on. So, this has to controlled. Other hon. Members have also mentioned several cases of corruption. I think that in this matter the railways should take more care.

It has been stated that operating efficiency has increased. That claim may be made, but at present, the common passengers, primarily the third class passengers, had felt the sensation improvement. Mvown impression is that the third class passengers, and the bulk of the railway passengers, do not feel that the railway's efficiency in the matter of operation has increased. Whatever claim we make here on the floor of the House should reflect really the feelings of the people. Otherwise, it will fall flat and nobody would believe us.

At present, we see that on the rail-way platforms—this is our daily experience—parcels are strewn about. The passengers feel a lot of difficulty on account of that. Further, the rail-ways are not running to time. Punctuality should be observed.

I would also submit that the treatment by and behaviour of the railway staff towards the general public, has not so much improved as it should in a democratic set-up. I think that the railway staff needs a lot of training in this regard. My own impression is that if we really want to encourage the

[Shri A. N. Vidyalankar spirit of service among the railway people, especially the officers' class, they should be made to learn the spirit of service during their training period, and they should be made render practical service. would go so far as to suggest that the candidates who want to join the high services should be made to do some service in the third class railway compartments; they should learn to perform even the smallest duties including the cleaning latrines. If a person wants to serve the people, and if the services want to serve the people they should learn how to serve, and they should cultivate that spirit of service. That spirit is not being cultivated at present. I would say that the railway staff which daily comes into contact with the people must acquire proper attitude towards their master, the people.

Again, I say that the people in general should feel not only that we just go on claiming that the behaviour of the railway staff has improved that the people should feel and say, "Yes, the railways have improved their behaviour has improved". The evidence of it should not come merely in our reports, but the proof should come from the people themselves.

With regard to new lines, it has been stated that new lines are being constructed. But I want to draw attention of the Minister to two or three cases in Punjab. I think that Chandigarh which is the capital of Punjab should be brought prominently on the map of the railways. At present it is just on one side; it should be brought on the main line. Therefore, the Minister should keep this in mind and construct the line between Ludhiana and Chandigarh as early as possible, even in Fourth Five Year Plan. Another railway line: Ropur should be connected with Chandigarh and similarly there should be a line from Juliundur to Garhshankar and up to Ropur then to Chandigarh. These railways lines will bring Chandigarh on the railway map on

the main line. At present in my constituency I find that from Jullundur to Hoshiarpur and from Jullundur to Jaijon, a distance of 50 miles is covered by some trains in 6 hours. The speed of these timings and the that 50 miles trains are such are covered in 6 hours and people generally prefer to go by Sometimes people who travel by rail start from Jullundur at 7 o'clock and reach some out of the way station at 10 or 11 o'clock in the night; they are stranded on the railway station platform. There are cases where thieves and dacoits start from some station, go to certain places, commit crime and come back to Juliundur. This position should be remedied.

Budget-

General Discussion

About the crossings, I do not agree with the policy stated in the report. They have just repeated the present position. From Ropur to Nangal, a line was constructed for the construction of the Bhakra dam. In between the fields of individual farmers have been divided because the railway people made their own arbitrary alignment. The result is that the line runs through the field of a person and half of the field is on this side and the other half on that side. For 3 or 4 miles, there is no crossing. The railways say that if they have to construct a bridge or a crossing, the District Board or the State Government partially take the financial These people have responsibility. knocking at many doors been 10 last years, from this officer to that officer. times they go to the Punjab Government, sometimes to the district authorities and so on.

15.32 hrs.

[SHRIMATI RENU CHARRAVERTTY in the Chair]

I think people should not be made to run from pillar to post; they should not be made to suffer like this. I think in these cases it is responsibilitiy of the railway authorities and they should look to these difficulties. After all, it is our responsibility. We should appreciate and understand where the people are suffering and their difficulties should be removed by us.

At present, the expense ratio in the Railways is very high. give one instance, with regard to the grainshops that are being run for the employees of the total sales, 37 per cent goes towards salaries. The same is the case generally in the railways and that is why we get a return of only 1.79 per cent from our investin the railways, is very low. This position should be ipmroved. In the budget, there is a tendency of over-estimating the expenditure and under-estimating revenues. That is done generally and the railways also suffer from

Then, I find we are treating Pakistan very leniently. There is to be some reciprocity. Pakistan railway officials or other people who are entitled to get passes from the railways come to India to meet their relatives and others. Quite a large number of passes are given to them. I do not object to that, but when our people go to Pakistan for similar purposes, even when the officers go to Pakistan, the Pakistan Government does not treat them well and does not extend to them those concessions and facilities. This should be on a reciprocal basis.

With regard to the labour working in the railways, in order to settle disputes, there are certain principles accepted by al parties. We have negotiating at various machinery levels. But the negotiating machinery is not working and disputes remain pending for long time. At the lower level, the negotiating machinery does not work at all and there is no enthusiasm and spirit behind. If there is no spirit, what is the use of writing on paper and appealing to the workers, "Have the disputes settled through the negotiating machinery. Why do you want to strike or agitate?" Ι think unless machinery is perfect, we would not be able to satisfy labour and we would not be able to deal with the

disputes properly. Every year we are repeating this. I think Minister should take very serious notice of it, because we have such a large army of workers and unless we satisfy the workers, we cannot move forward. We talk of workers' participation in management and so on. We talk about these big principles, but in practice, we are much behind. So, I respectfully request the Minister to improve the machinery and make it work in the proper spirit.

I would also draw his attention to the inadequate increase in DA which has been given. It is absolutely inadequate and we are not meeting the present requirements. DA should be linked with the rise in prices. Somehow or other a method should found out for that. It is absolutely unjust to give Rs. 2 increase to a peon. I can understand giving Rs. 10 to a peon and Rs. 2 for an officer as increase in DA. But they give Rs. 2 to a peon and Rs. 10 to an officer. I think this matter has to be looked into. Also, in the report, I have not found any appreciation for the common workers who are working in the railways. That was very necessary and the Minister ought to have appreciated their services.

श्री माते (टीकमगढ) : सभापति महो-दया, मैं भ्रापकी मार्फत रेलवे मन्त्री महोदय ग्रौर उनके मन्त्रालय का ध्यान सन् १६५२ में की गई चर्चा के बारे में दिलाना चाहता हूं। सन् १६५२ में स्वर्गीय राष्ट्रपति डा॰ राजेन्द्र प्रसाद जी का प्रस्थान टीकमगढ जिले में हुन्ना था । उसमें राष्ट्रपति जी ने परम पूज्य राष्ट्रपिता महात्मा गांधी जी की प्रतिमा का ग्रनावरण टीकमगढ किले के सामने किया था। उस सभा के सभापति महाराज वीरसिंह देव थे। उस भ्रवसर पर जनता की स्रोर से राष्ट्रपति जी को एक ज्ञापन दिया गया था जिसमें यह निवे-दन किया गया था कि यह हमारा एक गरीब व पिछड़ा हुम्रा इलाक़ा है। यहां की जनता भुखी वह त्रस्त है भीर हमारी दयनीय अवस्था की भ्रोर ध्यान दिया जाय।

2456 General Discussion

[श्रीमते]

राष्ट्रपति जी ने ग्रपने उद्घाटन भाषण में कहा था कि टीकमगढ़ की जनता बहुत ही गरीब है इसलिए यहां पर जनता की सुख-स्विधा के लिए यातायात में कमी को पूरा किया जाय भीर यहां पर एक दो नई रेलवे लाइनें बनाई जायें जिससे यहां की जनता हर प्रकार से सुखी रहे। राष्ट्रपति जी ने अपनी प्यारी जनता को यह साहस बंधाया था कि मैं रेलवे मन्त्री से इस विषय में जरूर ही परामर्श करूंगा भ्रौर द्वितीय पंचवर्षीय योजना में नई रेलवे लाइनें जरूर ही निकलवाऊंगा। राष्ट्रपति जी ने रेलवे मन्त्री को इस बारे में पत्र दिया भी था जिसमें दूसरी पंचवर्षीय योजना के दौरान में झांसी से टीकमगढ़ होकर जबलपुर तक रेलवे लाइन बिछाने का सुझाव दिया था । रेलवे मंत्री का एक पत्र पब्लिक के पास पहुंचा, जिसमें लिखा गया था कि दूसरी पंचवर्षीय योजना में इस रेलवे लाइन के बारे में प्रस्ताव लाया जायेगा । उस पत्न से जनता को सूख हुन्ना ग्रीर उसने सोचा कि राप्ट्रवित डा० राजेन्द्र प्रसाद के नाम से वह रेलवे लाइन खोली जायेगी भ्रौर उसमे जनता को बहुत सुविधा होगी।

१६५६ में न≆णा वगैरह गया था। उसमें एक लाइन है झांसी से जबलपुर टीकमगढ़ होते हुए श्रौर दूसरी लाइन है ललितपूर से टीकमगढ़, छतरपुर, पन्ना श्रीर सतना तक । ये दोनों लाइने जनता के लिए बहुत सुविधाजनक हैं ग्रौर उनमें जनता को बहत लाभ होगा। वहां की जनता बहत _{रास्टि} है । इसके स्रतिरिक्त वह एक डकेंत सरकार है। डाकुग्रों को पकड़ने के लिए लगात लाखों रुपये सिपाहियों वर्गरह पर तो वे है। ग्रगर यह रेलवे लाक्ष्त बन जाये भी / लाखों रुपये बच जायें ग्रीर पद्मलिक को कर बहुत सुविधा हो आये । में निवेदन ्रनाचाहताहं कि ग्रगर राष्ट्रपति डा० जिन्द्र प्रसाद के नाम से यह रेलवे लाइन खोली जाये, तो जनता को बहुत सुविधा होगी श्रौर राष्ट्रपति का नाम हो जायेगा।

में रेलवे मंत्री को कहना चाहता हूं कि बहली भौर दूसरी वंचवर्षीय योजनायें तो खत्म हो गईं श्रीर तीसरी ५ंच वर्षीय योजना भी ख:म होने वाली है। ग्रगर इस योजना में इस रेलवे लाइन को भी रहाजाये तो जनता को बहुत सुविधा हो जायेगी । में कहना चाहता हं कि टा॰ राजेन्द्र प्रसाद ने बारह साल तक राष्ट्रपति के रूप में हिन्द्रस्तान की राजगही पर बैठ कर कार्य किया। देश के कोने कोने में उनका नाम हो रहा है । ग्रगर उनके नाम से यह रेलवे लाइन निकाल दी जाये तो वहां की जनता को बहुत लाभ होगा । वह इलाका बहुत विछश हुन्ना है। इस रेलवे लाइन क खोले जाने से वह प्राबाद हो जायेगा घौर उसके विकास ग्रीर उन्नति में सहायता मिलेगी ' इसलिये मैं प्रार्थना करता हं कि इस रेलवे लाइन को जन्दी निकाला जाये ।

में भापको धन्यबाद देता हुं कि ग्रापने मुझे बोलने का अवसर दिया।

एक माननीय सदस्य : इससे मिनिस्टर साहब का भी नाम हो जायेगा।

श्री माते : जी हां । इससे मिनिस्टर साइब का भी नाम हो जायेगा।

श्री शिव नारायण (बांसी) : चेयरमैन महोदया, मैं भ्रापका बड़ा भ्रतुप्रहीत हूं कि म्रापने मझे रेलवे बजट पर बोजने का स्रवसर दिया । में इस डिस्कशन में भाग लेने के लिए कल दिन-भर ग्रीर ग्राज दिन-भर बैठा रहा।

सब से बड़ी शिकायत मुझे इस रेलवे डिगार्टमेंट से यह है कि ग्रंग्रेज चला गया, लेकिन उसकी ट्रेडीशन्ज ग्रब भी इस देश में कायम रखी गई हैं। श्रंग्रेज ने तीन किस्म की रेल इस देश में चालू की थी और वह आज भी चालु है। दुनिया के धीर मुल्कों में एक ही किस्म की ट्रेन चलती है, जिससे उनके उद्योग-धंधे वढ़ें । लेकिन हमारे देश में माज भी तीन किस्म की ट्रेन चलती हैं। में चाहता हं कि जो बड़े बड़े ग्रफसरान ग्रीर स्पेशलिस्ट्स बैठे हुए हैं वे इस बात को नोट करें। में श्री दासप्पाको इस बात के लिये धन्य बाद देता हं कि उन्होंने रेलवेज में पेन्शन स्कीम को प्रारम्भ किया है। श्रक्सरों को इस बारे में बड़ा ग्रज था। ग्रब वे कान खोज **बर सून** लें कि कांग्रेस गवर्नमेंट के नये रेलवे मिनिस्टर ने उनको थह नई सुविधा दी 🖁 । इसलिए ग्रब उनको भी बदल जाना चाहिए और हिन्दुस्तान को अपना हिन्दुस्तान समझना चाहिए श्रौर रेलवेज में मुधार करना नाहिए वर्ना वे जिन्मेदार हैं--य जो श्रकः-सरान गैलरी में बैठे हैं वे बड़ी शिकायत मुझसे करते हैं। मैं लेबर वर्कर हं। मैं जानता हं कि रेलवेज में श्राप्तसर*ा* बड़े लोग नीचे के कर्नचारियों के साथ दुव्यंवहार करते हैं वे कान खोल कर सून लें।

१९६० में जो लोग डिस्मिस हुए **बे, में श्र**पील करता हं कि उनको रीइन्स्टेट किया जाये। माननीय मंत्री ने पेन्शन की जो **व्यवस्या** की है वह एक बहुत ग्रन्छी योजना है उस पर हमारा बड़ा भरो ग है। मैं पिछले साल रेलवेज पर नहीं बोला लेकिन माज में कहना चाहता हूं हम उस इलाके से भाते हैं जो कि नेपाल वार्डर पर है। लखनऊ से ग्रासाम तक हमारी एक गाडी सिर्लागडी तक जाती है। वह सिंगल लाइन है छोटी लाइन है। मैंने इस ह उम में रेलवेज के बारे में भ्रपनी फ़र्स्ट स्पीच में कहा था कि उसको इत्रल लाइन बना दिया जाय लेकिन उसकी कोई सुनाई नहीं हुई। न डिपाटमेंट ने सुना ग्रीर न मिनिस्टर ने सुना । श्री शाह-नवाज खां इस वक्त हाउस में नहीं हैं। मैं उनको चैलेंज करता हुं। मैंने उनको चिट्ठी लिखी थी, लेफिन कोई सुनाई नहीं हुई। श रामास्त्रामी को भी मैंने चिटठी लिखी 2199 (Ai) LSD-7.

लेकिन कोई सुनवाई नहीं हुई । यह बहुत छोटी बात थी।

Budget-

खाने की जो व्यवस्था है, उसको चेंज किया जाये । ग्रभी जब एक मेम्बर ने खाने की व्यवस्था का जिक्र किया, तो उनको चैलेंज किया गया । मैं कहता हं कि डिपार्ट-मेंटल केटरिंग को फौरन चेंज करना चाहिए। में समझता हं कि इस हाउस का हर एक मेम्बर इस बात में मेरे साथ एग्रीड है। सरकार केटरिंग को किलनर कम्पनी को दे दे. प्राइवेट सेक्टर कं: सींप दे। वे बढिया काम करेंगे। सरकार के जो नौकर लोग हैं. वे डेम केथर करते हैं। वे न मेम्बरों की परवाह करते हैं ग्रीर न साधारण सिष्टिजन्ज की परवाह करते हैं। वे किसी की परवाह नहीं करते हैं। जो बुछ उनके मन में प्राप्ता है वे दे देते हैं। वे चाय में पानी भिला देते हैं । ग्राज लोगों को अच्छा खाना नहीं भिलता है। वर्तमान ब्यवस्था को बदल यह अगर किलनर वम्पनी को यह काम दे दिया जाये, तो। कल से बढिया खाना मिलने लगेगा ।

इस डिपार्टमेंट से जितनी श्रामदनी होती है, उसको इस विभाग का विस्तार क**रने** भ्रौर लोगों को सुविधायें देने में इस्तेमाल करना चाहिए । मंत्री महोदय ने श्रव पेन्शन की व्यवस्था कर दी है। ग्रब उन लोगों की लाइफ की सिक्योरिटी हो गई, हम ने भ्राखिरी मिनट तक के लिए उनकी लाइफ की सिक्यो-रिटी कर दी । भ्रब उनकी इस डिपार्टमेंट को डेवेलप करना चाहिए । यह एक प्रनिग डिपार्टमेंट है । इससे वाफी इनकम होती है। वह पैसा देश में इन्वेस्ट करना चाहिए। मलक के डेवेलपमंट के लिए मीन्ज आफ़ कम्युनिकेशन्ज नेसेसरी हैं।

मैं तराई के इलाके से प्राता हूं। जब श्री लाल बहादूर शास्त्री रेलवे भिनिस्टर थे, तो सहजनवा से मेहदावल ग्रौर बांसी होते

[श्री शिवनारायण]

हए उत्तरावल तक रेलवे लाइन विछाने की एक स्कीम थी । उसमें गवर्नभेंट का करोड़ों रुपया खर्च होने वाला था । सरकार को उस रुपये को खर्च करना पड़ेगा, क्योंकि उसने जिम्मेदारी ग्रंही है। श्री नाथपाई या प्रोफेसर साहब ने जिम्मदारी नहीं ग्रोढ़ी है। इस सर4ार ने जिम्मेदारी ग्रंदी है इसलिए वह इस रेलवे लाइन की बनाए । जब उनधा टाइम श्राएगा, ता देखेंगे । श्राज यह सरकार इक्तदारे-वक्त है. भ्राज हकुमत चला रही है। वह इस रेलवे लाइन की बना जाये. ताकि उसका नाम रहे। श्रमर सरकार ने वहां पर यह रेलवे लाइन बना दी. तं। हमारा बिजिनेस डेबेलप हो जायेगा । आज स्थिति यह है कि जो कुछ हम पैदा करते हैं, वह शहरों तक नहीं पहुंच पाता है । श्राज हम ःल ःता में चावल नहीं भेज पाते हैं. क्योंकि तमाम रुकावटें ग्रीर प्रतिबन्ध बने हए हैं। ग्रगर सरकार मार्केट को फी कर दे, तो यह सारा फुड प्रावलम हल हो सहता है। एकी ब्रहमद भिदवई मरहम का रिकार्ड मौजूद है । मैं फूड मिनिस्टर साहब को कहना चाहता ह कि ग्रगर मीन्ज ग्राफ कम्यूनिकेशन्ज ठीक कर दिये जायें, तो हम बढ़िया से बढ़िया चावल कलकत्ता में भेज सकते हैं कलकत्ता के बाजारों में हमारा चावल बिक सकता है भीर हमको काफी इनकम हो सकती है।

गोरखपुर में सरकार एक फ़रिटलाइजर फ़ैक्टरी खंल रही है। मैं मंत्री महंदय को एक कन्कीट सजेस्टियन दे रहा हूं। शाहगंज से एक रेलवे लाइन निकलेगी गोरखपुर तक। मेरा सुझाव है कि शाहगंज से फैजाबाद और बस्ती हांते हुए गोरखपुर तक एक रेलवे लाइन निकाल दी जाये। इसमें कम माइलेज होगा और सरकार का कम पैसा लगेगा। लेकिन मैं अपनी बात वह जाऊंगा और ये आफिसर सुनेंगे और टोपरी में फैंक देंगे। वे परवाह नहीं करेगे। वे मेरी बजट की स्पीच को खोल कर नहीं पढ़ेंगे। मैं कहना

चाहता हूं कि १६६२ के रेलवे बजट के बारे में मेरी स्पीच को पढ़ा जाये। कोई कम्प्लायेंस नहीं होता है। श्रगर इंग्लैंड की पालियाभेंट में कोई मेम्बर कोई बात प्वाइंट ग्राउट करता है, तो वहां की भवनेमेंट उसके बारे में बहत स्टिबट होती है ग्रीर उस पर ग्रमल कर-वाती है । यहां पर डेमांकेसी या बहुत दम भरा जाता है, लेकिन हम लोगों की राय की कोई परवाह नहीं की जाती है। इंग्लैंड में एक क्वेस्टियन था कि कौन जिम्मेदार है इस मुल्यामें। डेमोकेशीमें सबसे बडा जिम्मे-दार कौन है ? यह ब्युरं:केटिक सेट-श्रप, ये श्रफ़सरान जिम्मेदार हैं । मैं तो पांच बरस के लिए हं र्यार छठे बरस में यहां नहीं हं ऊंगा । ये अफ़सरान जिम्मेदार हैं और उनको श्रपनी जिम्मेदारी सम्भालनी चाहिए । उन्होंने भ्रपनी जिम्मेदारी नहीं समझनी है श्रीर काम नहीं करना है, तो उनको श्रलग हां जाना चाहिए।

सब से बड़ी रिमार्केबिल बात मैं यह कहना चाहता हं कि तमाम सदस्य बील गए---सोशलिस्ट, डा० लोहिया, कम्यनिस्ट, सब बोल भए, हरिजन भाई भी बोल गए, लेकिन किसी ने एक जेन्विन बात की नहीं कहा। गरीब हरिजनों की जी रिजर्वेशन मिलता था---दासप्पा साहब इस बात को नोट करें---, श्री जनज बन राम के जमाने में जं। रिजर्वेशन किया गया था, सुप्रीम कार्ट के जजमेंट के बाद उनकी प्रामाशन बन्द हो गई। हमारे लड़के यनिवसिटी पास हैं, बी॰ ए॰ पास हैं, हाई स्कुल पास हैं. वे इम्तहानों में बैठते हैं, लेकिन सरकार उनकी नहीं लेती है ग्रीर हरिजन बेचारे बिल्कुल साफ हो जाते हैं। मैं यह पूछना चाहता हं कि जो रिजर्वेशन दिया गया था, क्या वह पूरा किया गया। वह पूरा क्यों नहीं किया जाता है ?

श्री हरि विषणु कामत (होशंगाबाद) : यह घोर अन्याय है ।

2462 General Discussion

श्री शिव नारायण : श्रपोजीशन भी उस में शामिल है। वे लोग भी नहीं बोलते हैं। वे भी वैसे ही है।

श्री हरि विष्ण कामत : मैं यह कह रहा हं कि यह घोर भ्रन्याय है ।

श्री शिव नारायण : मैं कहंगा कि इस बात को श्राप भूल न जायें। मैं कहंगा कि इस समय सबसे बड़ी तादाद में जो माइन रिटी है, वह हरिजनों की है। मुझे याद है पंडित पन्त ने एक बार कहा था नेशनलिस्ट मसलमा हैं से कि वह मुस्लिम लीग से इसलिए बात करते हैं कि मुसलभान सबसे बड़ी माइन रिटी है। मैं कहता हं कि ग्राज सबसे बड़ी माइने रिटी हरिजनों की है। गवर्नमेंट को चेरा जाना चाहिये । जितना ग्रापने यहा है हम उतने की ही मांग करते हैं, श्रधिक की मांग नहीं करते हैं। प्रगर मैं प्रधिक की मांग करूं तो मेरा कान काट दीजिये। हमारी जाति के लोग चपड़ासी नहीं हो पाते हैं, कुली नहीं हो पाते हैं, लोहा ढोने का जो काम होता है. उस काम को करने के लिए फिट नहीं समझे जाते हैं। ये जगहें हमें भ्राप देने को तैयार नहीं हैं। खानसामा जब रखने की बारी म्राती है तब भी कह दिया जाता है कि पंडित को ही लेंगे। यह ठीक नहीं है। हमारी यह जो मांच है इसको आप पूरा करें।

मैं श्रापके सामने श्रपने यहां जा राडिबेख है, उसकी मिसाल रखना चाहता हूं । उत्तर प्रदेश पर मुझे गुमान है। वहां पर राउवेज में कोई कुरप्शन नहीं है । वहां रोडवेज में सही मानों में राम राज्य है। उसमें एक भी अफसर, एक भी वन्डक्टर, एक भी डाइवर एक पैसे की भी चेंदी नहीं करता है। यह इन्तजाम है यू० पी० गवर्नमेंट का । इससे भ्रापका सबक लेना चाहिये श्रीर श्रपने विभाग में से रिश्वत-खोरी को समाप्त करना चाहिये। रोडवेज की तरह आपकी यहां भी ईमानद री लानी **चा**हिये ।

मैं कहता हूं कि रेल के पैरेलल ग्राप बसिस **प**लने दीजिये । लाइनों के साथ साथ श्रापकी

जमीन पड़ी हुई है। वहां पर घास भ्रादि उनती है। उसका मिसयुज होता है। वहां पर जो स्टेशन मास्टर होता है, उसकी गायें चरती हैं। इस तरह का जो निसयज है, इसकी श्रापकी राकना चाहिये । श्राप श्रपने डिपार्टमेंट में पेंशन लेगों को दे रहे हैं। लेक्नि जो इसमें कुरप्ट लाग हैं, उनके खिलाफ श्राप सख्त कार्र-बाई करें। उनको ग्राप निकालें, उनको ग्राप वानिए दें, उनको श्रायरन हैंड के साथ ददायें। इसके विना आपना गाम नहीं चल सन्ता है। जमीन जा रेलवे की खाली पड़ी हुई है, उसमें शाप पेड लगवायें । ग्राज इसके बारे में एक सवाल हका था और मैं भी सवाल पूछने वाला था लेकिन भुझे मौका नहीं मिला। यह यहा जाता है, साथियां पेड़ लगाग्री, साथियों पेड़ लगाम्री । लेक्नि हो क्या रहा है. इसको आप देखें। एक तरफ तो यह नारा लगाया जाता है और दूसरी तरफ पेड़ काटते श्राप चले जा रहे हैं। हिन्दू संस्कृति का श्राप बहुत दम भरते हैं। लेिन श्राप इस खाली जमीन पर पेड लगाना नहीं चाहते हैं। भेरे निर्वाचन क्षेत्र में एक साधुने एक नदी के िनारे पेड लगाया, उसको भी गवर्नभेंट ने कटवा दिया । श्राप को चाहिये कि श्राप श्राम के, जामन के फलदार पेड़ लग्वायें। कुछ दिन के बाद इनसे श्राका मुनाफा हो सकता है । भ्राप शीशम के पेड़ लगवायें, श्रापको कुछ समय बाद लकड़ी मिल सकती है। श्राप श्रमरीका से स्लीपर मंगाते हैं श्रीर प्रत्येक का ३९ रुपये से ऊपर दाम देते हैं लेकिन भ्रपने मुल्क में बारह ग्रीर श्रठारह रुपये में ही मिलता है और उस पर भी श्राप लेने को तैयार नहीं होते हैं। इस सब का क्या नतीजा निवलेगा, इसके। श्राप देखें ।

यह एमरजेंसी का पीरियड है और भव श्रापको सावधान हो जाना चाहिये । मुलक का श्रापको वकादार बनना चाहिये । मुल्क को भ्रापको बनाने की कोशिश करनी चाहिये। चौदह बरस तक भ्राप गफलत में संयो रहे हैं, भ्रब १६६२ में भ्राप जागें। १६६२ की

[श्री शिवनारायण] **वो** चोट है, उसकां भाप भूल न जायें । मैंने भपने डिफेंस मिनिस्टर से कहा था यु भार रिसपांसिबिल फार दी डिफेंस भ्राफ नेपाल। **भा**प वहां तर सड़ हें बनाइये, उस इलाके तक पहुंचने के लिए रेल दीजिये। ग्राप नेफा तक पहुंचने के लिए रेल दीजिये ताकि हमारी फौजें वहां श्रासानी से जा सकें, हम गल्ला बहां श्रासानी से पहुंचा सकें। ऐसा न हो कि हम भ्रपने जवानों के लिए स्वेटर, कपड़ा भ्रादि ही श्रासानी से न पहुंचा पायें । इस मामले में सबसे अधिक जिम्मेवारी भ्रापकी है। देश का विकास ग्राप पर, देश का विकास रेलों पर बहुत हद तक निर्भर करता है। इस काम को भ्राज भ्रनर हम नहीं करेंगे ता कब करेंगे। यह बहुत जरूरी है। ग्राप इसकी तरफ ध्यान दें।

श्राप कर्टसी बीक मनाइये । श्राज रेलीं में कटंसी नहीं है. स्टाफ में कटंसी नहीं है। मैम्बर्ज पालियानेंट तह जब रिजर्वेशन कराने के लिए जाते हैं, तो उनको भी वडी दिकात होती है। जहां तक तीसरे दर्जे के मुसाफिरों का सम्बन्ध है, उसकी जो हालत है, उसके बारे में जितमा भी कहा जाए कम होगा। ५४ परसेंट मुनाका भ्रापकः थडं क्लास पैसेंजर्ज से होता है। उसकी हालत जो गाड़ी में होती है, उस का अनुमान लगाना कठिन है। गाड़ियों में ये मुसाफिर जातवरां की तरह से भर कर जाते हैं। जब इस तरह के दुश्य फारेनर देखते हैं तो हरारी नक कटते हैं, हमारी बदनामी होती है। जो गरीब म्रादमी हैं, उसकी तरफ भ्राप ध्यान दें । बीस परसेंट के अरीव हम को एम**० पीज०** या श्रफसर लोग जो विः फर्स्ट क्लास में चलते हैं उनसे श्रामदनी होती है लेकिन वह पैसा हम को नहीं मिलता है, उसमें तं। कागजी कार्रवाई ही होती है एक डिपार्टमेंट से पैसा दूसरे में जाता है, नोहिया साहव ने ठीक ही वहा है कि ये क्लासिस जो हैं, इनको भ्राप खत्म कर दीजिये भीर एक यर्ड क्लास भ्राप रखिये। सभी की एक ही ड्रेस, एक यूनिकाम होनी चाहिये । भाम तौर से जो छोटे रेल कर्मचारी हैं, उनकी परवाह नहीं की जाती है । उनका भ्रापको ख्याल ुरखना चाहिये ।

श्री श्रौंकार लाल बेरवा : यात्रियों की पदवी इन्होंने सूत्ररों से मिलाई है। यह जो शब्द इन्होंने इस्तैमाल किया है, यह पालिया-मेंटरी नहीं हैं। इसका इन्हें वापिस लेना चाहिये।

श्री शिव नारायण: जानवरों की तरह मैंने कहा है कि वे यात्रा करते हैं। हम भी उस में श्रा जाते हैं। हम बरी नहीं हैं। लंग पायदानों पर खड़े हंकिर सवारी करते हैं। किसी का बाजू टूट जाता है, किसी को कोई दूसरी चंट लग जाती है। इस तरह की जो चीजें हैंक्या श्राप में से किसी ने उसके खिलाफ ्ट टेशन किया है?

सभापति महोदय : माननीय सदस्य ग्रब खत्म करें।

श्री शिव नारायण : मैं खत्म कर रहा हूं।

मैं श्रन्त में इतना ही कहना चाहता हूं कि सरकार को किराया कम करना चाहिये। लखनऊ से बस्ती तक का किराया १६४६ में बीस श्राना हुआ करता था जो श्राज सवा पांच रुपये है। इसको सरकार कम करे ताकि गरीब लोगों को राहत मिले।

इन शब्दों के साथ जो शब्द मैंने इप्तैमाल किया है उसको मैं वापिस लेता हूं। मैं ग्रापका अनुगहीत हूं कि ग्रापने मुझे बोलने का श्रवसर दिया। जब हम किसी चीज को ज्यादा फील करते हैं ता गुन्से में कुक्ट शब्द कह जाते हैं। रेलवे विभाग को सावधान रहना चाहिये। मन्त्री महोदय ने जो एक नया स्टेप लिया है, उसा मैं स्वाकत करता हूं। मैं चाहता हूं कि डिपार्टमेंट उस पर श्रमल करे। पेंशन की

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सुविधा जो दी गई है, यह बहुत बड़ी सुविधा है। यह कांग्रेस गवनंभैट ने दी है। कोई दूसरी गवर्न मेंट होती तो वह नहीं दे सकती थी।

इन शब्दों के साथ मैं इस बजट का समर्थन करताहं।

Shri S. M. Banerjee: Madam Chairman, I congratulate the railway employees for the excellent work they have done during the emergency. I would only take up two issues-the negotiating machinery, i.e., Whitley Council and dearness allowance.

On the 17th of this month there was a very big demonstration by the railway employees under the able leadership of the All India Railwaymen's Federation. Their main demand was the grant of increased dearness allowance. They said: either hold the price line or revise the dearness allowance upwards. I am surprised at the way in which the Finance Minister treated the Central Government employees. The recent increase of dearness allowance, which is Rs. 2 in the case of those who are getting Rs. 70 or 75 and 5 and 10 in the case of those getting more, is no solution to the problem. I would request the Railway Minister to get it verified from the Finance Minister whether this has neutralised the increase in cost of living up to 135 points. On 1st November 1961 the dearness allowance was increased. At that time the minimum was only Rs. 5. The All India Railwaymen's Federation, the All India Defence Employees Federation and other Central Government employees' unions protested against this and demanded that the whole matter should be referred to arbitration, because they felt that the increase of Rs. 5 was so meagre and it did not compensate the rise in prices. Now that Rs. 2 has been sanctioned, I would request the Railway Minister that this should be paid from 1-11-1961. Whatever may be the amount, Rs. 2, 5 or 10, if it is paid from 1st November 1961 that will give a feeling to the Central Government

employees in general and the railway employees in particular that the Finance Minister has tried to neutralise up to 135 points. The biggest tragedy is that the Finance Minister is trying to hoodwink the railway employees and other employees by saying that he is paying this amount from 1st July 1963.

If we take the 1st July 1963, the cost of living index according to the Finance Minister is 133.8 and according to our calculation it is 138. Since it is 10 points more than 125. employees rightly deserve another increase from 1st April 1964. I would, therefore request the Railway Minister that this demonstration, which was a small manifestation of the growing anger of the railway employees, should be noted and that he should take up this issue with the Finance Minister and see that the railway employees, who did so much for the country during the emergency and other times, are not deprived of their legitimate demand for a higher wage or higher dearness allowance.

None of the Central Government employee, especially the railway employee, wants that there should be constant increase in dearness allowance. They want the prices to be pegged somewhere. But since the Government has so miserably failed in holding the price line, there is no option or alternative for the Central employees, including Government railway employees, but to demand higher dearness allowance.

16 hrs.

Coming to the second point, my hon, friend, the Deputy Minister of Railways, Shri Shahnawaz Khan, raised yesterday the question of Whitley Council. He mentioned that because the right to strike is not going to be there the railway employees and their leaders are not going to accept it. That is absolutely true. The railway employees or the other Government employees and the workers in general in the country got this right to strike

[Shri S. M. Banerjee]

Railway

as a legal and constitutional right after 100 years of sacrifice and they are not going to give it up. The Whitley Council may come or may not come; the negotiating machinery may exit or may not exist, the right to strike will not be misused. As he said, in 1960 the railway employees went on a strike. Bu; it must be noted here that the hon. Prime Minister refused to meet the delegation of the Joint Council of Action; the hon. Finance Minister did not talk to them. The hon. Roilway Minister, the hon. Defence Minister and all hon. Ministers—we wanted to meet the entire Cabinethad enough time to talk to Mr. Chou En-lai and to President Ayub Khan but they did not think it proper to talk to the representatives of the Central Government employees. And the net result was that there had been a strike.

we Naturally, expect that the demands should not be allowed to be accumulated. There should be proper ventilation of grievances and I am sure, there are not going to be strikes. The hon. Home Minister said in this House, "My intention is that the strike should be declared superfluous". I agree to that. Let there be some good machinery, whether the Whitley Council or the negotiating machinery. Let there be provision for compulsory arbitration and adjudication and there will not be a strike. If the right to strike is to be taken away by giving them the Whitley Council, not only the railway employees but the Central Government employees as a whole will reject this Whitley Council. They will never accept the Whitley Council at the cost of their right to strike.

My third point is....

Mr. Chairman: The hon. Member wanted to place only two points.

Shri S. M. Banerjee: I said, three. I will take only two minutes more.

My third point is about the cases of victimisation. There are still some employees who merely participated in

the strike and who have not been taken back. " would only request the hon. Minister, whose heart bleeds for the railway employees, to reconsider their cases and see that they are taken back.

Much has been said about the Chittaranjan Locomotives and the nice work that the employees have done. But it is a tragedy that the Union has not yet been recognised. I am yet to get an answer from the hon. Deputy Minister or from the hon. Minister as to why this Union has not been recognised.

With these words I would once again request the hon. Minister kindly consider this and see that the growing discontent among the railway employees is not allowed to spread to other Government employees. I am sure, now that my hon. friend Shri Peter Alvares, is here, this House will be benefited by his good advice and the hon. Minister will find time to call the representatives of the railwaymen, discuss with them this problem and settle every matter across the table and around the table and will not allow this discontent to grow further.

श्री तु० राम (सोनबरमा) : सभापति महोदय, रेलवे बजट पर जो बहस हो रही है उस का स्वागत करते हुए मझे चन्द शब्द ग्राप के माध्यम से रेलवे मंत्रालय से कहने हैं। हिन्दस्तान के अन्दर दिमाऋटिक सोश-लिज्म लाने ग्रौर करप्शन को मिटाने की बात चल रही है। करप्शन ग्राज इतने व्यापक पैमाने पर फैला हम्रा है कि ग्राज सरकार भ्रौर देश का दम घट सा रहा है। इसके लिये हमारे मिनिस्टर ग्रीर बड़े बड़े नेता संकल्प कर चके हैं। हमारी योजनायें क्यों फेल हो रही हैं, हमारी प्रगति श्राज क्यों रुकी हुई है, ग्राज सारी दिक्कतें क्यों श्रा रही हैं। इस के मल में है करणान ग्रीर भ्रष्टाचार । जब तक यह भ्रष्टाचार नहीं

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मिटता है तब तक हिन्दुस्तान का राष्ट्र ग्रागे बढ़ने वाला नहीं है, चाहे चाइना से मुकावला हो चाहे पाकिस्तान से । श्राज यह एक बहुत श्रहम सवाल है। श्राप के ऐलान पर कुछ भरोसा हम्रा है। ग्राप ने हर सेक्शन के लोगों से ग्रंपील की है कि वे करण्यन को मिटाने में स्राप के साथ सहयोग करें। मैं उदाहरण के तौर पर बतलाना चाहता हं कि किस तरह से रेलवे में भ्रष्टाचार है। एक बिज के कंस्ट्रक्शन का सवाल उठा । वह क्रिज झांसी डिवीजन में १४ मील श्रौर १७ मील के बीच में बनने वाला था सन १९६३ में । उस के टेन्डर मागे गये । टेन्डर दिये गये और उन में जो लोएस्ट टेन्डर दिया गया वह करीब ६ लाख ३८ हजार का था। उस टेन्डर के लिये नेगोशिएटिंग कमिटी ने कहा कि कुछ कम करना होगा । लेकिन कंट्रैक्टर कम करने के लिये राजी नहीं हम्रा। इसलिये उसे डिपार्टमेंट द्वारा रिजेक्ट कर दिया गया । दबारा टेन्डर काल किये गये । रिकाल में में चार टेन्डर ग्राये जिन मे जो लोएस्ट टेन्डर था वह एक सूरत सिंह का था।

श्री मत्याल राख (महब्बनगर) : नाम मत बोलो ।

श्री तु० राम : मैं नाम बतलाने के लिये तयार हं।

श्रीमृत्याल रावः मत बोलो ।

Mr. Chairman: Surely, hon. Member is not regulating the debate. The Chair has to regulate it. I would request the hon. Member that, even though he may be a whip, he should not intervene and interrupt.

Shri Muthyal Rao: I interrupted as a Member and not as a whip.

श्री त० राम: जो लोएस्ट टेन्डर ग्राया उसके लिए जो पहली कमेटी बैठी उसने नाम रिकमेन्ड किया । लेकिन फिर उसको केंसल कर दिया गया । दूसरी कमेटी ने

सेलेक्शन के समय ठेकेदारों को नहीं बलाया । इस की शिकायत इंजीनियर के पास जेनरल मैनेजर के पास हुई ग्रीर यहां तक कि रेल मंत्रालय के मिनिस्टर के पास हुई। यहां रेलवे मिनिस्टर से भेरी पर्सनल बात-चीत हुई। मैं खुद इस केस को ले कर गया क्योंकि करण्मन का सवाल था। ३० हजार रु० उस कंट्रैक्टर से मांगे जा रहे थे । श्राप देख लीजिये कि ६ लाख ३८ हजार रु० से कम हो कर लोएस्ट टेन्डर ५ लाख ५२ हजार के करीब का स्राया । सरकार को ५६ हजार ६० का फायदा होता था। मैं १७ जनवरी को रेल मंत्री से मिला. मैंने उनसे कहा कि उस कंट्रैक्टर के सा**थ** बेइन्साफी हुई है, वे उस को देखें ग्रीर जो एप्रिमेंट हो रहा है उस को रोका जाये, जितने भी कागज पत्र हों उन को रोका जाये । मेरी बात टेलिफोन से हई थी । मेरे पास ऐसे ऐसे कागज रक्खे हए हैं कि जब एन्क्वायरी होगी तो मैं उन को पेश करूंगा । पालियामेंट के सामने बतला देने से उस का क्ल नहीं रह जायेगा श्रीर शायद मामले को सावित करने में दिक्कत हो। इसलिये मैं उस का रिफरेंस इस समय नहीं दे रहा हं। मैं रेलवे मंत्री से कहंगा कि जब उन के सामने मामला श्राया है तो हिम्मत के साथ उस पर गौर किया जाना चाहिये था, उस की जांच पड़ताल होनी चाहिये थी ग्रीर जो सम्बद्ध श्रफसर था उस को सस्पेन्ड किया जाना चाहिये था। भ्रगर वह हिम्मत मंत्री जी नहीं रखते हैं तो उन को खद रिजाइन कर देना चाहिए था । करण्यान का सवाल उन के सामने लाया गया ग्रगर उस के ऊपर तवज्जह न दी जाये तो यह बड़ी तकलीफ की बात है। में ग्राप का ध्यान ग्राकिषत करना चाहता हं, मैं चैलेंन्ज करता हूं कि मैं उस केस को साबित करने के लिये तैयार हं। जो सम्बद्ध ग्रफसर है उस को सस्पेन्ड किया जाये, एन्ववायरी हो स्रीर जो ऐदिमेन्ट किया गया है उस को बन्द किया जाये।

[श्रीत्०राम]

16.09 hrs.

[MR. DEPUTY-SPEAKER in the Chair.] भव मैं छोटे छोटे करप्शन के मामलों पर **भा**ता हूं । छाई उठाने का काम कंट्रैक्टर को दिया जाता है। रेलवे स्टेशन पर एंजिन से जो कोयला गिराया जाता है उस को उठाने का कंट्रैक्ट दिया जाता है। मैं कहने के लिए तैयार हं कि जो छाई गिराई जाती है उसमें कम से कम ७५ परसेन्ट कोयला होता है। २५ परसेन्ट राख उठाई जानी है। जो रेलवे के ग्रादमी होते हैं वे सारे के सारे भिल कर कंट्रैक्टर को कोयला सप्लाई करते हैं। मैं कहना चाहता है कि सहरस। में एक कन्ट्रैक्टर था जिस के पास खाने का ठिकाना नहीं था लेकिन ग्राज वही छाई उटा कर लखपति बन गया है। भौर जो व्यक्ति उसके खिलाफ जाता है उस को वह पैसा दे देता है। श्रगर में उसके खिलाफ जाऊं तो यह भझ को पैसा दे देगा। मैं कहता हं कि इस की छानबीन होती चाहिए स्रौर जो छान बीन होगी उसमें सहायता कर के इसको साबित करने को तैयार हूं।

तीसरी बात में कहना चाहता हं कि जो इ साफ की परम्परा है बीकर सैक्शन के साथ उसको ग्रापको वरतना चाहिये। जो नीति श्राप उनके लिए बनाते हैं भीर जो फैसला मुप्रीम कोर्ट करता है उसको ग्राप को मान कर चलना चाहिये । ऐसा करेंगे तब तो डिमात्रेसी चलेगी, नहीं तो नहीं चल सकती । उसके बजाय रिकटेटरिशप हो जायगी । मैं कहता हं कि जो हरिजनों को सुविधा मिली थी उसके लिए कानुनी एप्रोच किया गया था हाई कोर्ट में श्रीर सुप्रीम कोर्ट में श्रीर हरिजनों के प्रमोशन में रिजरवेशन के क्लेम को स्वीकार किया गया था । जब तक बाबु जगजीवन राम थे उस समय तक तो हमको यह सुविधा मिलती रही, लेकिन इधर हम देखते हैं कि यह सुविधा होती जा रही है। में कहता हूं कि यद्यपि यह सैक्शन भाज दुर्बल है, लेकिन

हमेशा यह दुबंल नहीं रहेगा, कल यह सबस हो आयगा । इसलिए इन के साथ न्याय करना चाहिए। श्रापको इस वीकर सैक्शन को अपर उठाना चाहिए । घ्रगर देश का एक सैक्कन बीक है तो सारा देश कमजोर है।

धार समाजवाद की धौर वैलफ्यर स्टेट की बात करते हैं। लेकिन भगर वीकर सैन्सन नहीं उठेगा तो हमारा सारा देश नहीं उठेगा। इसलिए इस भावना से धाम धरना चाहिये कि यह बीकर सैक्शन हमारा श्रंग है। अ**गर** यह कमजोर है तो इस दुध्स्त करना चाहिये। यह दुबंलता नही रहनी चाहिये। स्राज हम देखते हैं कि हरिजनों ग्रॉर वैक्वर्ड लोगों को उटाने की बात की जाती है लेकिन भीतर ही भीतर कछ और हो रहा है। हमारे देश में इस बीमारी के कीटाण बहुत पुराने हैं। गांची र्ज। इनको नहीं मिटा पाए । हमारे **धाज के** नेता इन को नहीं मिटा पा रहे हैं। **इसलिए** श्राज इस वात की जरूरत है कि इस चीज को दूर किया जाय और भ्राप जो वीसर **सैक्शन** के लिए पालिसी बनाते हैं उसके। ईमानदारी सं ग्रमल में लाया जाय। मेरा प्रस्ताव है कि श्राप जो नीति निर्धारित करें उस पर श्राप की मजब्ती से क़दम उठाना चाहिए, तभी देश का उद्घार होगा मीर हमाश मीर माप का उद्घार होगा ।

जा रेलवे डिपार्टमेंट का केटरिंग है उसमें सधार होना चाहिये। मैंने कह दिया कि मैं पालियामेंट का मेम्बर ह तो मेरे लिए **दही** ग्रौर चटनी, श्रचार श्रा गया ग्रौर गृङ घी भी थ्रा गया. लेकिन जब मैंने नहीं बताया कि **मैं** पालियामेंट का सदस्य हं तो ओ खाना श्राया वह खाने लायक नहीं था। में ता गरीब मादमी हं ग्रीर बहत कम स्टैंडर्ड का खाना खाता हं लेकिन यह खाना मेरे खाने लायक भी नहीं था, बड़े श्रादिमयों की बात तो छोड़ दीजिये। इसमें सुधार होना चाहिए । में यह नहीं कहता कि कुछ खास लोगों को ग्रन्छा खाना दे दिया जाय बल्कि में चाहता हूं कि इसमें **ईमानदारी** से सुधार लाया जाय भीर सब को ग्रच्छा खाना दिया जाय ।

उत्तर बिहार को प्राप जाते हैं। यह बहुत पिछड़ा हुआ इलाका है। दक्षिण बिहार तो डेवेनप्ड है पर उत्तर बिहार अन्डेवलप्ड है। यह नेपाल का बारडर भी है। यहां चीत का भी खतरा है। चीन वाले अगर हमला करेंगे तो नेपाल वाले उस को क्या बरडाश्त कर सकेंगे, उसकी शक्ति श्राप जानते हैं, उसका मारा खतरा हमारे ऊपर शाने वाला है।

एक नानतीय सदस्य : नहीं आयगा ।

श्री तृ० राम: हमें तो यही मान कर चलना होगा कि खतरा ग्राने वाला है तभो तो हम श्रपने को उसका मुकाबला करने योग्य बना सकेंगे।

पहले एक रेलवे लाइन थी कोसी के पास जिस को कोमी ने डिजास्टेट कर दिया था। ग्रब वह लाइन उससे बाहर निकल गई है। ग्रगर सुबोध से बाया राघवपुर होती हुई फार्यवस गंज को लाइन, बना दी जाय तो डिफेंस के लिए भी बहुत ग्रज्धी होगी। इस लाइन के बारे में जगजीवन बाबू के समय में भी रिजोल्ध्रणन लाया गया था ग्रौर इस को हम ने कंसलटेटिव कमेटी के सामने भी रखा है।

पांचवीं मेरो मांग यह है कि सहरसा स्टेशन पर ब्रोबर-ब्रिज बनाया जाय । इस मामले को मैंने कंसलटेटिव कमेटी के सामने भी रखा था। इसमें ब्राम पबलिक ही दुर्घटना का शिकार नहीं होती बिक इस पुल के न होने की वजह से रेजदे स्टाफ भी दुर्घटना का शिकार होता है। यह डिस्ट्रिक्ट हैडक्वाटर है। लेकिन वहां ब्राज तक ब्रोबर-ब्रिज नहों बन पाया। बीर पुर थाना है और स्टेशन भी है। वहःं भी क्रोबर-किज की स्रावस्थकता है।

प्राखिर में में ग्राप के द्वारा यह निवेदन करूंगा कि ग्राप नई दिल्ली से जो टीलक्स ट्रेन चलाते हैं वह वाया गया ग्रीर मृगल-सराय जाती है जिससे उत्तर बिहार को फायदा नहीं होता । इसका फायदा पटना के लोग नहीं उठा सकते । इसलिये मेरा मुझाव है कि ग्राप जो दो ट्रेनें चलाते हैं उन मे से एक को ग्राया गया ले जायें ग्रीर दूसरी को ग्राया पटना ले जायें ग्रीर दूसरी को ग्राया पटना ले जायें ताकि उत्तर बिहार के लोगों को भी सहूलियत हो जाय ।

इन चन्द शब्दों के साथ में रेलवे बजट का समर्थन करता हुं।

श्री भ्रोंकार लाल बे बाः उपाध्यक्ष महोदय इतनी सेवा के बाद मुझे श्रवसर मिला है। श्रगर इतनी सेवा परमात्मा की करता तो मनमाना काम हो जाता।

रेलवे मंत्री ने इस साल ४२ करोड़ ५६ लाख रुए बचत का बजट पेश किया है जो कि अनुमानित बचत से जो कि २३ करोड २० लाख थी बहुत ज्यादा है। इस को देखते हुए हम ग्राशा करते थे कि यात्रियों के भाड़े में जो पहले बढ़ोतरी की गयी थी उस को कम किया जाएगा । लेकिन ऐसा नहीं किया गया । बिलक माल पर उल्टा दो पर सेंट भाडा ग्रौर बढ़ा दिया गया। माल भाड़ा कमेटी ने मन् १६५७ में सिफारिश की थी कि एक साल ही भाड़ा बढ़ाया जाय ताकि उस से कुछ पैसे की आ्रामदनी हो सके। मैं आप को बताना चाहता हं कि सन् १६५७ में उस ने भाड़ा बढ़ाने की सिफारिश की थी तो १७७. ४३ करोड़ की श्रामदनी हुई सन् १६६१–६२ में ३०० ७ करोड़ की ग्रामदनी हुई ग्रीर सन १६६२-६३ में ३४७ ६७ करोड़ की ग्रामदनी हुई । इसलिए इस साल दो परसेंट बढ़ाने का कोई कारण ही नहीं था। मंत्री महोदय कहते

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[श्री श्रोंकार ल.ल बेरग] हैं कि यह ११ करोड़ रुपया जनता की जेब से नहीं श्रावेगा । लेकिन मैं कहता हूं कि यह रुपया पबलिक की जेब से ही श्रावेगा ।

जब ग्राप को ग्रनुमान से ज्यादा बचत है तो मजदूरों को दो ग्रीर ढाई से कड़ा के हिसाब से भ्राप ने बढ़ाया है। यह तो निल के बराबर है स्रोर कटे हुए पर नमक छिड़कने जैसा है क्योंकि ग्राज मंहगाई तो ३५ ग्रीर ४० परसेंट बढ़ गयी है, लेक्नि ग्राप ने उन का दो भ्रौर ढ़ाई परसेंट बढ़ाया है। इस से ग्राप उन को तसल्ली देना चाहते हैं। इस से उन को बिल्कुल तसल्ली नहीं होगी । यह तो उन के साथ मजाक किया गया है। इन मजदूरों ने ६० लाख रुपया ग्रौर ५०० ग्राम सोना रक्षा कोष में दिल खोल कर दिया था। लेकिन इतनी ग्रधिक ग्रामदनी होते हुए भी ग्राप उन के साथ यह मजाक कर रहे हैं कि उन को दो भ्रौर ढाई परसेंट ज्यादा दिया है जो कि निल के बरावर है।

मुझे समय कम मिला है, इसलिये ग्रब मैं ग्रपने एरिया के बारे में कुछ कहना चाहता हूं।

मैं कोटा, राजस्थान से ब्राता हूं।

शव से देश स्वतन्त्र हुआ है तब से राजस्थान

में एक फुट भी नई लाइन नहीं लगायी गयी।

राजस्थान की ब्रोर रेल मंत्री का घ्यान हीं
नहीं है। वम्बई, कलकत्ता, मद्रास ब्रादि

एरियाज में जहां पहले से ही लाइनें बिछी

हुई हैं वहां ब्रौर लाइनें विछा कर वहां के लोगों
को वह खुश करना चाहते हैं, लेकिन राजस्थान
की ब्रोर घ्यान नहीं देते। ब्राप समाजवाद का
नारा लगाते हैं, लेकिन वह समाजवाद केसे

प्राएगा? रेलों के हारा समाजवाद ब्रा सकता

है। जैं ब्रगर किसी जगह ब्रकाल पड़ता है

तो रेलों हारा माल ले जा कर उस को पूरा

किया जा सकता है।

मैं आप को बतलाना चाहता हूं कि राजस्थान ऐसा एरिया है जहां रेलवे लाइन्स की बहुत श्रावश्यकता है। श्राप देखें कि श्रगर श्राप कोटा से सवाई माधोपुर हो कर श्रजमेर जायें तो करोब १५ घंटे का समय लग जाएगा, लेकिन श्रगर कोटा से सीधी जाइन बूदी देवला से श्रजमेर श्रौर टोंक निवाई होते हए बना दी जाए तो सवा सौ मील पड़ता है श्रौर पांच ६ घंटे में यह रास्ता तै किया जा सकता है। मैं चाहता हूं कि इस मुसीबत को दूर किया जाए ।

दूसरे चम्बल एरिया का जो डाक् एरिय है, उस में वारां तक तो श्राप की लाइन गयी है। अगर उसको किशनगज शाहाबाद तक आगे बढ़ा दिया जाए तो जो करोड़ों भ्पया आप डाकु आं पर खर्चा करते हो वह बच जाए और वह एरिया आबाद हो जाए और वहां माल का आयात-निर्यात होने लगे। इसलिये ऐसी जगहों पर लाइन निकालना आवश्यक है।

इसी तरह से बित्तौड़गढ़ के बारे में है। मैं ने पहले भी इस वारे में कहा था। वैसे यह २५० मील पड़ता है। भ्रौर १० घंटे का समय लगता है। लेकिन भ्रगर सीधी लाइन बनायी जाए तो यह फासला १५० मील रह जाएगा भ्रौर यह रास्ता ६ घंटे में ते ो सकता है। लेकिन हमारे रेलवे मंत्री महोदय का इधर ध्यान नहीं है। पहली योजना समाप्त हो गयी, दूसरी समाप्त हो गयी भ्रौर भ्रव तीसरी योजना चल रही है। यह एक मामूली सा सवाल है लेकिन इस को नहीं लिया जाता।

लाखेरी स्टेशन है। इस पर जनता के ठहरने के लिए कई दफा कंसलटेटिव कमेटी के सामने भी कह चुका हूं और मंत्री महोदय को भी लिख चुका हूं। वहां सीमेंट फैक्टरी हैं और वहां से लाखों स्पये का सीमेंट बाहर जाता है और बड़े-बड़े व्यापारी वहां स्राते हैं। लेकिन २० ग्रा निकल जाने के बाद श्रगर उन को बम्बई जाना हो तो २४ घंटे इंतजार में लगते हैं और ग्रगर दिल्ली

ग्राना हो तो १६ डाउन के निकलने के बाद २४ घंटे लगते हैं। श्रगर वहां जनता टहर जाए तो उनको ५-१० घंटे में दूसरी गाड़ी मिल सकती है, और इस तरह से फर्स्ट ग्रीर थर्ड क्लास के ममाफिरों को मुविधा हो सकती है। ग्रीर लम्बा सफर करने वालों को बड़ी मुभीता हो सकता लेकिन वह इतना भी नहीं हो पाता है। मैं कहना चाहता हं कि ग्रगर ऐसा हो जाय तो बड़ा भ्रन्छा हो जायना । इंद्रगढ़ मंडी ऐरिया है जोकि लाखेरी से ६-७ मील दूर पड़ती है। जनता गाड़ी को वहां पर रोक्षने से उनको भी भ्रच्छा सुभीता है। जायगा । इंद्रगढ़ की मंडी एक बड़ी भ्रच्छी मंडी है। वहां के व्यापारी भी उससे फ़ायदा उठा सकते हैं । मंत्री महोदय ने मुझे इस के लिए एक लैटर में यह लिख भेजा कि जनता गाडी लौंग जरनी के लिए है। मैं कहना चाहता हं कि ग्रापका यह कहना बजा है कि जनता ट्रेन लौंग जरनी के लिए है लेकिन मैं कहना चाहता हूं कि वहां पर श्रंग्रेजों के जमाने में फंटियर मेल ठहरता था । अब सीमेंट फैक्टरी कोई हर जगह तो होती नहीं है। वहां पर सोमेंट फैक्टरी होने के कारण बड़े-बड़े ब्यापारी त्राते हैं ग्रीर इसलिए वहां पर जनता गाड़ी जरूर ठहरनी चाहिए ।

रेलवेज में फैंले हुए श्रष्टाचार के सम्बन्ध में श्री जगदेव सिंह सिद्धान्ती और कई एक पूर्व बक्ताओं ने विस्तार से प्रकाश डाला है। अभी एक बक्ता महोदय ने बतलाया कि रेलवेज में श्रष्टाचार बहुत बढ़ गया है। श्रष्टाचार कितना वहां पर बढ़ गया है उसका में श्राप को एक उदाहरण देना चाहता हं। उसे सुन कर श्राप ताज्जुब करेंगे कि हमारे गार्ड्स और टी॰ टीज॰ की क्या हालत है।

तारीख़ ७-१-६४ को यहां दिल्ली रेलवे स्टेशन से दो व्यापारियों ने अपने-अपने टिकट लिए, दिल्ली से बम्बई के लिए दो टिकट खुरीदे । टिकट खुरीद कर वह दोनों व्यापारी फंटियर मेल के ग्रन्दर स्लीपिंग कीच के भ्रन्दर बैठ गये। कंडक्टर गार्ड ने कह दिया कि म्राप बैठ जाइये म्रीर वह उसमें बैठ गये। टिकट दिल्ली से खरीदे गये थे। दाहद स्टेशन पर पहुंच कर वह पैसे मांगने लगा। वह कंडक्टर गार्ड उनसे ३०-३० रूपये मांगने लगा । ग्रब उन व्यापारियों ने ३०, ३० रुपये देने से इंकार कर दिया ग्रीर कहा कि हम ३०, ३० रुपये कैंसे देश ध्ते हैं। भ्रलबत्ता ४ रुपया जो लगता है घट हम से ले लो। उन के इंकार कर देने पर उसने क्या बदमाशी की कि एक दूसरे टिकट चैकर की बुला कर यह कह दिया कि इन लें:गों के पास फरजी व्यापारियों ı उन कंडक्टर गार्ड ग्रीर टिकट चैकर के ग्रच्छी तरह से समझाया कि भाई हमारे पास फरजी टिकट नहीं हैं। यह दोनों टिकट बम्बई जाने के लिए हम लंगों ने दिल्ली रेलवे स्टेशन पर खरीदे हैं। इस पर भी जब वह न माने श्रीर इज्जत विगाड़ने लगे ते वह लाचार हो गये ग्रीर १०६ रुपये ग्रीर ४० नये पैसे उनसे रसीद नम्बर ३८६४१ के द्वारा चार्ज कर लिये गये ग्रीर रिजरवेशंस टिकट नम्बर २४६७८ ग्रीर २४६७६ उन को दाहद स्टेशन पर दे दिये गये । जब इस मामले में रिपोर्टे की गई ग्रौर पूछताछ हुई तो स्टेशन म स्टर दिल्ली ने श्रपने पत्र नम्बर २१६ ई। डब्लु० ग्रार०।६४ तारीख २४-२-६४ में लिखा है कि यह टिकट दिल्ली रेलवे स्टेशन से इण्य हए हैं। उस गार्ड का नाम श्री एम० एल० दुवे है जिसके कि खिलाफ़ जी० एम० ग्रो० ग्रीर रेलवे बोर्ड को रिपोर्ट कर दी गई है लेकिन भ्रभी तक उस मामले में मंत्रालय द्वारा कोई फैसला नहीं किया जा सका है। श्रव ऐसे भ्रष्ट रेलवे के गार्ड ग्रीर मलाजिम जोकि इस तरह से टिकट के साथ सफर करते हए यात्रियों को परेशान ग्रीर हैरैस करते हैं उनको अगर सब्त और माक्ल सजा रेलवे मंत्रालय नहीं देगा तो काम कैसे चलेगा ?

2479

[श्री ग्रीकार लाल बेरवा]

इसी तरीक़े से मैं, रेलवेज पर यह जो जोनल ट्रिस्ट गाइड्स रखे गये हैं उन के बारे में कहना चाहता हूं कि एक, एक जोनल ट्रिस्ट गाइड की तनख्वाह ५५० रुपये महीना है। विदेशी यात्री जा भ्रायें उनके लिए वह रिजरवेशन ग्रीर दर्शनीय स्थानों को दिखाने के लिए उनकी सहायता करते हैं। भ्रब इन लोगों को रिजरवेशन क्लर्क के पास या रिजर-वेशन ग्राफिस में बैठना चाहिए। वह रिजरवेशन माफिस में न बैठ कर रेलवे के हैडक्वार्टर्स के आफिस में जाकर बैठते हैं जहां पर कि कोई ट्रिस्ट नहीं जाता है। वहां रेलवे हैडक्वार्टर में उनके बैटने से ट्रिस्ट्स को कोई फायदा या सहायता नहीं मिल सकती है। इन गाइड्स को या तो रिजरवेशन श्राफिस में बैठना चाहिए या केन्द्र सरकार के टरिस्ट ग्राफिस में बैठना चाहिए। वहां पर उनकी भावश्यकता होती है भ्रोर यह विदेशी टरिस्टों के काम भी ग्रा सकते हैं। इन टरिस्ट गाइडों से यह काम लिया जाता है कि जब रेलवे के िसी वड़े अफसर के यार दोस्त या रिफ्तेदार आये या तीर्थ यात्रा करने आये तो वे उनके साथ जाते हैं। वे रेलवे से तनस्वाह भी लेते हैं और भत्ता वगैरह भी बनता है। इसलिए ध्रगर इनको रखना ही है तो इनको सेंट्रल भवनंभेंट के ट्रिस्ट श्राफिस में विठाया जाय ग्रीर इनसे पूरा काम लिया जाय वरना इन पोस्टों को खत्म कर दिया जाय। इन से परा काम लिया जावे श्रीर उन के काम की मंथली रिपार्ट भेजी जाया करे।

दूसरी बात मैं यह कहना चाहता हूं कि रेलवे इनक्वायरी क्लकं व रिजरवेशन क्लकं को हाईग्रेड पे मिलनी चाहिए।इनका हायर ग्रेड परसेंटेज कहीं भी नहीं है जैसा कि दूसरी सभी ब्रांचों में ३०-४० परसेंट तक है। यह मैं ने पिछली दफ़ा भी कहा था ग्रीर श्रब भारत के सभी रेलवे के जनरल मैनेजरों ने यह सिफ़ारिश कर दी है कि इनका दूसरी ब्रांचों की तरह हायर ग्रेड

परसेंटेज होना चाहिए । रेलवे बोर्ड के डाइ-रैक्टर भी मानते हैं लेकिन यह १-४-५६ से होनी चाहिये थी लेकिन ग्रभी तक नहीं हुई है। रेलवे बोर्ड के पास यह फैसला प महीने से पड़ा है लेकिन मभी तक इसका फैसला नहीं हुआ और उनकी तरफ़ कोई ध्यान नहीं दिया गया ।

Budget-

थर्ड क्लास पैसेंजर्स के लिए रेल की यात्रा ग्रारामदेह हैं श्रौर वह इंसान की मानिन्<mark>द रे</mark>ल में बैठ कर सफ़र कर सकें इसकी ग्रौर मन्त्रालय को विशेष रूप से ध्यान देना चाहिए । खाली गाड़ियों में पंखे लगा देने से ही काम नहीं चलने वाला है । ब्याह, शादियों के लिए थर्ड क्लास के लिए ग्रलग से डिब्ब देने चाहिएं ग्रीर उनको हर प्रकार से सफर की सहलियत देनी चाहिए ।

मेरा एक सुझाव यह भी है कि जिन स्टेशनों पर गाडियां बदलनी पड़ती है वहां दूसरी ट्रेन पकड़ने के लिए लांगों को काफ़ी समय मिल जाय । एक गाड़ी से दूसरी गाड़ी का फासला कम से कम ग्राध घंटा तो होना ही चाहिए । अब मैं आपको बतलाऊं कि मेवरे २० ग्रप कोटा ग्राती है ग्रौर ग्रगर वह लेट हो जाती है तो उसके ग्राने के पहले बीना बाली गाडी चली जाती है जिसके कि कारण यात्रियों को दिन भर परेशान होना पड़ता है । इसी तरीक़े से सवाई माधोपूर में जयपूर की गाड़ी माती है भीर मगर वह जरा लेट ग्रायी तो फण्टियर मेल चली जाती है । इसलिए ऐसे स्टेशनों पर जहाै कि गाड़ी बदलनी होती हैं कम से कम श्राघ घंटे का फर्क होना चाहिए । श्रीर श्रगर वह गाड़ी लेट भी हो तो छटने वाली गाड़ी को रुक जाना चाहिए भौर मेल लेकर जाना चाहिए ।

७ दिसम्बर, १६६३ को कोटा में रेलवे पे भ्राफिप के सामने रेल मजदूरों पर तनस्वाह लाते वक्त ग्रार० पो० एफ० वालों ने गोली चला दी भ्रौर उन्हीं मजदरों को मारा पीटा जिनकी तरफ गोली चलाई थी। उन्द्रेगार० पी॰ एफ॰ वालों को ग्रभी तक दण्डित नहीं किया गया है। इस बारे में जांच होनी चाहिए भौर फौरन उनको मुम्रत्तिल करना चाहिए। ग्रभी श्री मृति जब कोटा में गये थे तो करीब ४ हजार मजदूरों ने प्रदर्शन किया था ग्रीर मांग की थी कि यहां जितना भी भाई भतीजा-वाद चल रहा हैं उसको खत्म किया जाय। हमारे कोटा के भ्रन्दर होता यह है कि जिसके पास पैसा होता, खिला पिला देता है वह आगे बढ़ जाना है।

शैडयुल्ड कास्ट्स के प्रमोशन ग्रीर उनकी भर्ती ब्रादि के लिए रेलवे मन्त्री महोदय का कोई ध्यान नहीं है । मैं चाहता ह कि इसके लिए एक जांच अयुक्त बिठाया जाए और उनकी हालत के ऊपर ध्यान दिया जाय।

श्री बालाोविन्द वर्मी (खेरी): उपा-भ्यक्ष महोदय, मुझे बड़ा दु:ख है कि लिस्ट मंगाई जाती है और जिनके नाम उस लिस्ट में होते हैं वे बलाये जाने की प्रतीक्षा में सारे दिन बेकार बैठे रह जाते हैं स्रीर उनको बुलाया नहीं जाता है। ग्रब लिस्ट में जिन लोगों का नाम है उनको तो कम से कम बुलाया ही जाना चाहिए ।

Shri M. P. Swamy (Tenkasi): Shri Dasappa's first Budget as Railway Minister is gratifying from all points of view. The Budget shows a surplus of Rs. 30.87 crores. The only levy that he has made is a two per cent increase in the supplementary charge in freight rates on articles including coal, but we find a number of amenities provided in this Budget for railway users and for the staff also.

A useful fund created in this Budget for the first time, in addition to the two funds that already exist, is the Pension Fund, benefiting the railway staff. This fund, I am sure, will go a long way in relieving the difficulties of the railway employees who number more than twelve lakhs.

Budget-

The increase in freight rates is opposed by the Opposition Members, but the Railway Freight Structure Enquiry Committee's report recommended in 1957 an increase to be effected in stages, reaching an average of about 13 per cent, and this recommendation was given effect in stages only in July, 1962. The 2 per cent increase in surcharge has been shown to be insignificant by the Railway Minister in his speech as under:

"As regards the two per cent increase in the supplementary charge, it is too insignificant to affect retail prices. For instance, for a distance of 600 Km, which is about the average lead of general merchandise, the levy will amount to about onetwentieth of a nava paisa per kilogramme of salt, about one-twelfth of a naya paisa per kilogramme of sugar, and about one-twenty-fifth of a naya paisa per kilogramme of food-

"For commodities charged at lower classification, the increase will even less."

The purpose for which this increase has been made is to compensate to a certain extent the provision of Rs. 19 crores allotted towards pension fund and also the provision of amenities, allowance, house rent compensatory allowance etc. which they have increased according to the Pay Commission's report. They have to find reis this mild sources and so there increase of 2 per cent on surcharge which I hope, will not have much of a significance to increase prices.

The supply position of wagons has considerably improved. Some time back, volley of questions was put in

[Shri M. P. Swamy]

Parliament about the non-availability of warons for coal movement. Today, we find there are surplus wagons available for our industries. The performance of the Railways in these years is encouraging: that is according to the schedule in the Third Plan.

Railway

The hon. Minister says on page 30 of his speech about overcrowding: am conscious of the imperative need eliminate overcrowding in trains. He is also not satisfied with the small reduction achieved so far and is taking steps to case overcrowding in trains within the resources available giving due priority to freight traffic in the interest of national economy.

I am happy that the Southern Railway has introduced a Janta express train from Madras to Madurai. There are only three express trains at oreent from Egmore to the southern end-Trivandrum Express, Tinnevelly Express and Tuticorin Express. I think the new express will reach Madurai, at about 8 A.M. but it can be extended to Shencottah via Virdhunagar and Tenkasi. The Trivandrum Express is the most crowded train and just like Cochin people find it difficult to get accommodation, people from Trivandrum find it difficult to get accommodation in Trivandrum Express. If the new Janta express is extneded to Shencottah, it will ease the congestion to some extent.

The hon. Minister said that some improvements in the quality of departmental catering has to be done. There is departmental catering in 95 stations and 24 pairs of passenger trains. The hon. Deputy Minister. Mr. Ramaswamy, visited Madras Central station and inspected the feedstall. I think he tasted the food there and I do not know whether it was tasteful to him-I have to say about the catering service in GT Express. If the attendants and the cook come from Madras, we find the preparations are tasty and good. Sometimes we get the Central Railway or other employees who do not know how to prepare coffee but know only to prepare tea.

In such cases we get bad coffee and other foodstuffs. Ι Mr. Dasappa to see that some efficient cooks who know to prepare foodstuffs tastily are put in trains. They attach a dining car to GT Empress at Bina and detach it at Kazipet. But we find it very difficult to some good foodstuff afterwards. So, I request the Minister to attach a dining car to G.T. Express from Delhi itself, and it should go along with the train up to Madras. So, regarding this catering service, this matter has to be looked into by the railway administration.

Regarding the facilities concerning concessions, due to the emergency, they withdrew certain concessions. But now, recently, they have reviewed the position and restored some of the concessions to the railway users. I would like to say in this connection that concession in fare should given to the hill station of Courtallam. As you know, and as the Deputy Railway Minister Shri Ramaswamy also knows, coming from State, Courtallam is a hill station. But he might say it is not upon a hill. but then it is at the foot of the hill. He says hill concessions are given only to hill stations. But Courtallam is a famous place where there are two waterfalls; it is a health resort; a number of people visit Courtallam during the season; for nearly two months in the year there is the season. People from all over India come and Courtallam. Even the railway ployees have got a holiday home there. That means Courtallam is a health resort and a hill station. Even the railway time-table you will find that under Tenkasi Junction the words "for Courtallam" are mentioned That means one must alight at Tenkasi for Courtallam. To such an extent, railways are encouraging the tourist traffic to Courtallam, but really concession in fare is not given.

I have put a question in Parliament about this. and the Minister said that the Railway Board has rejected the proposal sent by the Madras Government to extend the hill concession, return fare facility, to Courtallam. I request the Railway Minister to review the matter again and to introduce the concession ticket to Courtallam.

Now, a high, school is at Courtallam. It is going to be a college too. A medical college is coming up there. It is becoming an important place. There are two waterfals. The tourist department is also building a resthouse there In every respect it is a hill station; because it is right at the foot of the hill, it could not be said that it is not a hill station. Without the feet, how can the stand? So, it is a hill station, and the concession facility should be extend to it. The administration may say that if they give the concession to Courtailm, it might become a precedent for others. But we must remember that the railway is a public utility concern which exists for the utility of the public. The public require that a concession return fare should be given to Courtallam.

Then, regarding the opening of a station in my constituency, I should like to say a few words. Just now, intervening in the debate the Deputy Minister Shri Ramaswamy, was saying that to open a train-halt or a new station, the station must have three and a half miles on either side. In my constituency, on the Tenkasi-Virdhunagar line, between Pambukovil Shandy and Shankaranayinarkovil, they want a station at Vadamalapuram. It is not a new station; that it was all along there, but during the second world war, it was removed. Now, the people want the restoration of the Vadamalapuram station. I have presented a petition to Shri Dasappa, and he promised to look into the matter very sympathetically. That area is a backward one; there are no buses plying on the route. There is a mission hospital which caters to the

need of the public there; it is a maternity centre. It serve nearly 30 villeges all around, and therefore, I request that a station should be opened there. There is traffic also there; from every point of view, therefore, the Vadamalapuram station should be opened at least next year; if not now.

Regarding the conversion of metre gauges into broad gauges, that policy is voiced in the budget speech of the Railway Minister, Shri Dasappa. He said

"...the availability of resources does not permit of wholesale, or even large-scale, conversion of narrow or metre gauge lines to wider gauge, however desirable it may be. This objective can only be achieved in stages, depending on the urgency of the traffic requirements of each particular area from time fo time."

In this connection, I would like to point out the need for the conversion of the metre gauge line from Tiruchi to Tuticorin via Madura into broad gauge. Mr. Sezhiyan also tioned this and Ι would like it. I to reiterate have also got a press cutting from The mail dated 20th December, 1963, when the hon. Deputy Minister, Mr. Ramaswamy, was interviewed at Madras:

"The Madras Government has urged on the Union Government and the Planning Commission that the work of converting the metre gauge section from Tiruchi to Tuticorin in the Southern Railway into broad gauge should be included in the programme of works for the fourth Plan."

There is imperative need for this, because the Tuticorin port is being converted into a major harbour and industry is flourishing there. We have also got a boiler plant at Tiruchi: Unless we have a broad gauge line, transport problem becomes difficult and

[Shri M. P. Swamy]

there is bottleneck. Mr. Sezhiyan was pointing out the difficulties—how an order for a machine had to be changed according to the metre gauge size, so that it could be transported. So, there is transport bottleneck. According to a rough estimate, this work will cost only Rs. 20 crores. So, I would request the Minister to recommend the conversion of Tiruchi-Tuticorin metre gauge section into broad gauge for inclusion in the fourth Plan.

Shri Koya (Kozhikode): Sir, I rise to congratulate the hon. Minister for Railways for bringing forward a successful budget, without taxing the poor passengers. As we are at the fag end of the debate, I shall make only a few observations about some matters pertaining to the Kerala State and passengers going there. Mr. Kappen yesterday in his speech pointed out the difficulties of passengers going to Trivandrum Cochin etc; from Delhi. The hon. Deputy Minister was kind enough to say that the question running a train from Delhi to Cochin was under active consideration. think from "consideration" it has gone to "active consideration" and I hope before long that train will be a reallity. When that question is considered. I hope the Minister will consider having a few bogies for Mangalore side also.

Much has been said about the punctuality of trains. The Minister said that there is a definite improvement in this regard. But we, Members of Parliament, who are going by G.T. Express find that it always runs late. I never remember a time when the G.T. Express ran to time. The first time I came to Parliament, it was late by 14 hours. Of course, there is a definite improvement and now it is only one or two hours late.

Shri Dasappa: It is not always late.

Shri Koya: Almost always: The time-table of the railways is useful to know how late the train runs. Last time I went by G.T. Express and I wanted to catch the Bangalore Link Express at Madras. But when I

reached Madras, I was told that the Link Express had left Madras in time I would like that the Link Express should wait for the G.T. Express to arrive. That would be useful for people going to Cochin as as Mangalore side. Some such rangement could be made and one or two bogies could be reserved Delhi for going to that side. If that is done, it would be useful because now we have to wait at Madras till evening and sometimes it is very difficult to get connection with the Link Express.

Regarding the question of reservation, I think the worst place is Bombay. We have received a memorandum addressed to all Members of Parliament from Kerala pointing out the difficulties about reservation in Bom-It says that the passenger-load on the Bombay-Kerala line is sufficient to warrant the running of through train daily from Bombay to Cochin via Arakonam, with bogies for Mangalore and Calicut. I do not know how far the statistics are rect. But if the Minister can make an experiment by running a train from Bombay to Kerala, I think it would be successful. I am told there is a regular racket going on, there is blackmarketing in tickets and the people of Bombay are put to great difficulties. At present any person can get four tickets without giving any information as to the bona fides of the persons for whom the tickets are purchased. The introduction of a system by which tickets for reserved seats will be sold only to bona fide passengers or their agents through a specified form with their signatures or thumb impressions, and if the tickets are issued on the condition of non-transferability forfeiture of tickets at any station for using other's tickets, will improve matters. I do not know how far these things are feasible. only the Ministers know whether such a system is practicable or not-and if such a procedure is workable I think the Railways can try it.

About departmental catering, I wish to point out that the quality of the food is bad. The quantity supplied is also less, not to speak of the high price that is charged. I think the Railways are profiteering on this. The food that is available at Madras Vijayawada for 12 annas or one rupee is sold by the Railways for a much higher price. The quality is also very bad. The service is not neat. other day, when I was travelling, there was a police official of the rank of DIG travelling with me. He was a Brah-Vegetarian food was served min. to him but there were slices of mutton in the plate. He, of course, did complain about it. These things are due to carelessness on the part of the people in charge of catering. They not care to satisfy the passengers because they are assured of their pay. Either you have to improve the departmental catering or do away with

Then I come to the question of third-class passengers. Many things were said here about it. My hon. friend, Shri Kappen used very strong words, I also say that anti-deluvia, dilapidated and moth-eaten wagens are dumped in our area. During the rainy season you cannot travel in the trains there without an umbrella. I would request the Railway Minister to supply the passengers with umbrellas during the rainy season.

About new lines, I would request the hon. Minister to consider the possibility of having a railway line from Melattur to Feroke, for which we have been agitating in this House for the last 30 years. It is only a 30-mile route. It will connect the Nilambur-Shorannur railway line, which is running at a loss, with Calicut. It will also be profitable. There is no necessity even for a bridge. This is only an extension of an existing railway line. Nilambur is the oldest teak plantation centre. It is also a big timber centre. Kallai, as the Minister knows, is the second biggest timber

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producing centre in the world. People come to Nilambur from California and America. If you connect it with Calicut—a 30-mile route—it will be very useful. Is it too much to ask for it in the Fourth Plan?

On the necessity of the Mysore-Tellicherry railway, I am very glad I need not labour much to convince Shri Dosappa, It seems a survey for it was done long ago. It will connect Mysore with Kerala. I think it can be considered at least during the Fourth Plan.

Shri Dasappa: How far is Tellicherry from Mangalore?

Shri Koya: I know that the survey was conducted for this Mysore—Tellicherry railway line.

As my time is up, I will say only two or three sentences more. I am verv glad that the over-bridge at Calicut has been completed. But the site selected for the over-bridge is not good from the aesthetic point of view and the closure of the first gate mars the beauty of the only good road in Calicut. The railways have now constructed a wall there which the people of Calicut call the German Wall of the railways. Perhaps, it will be too much for me to ask for a level crossing after the construction of the over bridge. So, I would request the Railway Minister to visit the place and if he feels convinced that the level-crossing is to be maintained he can do it.

In Kerala, especially in the Malabar area because of lack of wagons sometimes the price of rice goes up suddenly. Government must bear this in mind and see to it that there is no shortage of wagons so that rice can be despatched from Bezwada and other places in Andhra to Kerala, especially the Calicut side.

Lastly, I would request the Railway Minister to do something to improve the Tirur railway station, which is perhaph the dirtiest station in the Southern Railways.

श्री बालगोविन्व वर्मा (खेरी): उपाध्यक्ष महोदय, मैं आपका बहुत अनुग्रहीत हूं कि तीन दिन तक लगातार इन्तजार करने के बाद कम से कम अन्तु में आपने समय मुझे दे ही दिया।

रेलवे मिनिस्टर महोदय ने जो बजट देश के सामने रखा है उसकी सभी ने सराहना की है श्रीर उसके लिये मैं उनको बधाई देना नाहता हूं। रेलवे हमारी भारत सरकार की एक बहुत बड़ी व्यवसायिक भ्रण्डरटेकिंग है ग्रीर उस ने शुरू से ग्रव तक बहुत ग्रच्छा काम किया है भ्रीर मौके बेमौके पर या परीक्षा के समय में भी वह बहुत खरा उतरा है। खास कर जब चीन का ग्राक्रमण हमारे देश पर हुआ तो हम लोगों ने देखा कि छोटे से छाटे ग्रीर बड़े से बड़े सभी लंगों ने ग्रपना कर्तव्य समझ कर अञ्छी प्रकार से कार्य किया, और न केवल फौज की कठिनाइयों को दूर किया बल्कि जनता को भी कोई कठिनाई नहीं होने दी। इसके लिये वे सभी लोग जो इस कार्य में लगे हुए हैं बधाई के पात्र हैं।

प्रभी मैंने कार्यक्षमता का जिन्न किया।
मैं समझता हूं कि इतनी बड़ी कंसने होते हुए
भी उसका काम बहुत अच्छा है लेकिन जैसा
भभी हमारे बहुत से भाइयों ने कहा गाड़ियों
का लेट चलना अभी भी शेष रह गया है।
मैं मन्त्री महोदय से यह रिक्वेस्ट करना चाहता
हूं कि वे इस भ्रोर ध्यान दें क्योंकि यह धब्बा
ऐसा है जो कि सभी बातों पर पानी फेर
देता है।

रेलव व्यवसाय में जितने भी हमारे कर्मचारी काम कर रहे हैं उनकी हालत को भी सुधारना हमारा कर्तव्य हो जाता है। ग्राज उनके लिये बहुत कुछ किया जा रहा है फिर भी उन लोगों के ग्रन्दर बहुत प्रसन्तोष है। वह ग्रसन्तोष केवल इसलिये नहीं है कि उन को तनख्वाहें कम मिलती हैं, महंगाई बहुत है, हस तो होना ही चाहिये, लेकिन सबसे बड़ा वग्रन्तोष यह है कि उनके ग्रफसरों का व्यवहार

उनके प्रति बहुत खराब है। ग्रधिकांश लोग जो हम को मिलते हैं वे इसकी शिकायत करते हैं। जरा जरा सी बातों पर उन्हें बहुत बड़े बड़े दण्ड दिये जाते हैं भीर उनको पर्सनल हिम्ररिंग का भी मौका नहीं दिया जाता। उनसे बात करने में बड़े ग्रफसर उसी तरह से महसूस करते हैं जैसे कि किसी जमाने में हम लोग ग्रछतों से मिलने में बुरा महसुस किया करते थे। यह चीज बहुत ही गलत है। हम समाजवादी समाज की व्यवस्था करने जा रहे हैं तब हम को सोचना चाहिये कि हर एक ग्रादमी जो ग्रपना काम कर रहा है वह ग्रपनी जगह पर ठीक है स्रौर हम को स्रापस के व्यवहार में बडप्पन की भावना रखना कि हम बहुत बड़े भ्रफसर हैं स्रौर छोटे कर्मचारी से कैसे मिलें, शोभा नहीं देता। अभी भी हमारे ग्रफसरों के ग्रन्दर यह भावना बाकी है ग्रीर बराबर चल रही है, जिसके प्रति लोगों के प्रन्दर बहुत ग्रसन्तोष है।

श्री वी० चं० शर्मा (गुरदासपुर) : प्रफसरों को वोटें थोड़े ही मांगनी पड़ती हैं .

श्री सालगोविन्य वर्मा: यह ठीक नहीं है
श्रीर उनको इसका ध्यान रखना चाहिये।
श्रगर कोई छोटी सी या मामूली गलती हो
जाती है तो उन्हें बानिंग दे दी जाये, उन्हें डांट
दिया जाये, यह नहीं कि उनका इंकीमेंट रोक
दिया जाये सर्विस भर के लिये क्योंकि इसका
प्रभाव उनकं परिवार श्रीर बाल बच्चों के
जीवन पर पड़ता है। कोई श्रफसर ऐसे नहीं हैं
कि श्रगर खुद उनके खिलाफ यह ऐक्शन ले
लिया जाये तो वे उसे बर्दाश्त कर लें। श्रफसर
लोग कल्पना नहीं करते कि श्रगर वे उनकी
जगह पर होते श्रीर उनके साथ यह श्रत्याचार
होता तो क्या वे उस को बर्दाश्त कर पाते।
कम से कम उनको सोचना चाहिये भीर इस
तरह से व्यवहार नहीं करना चाहिये।

मैं थर्ड क्लास ग्रीर फोर्च क्लास एम्प्लायीज की बात तो कर रहा हूं लेकिन उनके बाद भी (एक क्लास ऐसा है जिस को मेरी समझ में नहीं श्राता कि किस जगह रक्खा जाये। जो इस तरह के गैंगमेन श्रादि हैं श्रौर पी० डब्ल्यू० श्राई० के नीचे काम करते हैं उनकी हालत बहुत खराब है। वह कहने को तो सरकारी काम करते हैं लेकिन पी० डब्ल्यू० श्राई० वगैरह उनसे जानवरों की देख भाल करने श्रौर बच्चों को खिलाने जैसे खराब काम, जो कि मीनियल लोग किया करते हैं, लेते हैं। श्रगर शक हो तो मेरे पास फोटो मौजूद हैं मन्त्री महोदय उनको लेकर देख सकते हैं कि किस प्रकार से यह तमाशा होता है श्रौर सरकारी श्रफसर श्रपने श्रीधकार का दरुपयोग करते हैं।

इस के बाद मैं एक बात यह कहन। चाहता हं कि हमारे स्टेशनों पर जो स्टाफ रहता है उन बेचारों को कम से कम छोटी २ बातों के संबंध में जो मुविधाएं बिना किसी विशेष खर्च के दी जा सकती हैं वेदी जानी चाहिएं । स्टेशनों पर बिजली होती है, पानी होता है लेकिन वे सुविधाएं उनके क्वाटरों में नहीं दी जा सकतीं। मझे नहीं मालम है कि किस प्रकार के विचार ग्रफसरों के मस्तिष्क में चलते हैं जिस के कारण वे यह सुविधाएं उन लोगों को नहीं दे सकते। मेरे स्याल से इस पर कोई विशेष खर्च नहीं होगा क्योंकि वे जितनी बिजली खर्च करेंगे उस का पैसा देंगे। यह सुविधा उनको दी जानी चाहिए। इस से सरकार का कोई नकसान नहीं होता बल्कि उनकी कार्यक्षमता बढ़ती है। मैं ने कई दफे देखा है कि स्टेशन मास्ट्रों की या टिकट कलेक्टरों के यहां की भौरतें स्टेशन के वेटिंग रूम्स में स्नान करने या दूसरे काम करने स्राती हैं। चीज ऐसी है जोकि ध्यान देने योग्य है। जिन स्रोजन पर वाटर वर्क्स हैं, वाटरिंग सिस्टम है, एलेक्टिक सिस्टम है वहां पर उनको यह सुविधाएं दी जानी चाहिएं । देहातों ग्रौर जंगलों में मैं ने देखा है कि वे लोग बड़ा कठिन जीवन व्यतीत कर रहे हैं भ्रौर भ्रगर हम उनका य सुविधाएं न दें भीर उन से यह भ्राशा करें

कि वे काम बहुत ग्रच्छा करेंगे तो यह दोनों चीजें साथ सत्य नहीं चल सकतीं।

इस के बाद हमारे वई भाइयों ने पब्लिक हैरेसमेंट का जिक्र किया। एक साहब ने बतलाया कि टिकट इए होने पर भी लोगों को चार्ज कर लिया जाता है। यह कोई एक आध जगह की बात नहीं है, इसके सैकड़ों उदाहरण देखे जा सकते हैं। मेरे सामने एक ऐसा वाक्या है व्यक्ति को चार्ज किया गया। उस के पास टिकट था. लेकिन फिर भी चार्ज किया गया। एक भ्रादमी ककर से चढा। उस के पास टिकट था लेकिन उस को भी चार्ज किया गया । मैं ने टी॰ टी॰ ई॰ से पुछा कि ऐसा क्यों करते हो। जब उस ने देखा कि मैं एम० पी० हं तो वह रोने लगा कि उ**स के** ऊपर कोटा फिक्सड होता है कि **जितनी** उस की तन्ख्वाह होती है, जितना टी॰ ए॰ होता है, जितना डी॰ ए॰ होता है उस का जो सम टोटल होता है उतना कलेक्शन कर के उसे देना पड़ेगा। यह बाइंडिंग है। उस ने माना कि वह नहीं चाहता कि करप्शन हो, वह नहीं चाहता कि पब्लिक का हैरेसमेंट किया जाये, अनफैं अर मीन्स ऐडाप्ट किये जायें। लेकिन उस से कहा जाता है कि इतना रुपया उसे देना पहेगा। **प्राखिर यह कोटा सिस्टम का तमाशा कैसा** है। जैसे जैसे समय बढ़ेगा लोग भ्रपनी जिम्मे-दारी महसूस करेंगे, यह विदाखट टिकट द्वलिंग बन्द होगी, यह काम बन्द होगा । लेकिन टिकेट कलेक्टर जो है वह कैसे इतना स्पया देगा जब तक कि वह लोगों से उसे वसूल न करे। वह मजबूर होगा कि जो लोग टिकट लिये हुए हैं लेकिन बुद्ध हैं उन से पैसा चार्ज करे । इस लिए यह कोटा सिस्टम खत्म होना चाहिये । यह एक कलंक है जो कि भ्रच्छा नहीं मालुम होता।

इस के ग्रलावा पब्लिक हैरेसमेंट का एक भीर भी तरीका है। रेलवे बोर्ड ने

[श्रीबालगोविन्द वर्मा]

शायद कोई सर्कलर निकाला है कि यदि कोई पैसेन्जर बब्स्युटी० चलता है तो टिकट चेकर उस से पैसा मांगे भीर यदि वह पैसा न दे सके तो उस को चार्ज किया जाए। लेकिन यह चीज ऐसी नहीं होती है। उहें **फीरन** एक मैजिस्टेट को हैंड ब्रोवर किया जाता है। एक दिन मेरे प्रश्न के उत्तर में डिप्टी मिनिस्टर महोदय ने **यह** कहा या कि मैजिस्टेट दहीं बनता , जो रेड होती है उस को सुपर-बाइज नहीं करता । लेकिन इस बारे में टी॰ डी॰ ई॰ गवाही दे सकते हैं, श्राप चाहें तो उन से पूछ सकते हैं, हो सकता है कि ग्राप के सामने वह न बनाना चाहें। उनका कहना है कि मैजि∿ेट उनसे है कि ग्रगर तुम को नौकरी कायम रखना है हो तुम को केसड लाने होंगे तुम डाइरेक्ट **चार्ज** नहीं कर स्कते । वे डरने हैं कि ग्रग[्] टी o टो o ई o कार्ज कर लेगा तो हमारे पास केस नहीं आएंगे। उसलिए मैजिस्ट्रेट महोदय खद जाकर रेड को स्परवःइज करते हैं कि उनके सामने केसेज पकड़े आयें ग्रीर उनको हैंडग्रोवर किए जायें ताकि वे उनको तै कर सकें।

17 hrs.

बहुत सी परिस्थितियां होती हैं जिन के कारण बेचारे यात्री मजबूर हो जाते हैं। कभी कभी गाड़ी छटने को होती है और वे टिक्ट नहीं ले पाते । यह उनकी गलती **इरूर है कि इस तरह बैठ गए । लेकिन ग्रगर** बैठ गए हैं तो जहां से गाड़ी चलती है वहां तक का चार्ज कर लीजिये, पेनाल्टी ले लीजिए, न कि उनको पकड़ कर मैजिस्ट्रेट के सामने रख दिया जाए । यह बड़े कलंक की बात है भीर इस में ग्राम जनता को बड़ी परेशानी होती है।

इसके बाद मैं ग्रापके सामने अनुता कं: कुछ, कठिनाइयों को रखना चाहना हं। मैं प्राधा करता हं कि रेलवे मंत्री महोदय इस पर ध्यान देंगे।

पलिया कलां एक महत्वपूर्ण स्टेशन है भौर यहां काफी ट्रेकिक रहता है। रेलवे यूजर्स कंसलटेटिव कमेटी ने यह सिफारिश की है कि वहां थर्ड क्लास वेटिंग रूम बनाया जाए, प्लेटफार्म ऊंचा किया जाए। ग्रौर उसको कबर किया लेकिन ग्रभी तक उसपर कोई ध्यान नहीं दिया गया है। वहां रोजाना तीन, चार या पांच मी मुसाफिर चढ़ों उतरते हैं। वहां कोई थडं क्लास वेटिंग रुम नहीं है, श्रीर प्लेट फार्म इतना नीचा है कि ग्रगर किसी को मालूम न हो तो वह गिर जाए ग्रीर चोटखा जाए। इस ग्रीर विशेष ध्यान देने की जरूरत है।

मैलानी रेलवे स्टेशन बडा जनशन है। वहां के स्टशन का रिमाडलिंग किया गया है, लेकिन दरवाजे इतने छोटे हैं कि भ्रादमी गठरी ले कर नहीं निकल सकता। मुझे माल्म हुन्ना है कि डिपार्टमेंट ने कहा है कि इसको अगले साल फिर तोड कर ठीक किया जाएगा । इसमें कितना बडा खर्च होगा कि एक चीज को बनाया जाए, फिर उसको तूडवाया जाए स्रोर दे(बारा फिर बनवाया जाए । यह जनता का पैसा है इसलिय इसका ग्रपव्यय महमूस नहीं होता. ग्रगर ग्रपना पैसा हो तो उसका खर्च महसूस हो। इस ग्रोर ध्यान देने की जरूरत है।

उसके जाद लखीम पूर स्टेशन है। उसके दोनों तरफ, एक तो लखीमपूर गोला रोड है भौर दूसरी तरक लखीमपुर सीतापुर रोड है। रेलवे क्रासिंग का फाटक दिन के श्रधिकांश समय बन्द रहता है ग्रीर जो पब्लिक मुक्तदमों के लिए या जो व्यवसायी लोग जाते हैं उनको बड़ी परेशानी उठानी पड़ती है क्योंकि रास्ता बन्द हो जाता है। मेरा सुझाब है कि क्व.र्टर्स के सामने एक पतला रास्ता है। उसको चौड़ा कर दिया जाए भौर पब्लिक के लिए भोपिन कर दिया जाए ताकि भगर पूरव का दरवाजा बन्द होगा तो वे पश्चिम से निकल जायेंगे श्रौर पश्चिम का दरवाजा बन्द होगा तो पूरव से निकल जाएंगे श्रौर उनको घंटों नहीं रुकना पड़ेगा। यह रास्ता रेलवे लाइन से पैरेलल है।

एक पुल हमारे यहां शारदा नदी पर बन रहा है। वह बन गया है। लेकिन भ्रमी कंकीट नहीं डाली गयी है। सुनने मैं श्राता है कि मार्च तक खोल दिया जाएगा, लेकिन जैसी प्रगति हो रही है उस से लगता है कि साल डेढ़ साल में पूरा नहीं होगा। मुझे उम्मीद है कि मंत्री महोदय इस भौर बिशेष ध्यान देंगे जिससे इस में जल्दी प्रगति हो सके।

ग्रध्यक्ष महोदय : ग्राप खत्म कीजिए ।

श्री बाल गोबिन्द गर्मा: घोरारा खुवं
प्रधान स्टेशन के पास है श्रीर श्राइल के पास
जमालपुर गांव है। वहां पर श्रपरोच रोइस
बनी हुई हैं, लेकिन वहां कार्सिंग की कोई
व्यवस्था नहीं है। इसलिये पबलिक को दो
दो मील का चक्कर काट कर जाना पडता

है। मुझे घ्राशा है कि डिपार्टमेंट इस घोर ध्यान देगा।

Shri Dasappa: Mr. Deputy-Speaker, Sir, I have listened to all the speeches made by my hon friends, both those who have been very friendly and those who have been somewhat critical...

Shri P. Venkatasubbaiah: There is thin attendance in the House. So, we would like that the hon. Minister makes his speech tomorrow.

Shri Dasappa:... but, on the whole, I should say that they have been very friendly. I do not think that anybody in my position should have had a better reception.

Mr. Deputy-Speaker: The hon. Minister may continue his speech to-morrow.

17.07 hrs.

The Lok Sabha then adjourned till Eleven of the clock on Wednesday, February 26, 1964/7th Phalguna 1885 (Saka).